

making money. I am happy that the Minister for Health is there. I would like to tell him that there are a number of private medical colleges where the capitation fee is asked for before a student is admitted. Sometimes Rs. 40,000 is charged per student by some private medical colleges, though the receipts the students get do not indicate that much amount having been paid. Some racket is going on in these medical colleges and it was going on in the engineering colleges also. Now that there is no employment for engineering graduates, the demand for admission into those institutions has come down. So, I would urge that the government should devise measures to take over all these private institutions—medical, engineering and others also—now run by private agencies. I would also like to draw the attention of the Minister for Education to the question of starting new universities.

There are four Central Universities located in the North. We have been urging that the Central Universities should be started—one or two or three at least—in the South also so that there is real national integration. But, the Government has turned a deaf ear to this reasonable demand.

Sir, while inaugurating the Bangalore University in Bangalore some years back, the then Education Minister, Shri Chagla, gave an assurance that in course of time the Bangalore University would be converted into a Central University and the Central Government will take steps to see that this University is converted into a Central University at the earliest. So far, Sir, nothing has happened. According to the statement that is given in the Report, the Commission appears to have rejected this reasonable request. On page 4, it is said that the Commission was not in favour of establishing more Central Universities and did not agree with the proposal of converting the Bangalore University into a Central University. Whatever the Commission might have said, Sir, it should be the endeavour and responsibility of the Minister for Education to honour the pledge that was given to the Bangalore University by the then Education Minister. He cannot escape that responsibility just because he was not the person who gave that promise at that time and it is all the more necessary for the present Education Minister to honour the word that his predecessor had given to the Bangalore University.

Sir, many students go abroad from India for higher studies, particularly to the West Indies. Formerly, the colleges in the West Indies were affiliated to the London University and their degrees were recognised. But, a new University of the West Indies has been established now and I had the opportunity of visiting these colleges and this University last year. Many students from India are studying there and it is but right that the degrees of this University of the

West Indies should be recognised by the Government of India.

[MR. DEPUTY CHAIRMAN in the Chair.]

Another point I would like to make, Sir. Many of the medical colleges, particularly the private medical colleges, are producing medical graduates and the degrees awarded by the Universities concerned have not been recognised. The Government and the Medical Council should take steps to see that these degrees are recognised at the earliest. Otherwise, it will be difficult for them to find employment in India and if they go abroad when their degrees are not recognised, they will not get any employment at all. Even the medical graduates are not finding employment in India and they are forced to leave this country to seek employment outside and if these degrees are not recognised, it will be a great handicap for the students who pass out from these colleges.

MR. DEPUTY CHAIRMAN: Will you please conclude now?

SHRI MULKA GOVINDA REDDY: Yes, Sir. I am concluding, Sir, I am urging that the Government of India should make more funds available for the UGC so that the UGC can discharge its responsibilities in a fair manner.

Lastly, Sir, the Government should come forward with a proposal that the students have full opportunity of participating in the administration, both in the academic and the administrative spheres of responsibilities of the Universities. Unless you throw this responsibility on the students themselves, they will not realise their duties and they will not discharge their responsibilities and the Government should lose no time in making this opportunity available to the students for participation in the University administration.

They should have representation in all the University bodies including the Senate and the Syndicate so that they can realise their duties and perform their functions properly. Thank you.

#### MOTION RE NEWS BROADCASTS BY THE ALL INDIA RADIO

MR. DEPUTY CHAIRMAN: Shri Raj-narain.

SHRI PITAMBER DAS (Uttar Pradesh): Before he speaks, Sir, I would like to make a suggestion. Yesterday when discussing the UP situation, we went on till around about eight o'clock. It does not look nice to sit so long because many people outside this House are affected and inconvenienced. I would, therefore, suggest that from the very start a time-limit on the speeches may be fixed so

[Shri Pitamber Das]

that we might finish up the whole thing in a reasonable time.

SHRI AKBAR ALI KHAN (Andhra Pradesh): Three hours have been allotted by the Business Advisory Committee. We have to finish at 5-30 according to that. I think the suggestion made is very weighty and worth consideration.

SHRI BHUPESH GUPTA (West Bengal): Except the Mover who may take his full time, no speech should exceed the time taken by the AIR news bulletin, namely, 15 minutes.

श्री उपसभापति : राजनारायण जी, एक मिनट आप बैठें। पीताम्बर दास जी ने जो सजेसन दिया है वह बड़ा महत्वपूर्ण है और मैं उसके लिए आपको बधाई देता हूँ, उनका शुक्रिया अदा करता हूँ कि इस महत्वपूर्ण सवाल पर उन्होंने सदन का ध्यान आकर्षित किया और मैं सभी सदस्यों से अनुरोध करूँगा कि जिस तरह से श्री पीताम्बर दास जी ने सुझाव दिया है उसी के अनुसार सम्मानित सदस्य अपने नियत समय के अंदर ही अपने भाषण समाप्त करने की मेहरबानी करें। जो मूवर हैं उनको मैं 20 मिनट बूंगा और बाकी सदस्य जो हैं उनके लिए 10 मिनट और ज्यादा से ज्यादा 12 मिनट।

It should not be more than 12 minutes because I have a large number of names with me and naturally, being a very important issue, a large number of Members would like to speak on this matter and express their views. Therefore I would earnestly appeal to Members to stick to their own time-limit.

SHRI AWADHESHWAR PRASAD SINHA (Bihar): May I know when the discussion will finish?

SHRI S. S. MARISWAMY (Tamil Nadu): The discussion can take place to-day and voting can be tomorrow.

THE LEADER OF THE OPPOSITION (SHRI S. N. MISHRA): There be an equitable distribution of time between the parties.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, आपके उठने के पूर्व ही यह सेवक इसलिए खड़ा हुआ था कि सुमुख वाणी होने के पूर्व मेरा निवेदन सुन लिया जाय। मैं ...

श्री उपसभापति : आप-अपना भाषण शुरू कर दीजिए।

श्री राजनारायण : जरूरत नहीं है भाषण देने की। हो ही नहीं सकता। मैं श्री पीताम्बर जी की भावना का पूर्णतः हार्दिक स्वागत करता हूँ, मगर जो व्यावहारिक कठिनाई है उसको उनकी सेवा में विनम्रता के साथ निवेदन करूँगा और आपकी सेवा में भी निवेदन करूँगा। डेढ़ दिन इस सदन का व्यय हुआ है इसलिए कि इस पर एक दिन चर्चा हो। डेढ़ दिन व्यय करने के बाद यदि आप हमको 20 मिनट देंगे तो ...

श्री उपसभापति : आपकी मांग है कि इसके लिए और ज्यादा समय होना चाहिए ?

श्री राजनारायण : हां, होना चाहिए। कल चले।

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): We have decided to have it only for to-day.

श्री उपसभापति : भाषण शुरू कीजिए। आप समय को बर्बाद क्यों कर रहे हैं। राजनारायण जी, आपको 20 मिनट है, 5 मिनट और ज्यादा मिल जायेंगे।

श्री राजनारायण : जब उनको मूव करना होता है तो हमने कभी नहीं कहा कि उनको कम समय दिया जाय।

मुनिये देखिये। आप हमारी मुसीबत को मुनिये।

श्री उपसभापति : अब मुसीबत क्या है। आपका 25 मिनट कर दिया।

श्री राजनारायण : मैं मुसीबत का मारा हुआ हूँ इसलिये मैं आपसे निवेदन करूँगा कि मैं किसी चीज की पुनरावृत्ति नहीं करूँगा। तीन बार चिट्ठी लिखने के बाद मुझे इस प्रसन्नता का अहसास हो रहा है कि ...

श्री उपसभापति : माय क्यो बर्बाद कर रहे हो, आप अपना भाषण शुरू कर दीजिये। पांच

मिनट इसी में चने गये, वही पाच मिनट में अपना और भाषण कर सकते हैं।

**श्री राजनारायण :** इससे पृष्ठिये जो कि इन्होंने यह प्रस्ताव रखा। श्रीमन्, यह प्रस्ताव है :

“यह सभा आकाशवाणी पर कुछ क्षेत्रों में लगाये गये इन आरोपों के संदर्भ में कि वह विभिन्न विषयों पर असत्य सरकारी पक्ष का प्रसारण करता है और सरकार के विरोधी दलों के विरुद्ध मिथ्या प्रचार करती है, आकाशवाणी की समाचार प्रसारण की नीति पर तथा इस मांग पर कि इन आरोपों की जांच के लिये एक समिति नियुक्त की जाये, विचार करे।”

श्रीमन्, सर्वप्रथम मैं अपने उन मित्रों से निवेदन कर देना चाहूंगा जो समाजवाद और जनतंत्र के नाम को लेकर के अपने कार्यकलाप को चलाते हैं कि क्या समाजवाद है, क्या जनतंत्र है। क्या समाजवाद में सरकार असत्य समाचारों को प्रसारित करे वह समाजवाद होगा? क्या जनतंत्र में सारी प्रचारण मशीन पर सरकार का निरकुश अंकुश हो तो उससे जनतंत्र पल्लवित होगा, पुष्पित होगा? हम इस समय श्री मोहन धारिया से निवेदन करेंगे जिनको हम कभी-कभी चाहते हैं कि वह उधर से हटेंगे तो हमारे साथ आयेंगे।

**श्री एस० डी० मिश्र (उत्तर प्रदेश) :** वह उधर से हटेंगे कैसे?

**श्री राजनारायण :** श्रीमन्, मैं बुलेटिन को पढ़ रहा हूँ। यह 16-11-1970 की है, यह उसका पेज 3 है :

“Earlier, 16 SSP legislators held a meeting opposing the party's participation in the State Ministry. They also elected Mr. Shamboo Nath Chaudhary as the new leader of the Legislature Party in place of Mr. Anantram Jaiswal.”

रेडियो का यह प्रसारण कितना असत्य है, कितना निराधार है। न तो 16 विधायकों की

कही मीटिंग हुई है और न तो 16 विधायकों ने श्री शम्भूनाथ चौधरी को नेता चुना और न अनन्त राम हटाये गये। कोई माई का लाल, इस सदन का कोई माननीय, सदस्य, चले और चल कर के इसकी जांच करे कि इसमें कहां तक सत्यता है। बिल्कुल झूठ, गलत और शरारतपूर्ण खबर इस रेडियो ने एस० एस० पी० के बारे में दिया। आगे देखिये। अनन्त राम हमारे नेता हैं, शम्भूनाथ हमारे उप नेता हैं और यह प्रसारण हो रहा है। 2-11-1970 का है प्रथम पेज पर :

“In U.P., the office-bearers of the SSP Parliamentary Board have protested against the selection of the party nominees for the State Cabinet.”

बिल्कुल झूठ और बिल्कुल असत्य और शरारतपूर्ण खबर प्रसारित कराई गई।

**श्री उपसभापति :** राजनारायण जी, झूठ शब्द न इस्तेमाल कीजिये।

**श्री राजनारायण :** आप निकाल दीजिये झूठ, लेकिन झूठ शब्द भारत की पार्लियामेंट में चल गया है, पार्लियामेंटरी है।

**श्री उपसभापति :** झूठ पार्लियामेंटरी नहीं है।

**श्री श्याम नन्दन मिश्र :** किमी रिपोर्ट को कह सकते हैं। यह किसी व्यक्ति को नहीं कह सकते।

**श्री राजनारायण :** वह बेमतलब बोलते हैं, वह दिखाना चाहते हैं कि वह हमसे ज्यादा जानते हैं पार्लियामेंटरी पद्धति। बेमतलब बोलते हैं वह।

श्रीमन्, मैं अदब के साथ कहना चाहना हूँ कि मैं वहां लखनऊ में था, यू० एन० आई० के प्रतिनिधि ने मुझको कहा कि हम उपमेत जी के यहां गये थे और उन्होंने यह खबर बताई और उन्होंने कहा कि न हमने इन्तीफा दिया है और न कुछ है और अनावश्यक रेडियो ने प्रसारित कर दिया। वहां एक वांचू साहब हैं जो कमलापति जी का प्रसाद लेने हैं। देखिये, पेज 2 पर है

[श्री राजनारायण]

"In U.P., the office-bearers of the SSP Parliamentary Board, Mr. Ugra Sen, and the Secretary, Mr. Abbas, have written to the party high command against the attitude adopted by the State leadership in taking the decision without consulting the State executive and the legislators."

श्रीमन्, यह बिल्कुल असत्य, निराधार, बेबुनियाद है।

श्री महावीर त्यागी (उत्तर प्रदेश) : सब गलत है।

श्री राजनारायण : बिल्कुल गलत है। पार्लियामेंटरी बोर्ड के चैयरमैन हमारे उग्रसेन जी नहीं हैं, हमारे पार्लियामेंटरी बोर्ड के चैयरमैन श्री प्रभुनारायण सिंह हैं और उग्रसेन जी का नाम यहां पर लिखा जा रहा है और यह हमारा रेडियो है, इस रेडियो को हम क्या कहें।

श्री महावीर त्यागी : यह जो सम्वाददाता लोकल है उसका काम होगा, रेडियो का नहीं हो सकता है।

श्री एस० डी० मिश्र : रेडियो का है। क्या बात करते हैं।

श्री महावीर त्यागी : लोकल सम्वाददाता का है।

श्री श्याम नन्दन मिश्र : हस रहे हैं। इतना भी सँटायर नहीं समझ रहे हैं, खुश हो रहे हैं।

श्री राजनारायण : आगे सुनिये। इसमें यह है :

"They are said to have told the leadership that unless the list of Ministers drawn by them is stopped forthwith, their protest letters should be treated as resignations."

श्री उग्रसेन जी का कही से इस्तीफा नहीं है श्री अन्नासाहू का कही से इस्तीफा नहीं, श्री प्रभु नारायण सिंह का कही से इस्तीफा नहीं है। हमारे यहां सेंट्रल पार्लियामेंटरी बोर्ड को अधिकार है सेंट्रल पार्लियामेंटरी बोर्ड की बैठक अक्टूबर में 31 तारीख को हुई। सेंट्रल पार्लियामेंटरी बोर्ड ने सर्वसम्मति से जिन नामों का

चयन किया, वही जाकर मंत्रि-परिषद् में स्थान ग्रहण किए। वहां स्टेट पार्लियामेंटरी कमेटी या स्टेट एक्जीक्यूटिव का कोई प्रश्न नहीं। लेकिन चूंकि बिहार का मामला अटक रहा था, इसलिए विस्तृत रागद्वेषपूर्ण तरीके से एस० एस० पी० के आफिसर्स के बारे में असत्य प्रचार इस रेडियो द्वारा किया जा रहा है। देखिए :

"Meanwhile another SSP leader in UP, Mr. Shyam Lal Kanodia, has resigned from the State Parliamentary Board."

हमारे यहां कोई पार्लियामेंटरी बोर्ड नहीं है और कनौडिया का कोई इस्तीफा नहीं है। कनौडिया हमारी पार्टी के सम्मानित सदस्य हैं और सरकारी रेडियो और सारे अखबारों को जो इन्दिरा जी से प्रेरणा लेते हैं उनके मुंह में कालिख एस० एस० पी० के विधायकों ने पोत दिया इसलिए हमने कहा डंके की चोट में कि 16 और 17 स्टेट कमेटी की मीटिंग बनाओ, स्टेट पार्लियामेंटरी कमेटी की मीटिंग बुलाओ, तमाम लेजिस्लेटर्स की मीटिंग बुलाओ ताकि यह पता चल जाए कौन कहां है। सम्पूर्ण सर्व-सम्मति से स्टेट कमेटी ने, जिसके चैयरमैन हैं उग्रसेन, उनकी अध्यक्षता में प्रस्ताव पास हुआ कि जो कुछ भी हमारे मंत्रियों का पार्टिसिपेशन हुआ और जो हमारा सरकार में जाने का निर्णय है, हम इसका स्वागत करते हैं और यह हमारे प्रस्ताव के अनुकूल है। कहां रह गई यह सरकार? अगर कोई सभ्य समाज और कोई सभ्य और न्यायोचित अदालत होती तो इस सरकारी रेडियो के कुकृत्यों के जो जिम्मेदार हैं उनको फांसी की सजा होती और जिन अखबारों ने किसी एक राजनैतिक दल के बारे में इतना भ्रामक प्रचार किया, इतने दिनों तक, उनको दंडित किया होता। मुझे अफसोस है, इतना असत्य भाषण हो इस देश में एक दल के बारे में और यह सत्यनारायण जी जिनके नाम के पहले सत्य है, सत्य के नारायण, उनके राज्य में बिल्कुल असत्यनारायण हो रहा है . . .

श्री महावीर त्यागी : उनका नाम असत्य-नारायण कर दे।

**श्री राजनारायण :** यह तारीख 1-11-1970 का है, पेज 91 उगका भी हम पढ़ेंगे :

"The Deputy Leader of the UP SSP Legislative Party, Mr. Shambhu Nath Chaudhary, told newsmen in Lucknow today that he has decided to resign from the Deputy Leadership."

शम्भू नाथ डिप्टी लीडर आज है। शम्भूनाथ ने...

**श्री ओम् मेहता :** डेट कौन सी है ?

**श्री राजनारायण :** यह है 1-11-70। सब यहां पर है, छबड़ाइये नहीं।

**श्री महावीर त्र्यगी :** लेकिन यह टूट कापी है, आपके पास इसका क्या सबूत है ? यह कहां से लाए ?

**श्री राजनारायण :** यह सब हमारे समय में नहीं जाएगा।

**श्री उपसभापति :** आप अपना भाषण जारी रखें।

**श्री राजनारायण :** यह सरकारी रखा है। अपनी लाइब्रेरी में ही बुलेटिन से लिया है। आप मेरा अनावश्यक समय क्यों खर्च करते हैं।

"In Lucknow the Co-ordination Committee of the ruling SVD failed to finalise the list for expansion of the Cabinet despite two hours of deliberations."

विल्कुल असत्य है विल्कुल निराधार है। लखनऊ में कोऑर्डिनेशन कमिटी की बैठक एस० वी० डी० की कहां हुई थी ? और कब फैसला हुआ ? यह सरकारी रेडियो का रहस्य अंधकार में है। कभी भी एक्जीक्यूटिव कमिटी की मीटिंग में विभेद, मतभेद पैदा नहीं हुआ। यह हमारी रणनीति है कि हम अपनी रणनीति में किस समय अपने मंत्रियों को भेजें, कहां भेजें, कैसे भेजें। इसके बारे में यह रेडियो लिखता है और इंदिरा जी के मंत्री-परिषद् के बारे में नहीं लिखता। मैं चाहता हूं, इस मौके पर श्री सत्यनारायण सिंह अपनी हैमियत समझ लें—वह कहां हैं ? श्री आई० के० गुजराल कुछ दिनों तक

विदेश में थे। मैं सत्यनारायण जी की तारीफ करूंगा—क्या बुजुर्ग हैं, राष्ट्रीय स्वातंत्र्य संग्राम के तेज हैं—जब तक आई० के० गुजराल बाहर रहे थोड़ा बहुत रेडियो का...

**श्री एस० डी० मिश्र :** थोड़ा बहुत सुधार था।

**श्री राजनारायण :** हां, उसमें कुछ सुधार था, उसमें कुछ विरोध पक्ष की बातें आती थी, मगर जब गुजराल साहब प्रतिष्ठित हो गए—उनका जो एक सुसज्जित ड्राइंग रूम है—जब वहां आवागमन बढ़ गया, तो वहां उस सुसज्जित ड्राइंग रूम से जो रेडियो की नीति चलने लगी उसने जनतंत्र के गले में प्रहार कर दिया।

"AIR Lucknow correspondent understands that no decision could be taken because of the insistence of the SVD constituents to have the key portfolios."

इस तरह का इंदिरा ने इलहाम कराया, आई० के० गुजराल ने इलहाम कराया और हम यह जानते हैं कि श्री सत्यनारायण जी ने इस तरह का इलहाम नहीं कराया। इस प्रसारण में कहा गया है कि लखनऊ का आल इंडिया रेडियो का सम्वाददाता अन्डरस्टैंड करता है, लेकिन यह तो बड़ी दूर की बात है। मैं इस तरह के प्रसारणों की तारीख देता हूं और आपकी खिदमत में भेज दूंगा ताकि आप उनको पढ़ें।

यह 1 अक्टूबर का बुलेटिन है जो 8 बजे प्रसारित होता है। आधे से ज्यादा न्यूज का कवरेज इस बात में हो जाता है कि पी० एम० पी० एस० एस० पी०, और सी० पी० आई० ने एक ब्लाक बना लिया है और ब्लाक बनाकर अलग से बैठने का फैसला किया है। एस० एम० पी० में कौन हैं, मैं यह पूछना चाहता हूं और आप उनके कोई नाम नहीं गिना सकते हैं। एक बुलेटिन भी छापकर बांटा गया जिसमें एस० एस० पी० के मेम्बरों के नाम लिखे हुए थे और जिसमें कहा गया था कि ये अलग ब्लाक बना कर बैठने वाले हैं और इंदिरा की सरकार बनेगी तो उसके साथ बैठेंगे। क्या इस तरह से जनतंत्र चल सकता है ?

[श्री राजनारायण]

इस तरह की बात जो फैलाई गई उसका हमने खंडन कर दिया था। मगर मैं यह पूछना चाहता हूँ कि वे एस० एस० पी० के कौन लोग हैं जो अलग से ब्लाक बना कर बैठना चाहते हैं ? एस० एस० पी० ने कुछ लोगों को सस्पेन्ड कर दिया था और जिन लोगों को एस० एस० पी० ने सस्पेन्ड किया आज वही लोग, वे दो आदमी एस० एस० पी० माने जाते हैं और जो आफिशियल एस० एस० पी० है उसको एस० एस० पी० ही नहीं माना जाता है।

**श्री महावीर त्यागी :** जिस तरह से कांग्रेस न जिन लोगों को सस्पेन्ड किया है वे ही अपने को कांग्रेस कहते हैं।

**श्री राजनारायण :** यह कोई तमाशा है। 4 अक्टूबर की बात है और आप रेडियो सुनते होंगे। क्या आप सरस्वती अम्मल का नाम जानते हैं। पहले ये राष्ट्रीय समिति की सम्मानित सदस्य थीं लेकिन बाद में उन्हें पार्टी ने मुअत्तल कर दिया। पार्टी विरोधी नीति के कारण, पार्टी कैंडिडेट के विरुद्ध वे स्वयं खड़ी हुई इन्दिरा के बल पर लेकिन इन्हें नागेश्वर प्रसाद ने धराशाही कर दिया। कमलपति त्रिपाठी ने इनको खरीद कर हमारी पार्टी के कैंडिडेट के खिलाफ खड़ा किया था और इस तरह से साजिस की गई थी। लेकिन सरस्वती अम्मल को जो निकाली गई वे रेडियो में सर्वेसर्वा हैं। रेडियो द्वारा यह प्रसारण किया गया कि राष्ट्रीय समिति के सदस्य ने यह ऐलान कर दिया है कि एग० एस० पी० का संविद को कोई भी सहयोग नहीं है। संविद की सरकार में हमारे मंत्री हैं, संविद की सरकार को हम चला रहे हैं और संविद हमारे कार्यक्रम पर अमल कर रही है। इसलिए मैं मांहन धारिया जी से कहना चाहता हूँ कि वे हमारी मुसीबत में सहायता करें। अगर इस तरह से इतना असत्य प्रसारित होगा तो क्या उस दल में बैठना आपके लिए शोभा देता है? आज आप इस तरह के दल में बैठ कर जनतंत्र की पूजा कर रहे हो। अगर जनतंत्र की पूजा करनी है तो इधर आओ और शीतल छाया

में बैठकर इस जनतंत्र को बचाओ और हमें मजबूत करो।

अब मैं अक्टूबर, 5 की बात रखना चाहता हूँ। एग० पी० एस० पी० बेचारी छोटी पार्टी है। मैं अपने मुल्का गोविन्द जी से निवेदन करूंगा कि वे जरा रेडियो बुलेटिन को पढ़ें। यह अब पी० एम० पी० की बैठक की बात आ गई।

**SHRI MULKA GOVINDA REDDY (Mysore):** If you want me to answer, please speak in English. I cannot understand you.

**SHRI RAJNARAIN:** You need not answer.

**SHRI MULKA GOVINDA REDDY:** Because you referred to me by name. Otherwise, I would not have said it.

**SHRI RAJNARAIN:** I request you to think over all this fraud and cheat.

“P.S.P. decides not to align itself with the new Government?”

इन लोगों ने इस तरह का हल्ला मचाया कि पी० एस० पी० ने फैसला कर लिया है कि वह हमारा साथ नहीं देगा। इस तरह से रेडियो में चार, पांच मिनट तक यही बात प्रसारित की गई और इसी का हल्ला मचाया गया। गुजराल साहब समझते हैं कि हम बहुत अच्छा काम कर रहे हैं जनतंत्र के लिए और इस तरह से वे रानी के कृपापात्र बनना चाहते हैं। क्या वे इस तरह से कृपापात्र बन सकते हैं?

**श्री जी० बरबोरा (आसाम) :** रानी कौन है ?

**श्री राजनारायण :** रानी इन्दिरा है। इसी तरह से और न्यूज है—मैं कहां तक पहुंचूंगा, मेरा बहुत समय चला जायगा। यह पूरी की पूरी लिस्ट मैं आपके द्वारा भेज दूंगा सत्यनारायण सिंह के पास, वह 6 पेज की है, बाकायदा सरकार की बुलेटिन से हमने नोट किया है। मैं चाहता हूँ कि इस तमाम को सरकार के पास भेज दें, टेबिल पर ले कर दें, इसका पूरा जवाब दिया जाय, यह उन्हीं की है। मैं 9 अक्टूबर के बारे में बता रहा हूँ, 9 अक्टूबर को संविद बन गई, कार्यक्रम पर हस्ताक्षर हो गए, रेडियो को देखा जाय, वह

बात कितने समय प्रसारित हुई, लेकिन बिना कार्यक्रम के संसोध संविद में जा रही है इसका विरोध क्रांतिकारी संसोध सदस्य कर रहे हैं यह एक-एक, दो-दो, तीन-तीन बार रेडियो हल्ला मचाता रहा। यह क्या है, यह कोई तुक है, यह कोई डेमोक्रेसी है, यह कोई जनतंत्र है। बड़े मियां बड़े मियां, छोटे मियां सुभान अल्लाह। सत्यनारायण सिंह जी बैठे रहिए, हमारे समय में से इसको मत काटा जाय, हम आप लोगों को इनफार्मेशन दे रहे हैं। जगजीवन राम जी के बयान को रेडियो पर सुनते-सुनते जब मैं ऊब गया तो मैंने सोचा कि ये विनोबा और जयप्रकाश किस दिन काम आयेगे, इतना बड़ा कुकृत्य हो गया, उत्तर प्रदेश में संविधान और जनतंत्र को कत्ल कर दिया गया तो मैंने एक ठूक काल बुक किया सत्येन्द्र नारायण सिंह को पटना में और इनके टैलीफोन डिपार्टमेंट ने लखनऊ में सत्यनारायण सिंह को मिला दिया क्योंकि इनकी वहां पर बैठक हो रही थी। हमने कहा सत्येन्द्र मैं राजनारायण बोल रहा हूं, जयप्रकाश जी पटना में नहीं हैं, मैं मुजफ्फरपुर में हूँ, हमारा सन्देश उनको भेजो कि क्या जब संविधान रूपी द्रौपदी का चीरहरण करके उसे नंगा कर दिया जायेगा तब जयप्रकाश रूपी भीष्म पितामह बोलेंगे? अब इन्होंने जो कहा वह आपको हम बता दें। इन्होंने कह भाई तुम किससे बातें कर रहे हो, क्या कह रहे हो, क्या कह रहे हो। हमने सोचा कि यह सत्येन्द्र नारायण जो हमारा छोटा भाई है, जो हमारी इज्जत करता है वह कैसे बोल रहा है। मैंने कल्पना नहीं की थी कि मैं बाबू जी से—मैं इन्हें बाबूजी कहता हूँ, इनकी इज्जत करता हूँ—बात कर रहा हूँ तब हमारा माथा ठनका, हमने कहा माफ कीजिए, हम समझ रहे थे कि सत्येन्द्र नारायण से बात कर रहे हैं, यह आपके टैलीफोन विभाग ने सत्येन्द्र नारायण की जगह सत्यनारायण को मिला दिया। ये बेचारे अपनी मुसीबत में पड़ गए कि कहीं इन्दिरा को पता चल गया कि राजनारायण से बात हुई तो हमें निकाल न दिया जाय। जयप्रकाश जी का पत्र मेरे पास है, राजनारायण जी, मैं बहुत दिनों से यह सोच

रहा था कि उत्तर प्रदेश के बारे में बोलूँ, मगर जब आप का सन्देश आया तो मैं बोल रहा हूँ। उन्होंने चिट्ठी लिखी, जो कुछ उत्तर प्रदेश में हुआ, जो संविधान और जनतंत्र का गला घोटा गया और जयप्रकाश जी का यह खत लखनऊ में मीटिंग में हमने मुनाया लेकिन वह रेडियो पर नहीं आया क्योंकि जयप्रकाश ने सरकार की भर्त्सना की, निन्दा की, वह काहे को आएगा।

अब देखा जाय उस समाचार को जो एकदम से ब्लाक कर दिया गया, जो आया ही नहीं, वह है वोनस एमेंडमेंट बिल जो यहां आया था। आपके हाउस के साथ कितना बलात्कार रेडियो विभाग कर रहा है। यह वोनस पेमेंट विधेयक आया, पूरी वहस हुई, मगर उसकी चर्चा कही नहीं है। यह 8 मई, 1970 की बात है। उसी के साथ-साथ आप समझ लीजिए मास्को रेडियो का दुरुपयोग। मास्को रेडियो द्वारा देश विरोधी प्रचार, यह हमारे मेहता साहब का प्रस्ताव था और आधे घंटे तक उस पर इस सदन में विवाद हुआ, लेकिन रेडियो में कहीं इस की चर्चा नहीं कि मास्को रेडियो किस तरह भारत की राजनीति को दूषित कर रहा है। इसकी चर्चा नहीं हुई जबकि उस पर यहा आधे घंटे तक विवाद हुआ।

**श्री एस० डी० मिश्र :** दोस्ती निभा रहे हैं।

**श्री राजनारायण :** सुनिये, टाइम का क्या एलोकेशन है। 12 मिनट जब प्राइम मिनिस्टर और उन के सहयोगी चाटुकारों को मिलेंगे तो 2 मिनट दूसरों को मिलेंगे 1/6, यह बात किसी रेडियो वाले से पूछ लीजिए, हर कोई जानता है। इस टाइम का एलोकेशन किया है माननीय गुजराल साहब ने और इसके लिए जबाब क्या मिलता है कि 58 प्रतिशत कांग्रेसी विधायक हैं लोक सभा और राज्य सभा के मिला कर, सत्तारूढ़, और इस में हम 52 फीसदी लोगों को बुलाते हैं। मैं जानना चाहता हूँ माननीय मंत्री महोदय से कि उन्होंने एस० एस० पी० के

[श्री राजनारायण]

कितने लोगों को बुलाया है या संगठन कांग्रेस के कितने लोगों को बुलाया है। क्योंकि एस० एस० पी० रानी की आंख की किरकिरी है रानी समझती है कि यदि राजनीतिक मैदान से एस० एस० पी० को हटा दें तो पीताम्बर दास और स्वतंत्र पार्टी को पीटते उनको कितनी देर लगेगी। एक के लिए वे कह देंगे कि वे साम्प्रदायिक है और दूसरे के लिए कह देंगे कि वे पूँजीपतियों के दलाल हैं, लेकिन एस० एस० पी० के बारे में चाहे कितना ही वे प्रचार करें उस पर कुछ असर होने का नहीं। एस० एस० पी० का बाल बांका वह नहीं कर पायेगे क्योंकि गेपनाग के फन पर उस का आसन है। हम जोतने वाले से, किसान से ही यह पार्टी पैदा हुई है। यह हरि धिमियावन पार्टी है, इस को मानने की क्षमता उनमें नहीं है।

अब आप इसको देख लीजिए। प्लानिंग पर स्पीच हुई श्री एस० एन० मिश्र साहब की। 50 मिनट उन्होंने स्पीच दी। खूब फूले होंगे कि हमने कितनी तर्कपूर्ण स्पीच दी। मगर रेडियो में उनके बारे में उतना भी नहीं जितना दूसरों के बारे में था। यह क्या है? उसी के साथ विदेशी नीति को देखिए। उस समय मैं दिल्ली की तिहार जेल में था। जब जेल में रहता हूं तो रेडियो खूब सुनने को मिलता है। विदेश नीति पर मिश्र जी खूब बोले, लेकिन रेडियो प्रसारण में उनका नाम नहीं था, कहीं उनका जिक्र नहीं था, बल्कि दूसरे लोग जो बोले दस मिनट, 15 मिनट उनका उतना ही जिक्र था जितना कि हमारे मिश्र जी का जो 50 मिनट बोले थे। और मिश्र जी जब इधर बैठते थे तो अगर वे तनिक भी बोलें तो उनको चार घंटे तक प्रसारित किया जाता था। तो अब मैं आप से कहना चाहता हूं कि रूलिंग पार्टी को कितना घेरेज मिले इस चीज को अच्छी तरह से समझ लेना चाहिए। जब 21-8-70 को श्री जग-जीवन राम जी की पार्टी की बैठक हुई, आंतरिक एक गुट की बैठक हो रही थी लेकिन वह रेडियो

उसको खूब प्रसारित करता है। हमने इसकी शिकायत भी श्री सत्यनारायण जी से की कि जब हमारा दिल्ली मार्च हुआ था तो उसे तुम्हारे रेडियो ने प्रसारित नहीं किया लेकिन जब हम चोट खा गये कुछ और लोगों के साथ तो कुछ प्रसारण हुआ, लेकिन हमारा क्या कार्यक्रम है, हम दिल्ली क्यों आ रहे हैं, हमारी जनता क्यों आ रही है इसके बारे में रेडियो ने कुछ नहीं कहा। हमारा जो राष्ट्रीय समिति का प्रस्ताव था उस का प्रसारण नहीं के बराबर हुआ, स्टेट कमेटी का जो सर्वसम्मति से निर्णय हुआ उसका कहीं रेडियो में प्रसारण नहीं आया, कहीं रेडियो में नहीं आया कि उत्तर प्रदेश की राज्य समिति ने सर्वसम्मति से यह फैसला किया है। क्या यह सरकारी रेडियो पार्टियों के आंतरिक झगड़ों में पड़ेगा, क्या यह रेडियो पार्टियों के आंतरिक झगड़ों को इस नुस्तेनजर से उकसायेगा कि इन्दिरा के दल की हिफाजत हो? या वह रेडियो निष्पक्ष है, इस भावना को लेकर काम करेगा? इसलिए श्रीमन्, मैं कुछ सुझाव देना चाहता हूं और मैं चाहूंगा कि इसको प्रच्छी तरह से सुना जाय।

दो काम तिहार जेल में रह कर इस बार मैंने किये हैं। एक तो सर्वोच्च न्यायालय में हमने इस बात को प्रतिष्ठित किया कि हर आदमी को अपनी मादरी जबा में बोलने का हक होना चाहिए। रेडियो ने इस बारे में कितना कहा। श्री सत्यनारायण जी को फोन करने के बाद इस बारे में थोड़ा सा प्रसारण हुआ। दूसरी बात यह कि यह पहली बार इस आजाद भारत में हुआ है कि एक डेटेन्यू संसद् में आ कर अपनी राय का इजहार करता है वह पहली घटना हुई है। जरा 3 P. M.

इस रेडियो को देखा जाय। उसने इस घटना-का कितना प्रसारण किया छोटी-मोटी बात हो जाय तो उसको प्रसारित कर देते हैं। कारण क्या है?

श्री उपसभापति : अब आप खत्म कीजिये।

श्री राजनारायण : हमारे बीच में जो डिस-टरबेंस हुआ है उसको तो निकाल दें। मैं दो मिनट में खत्म करता हूं।



श्रीमन्, मैं कहना चाहता हूँ कि श्री संजय गांधी के बारे में जो यहाँ पर बहस हुई, उनकी छोटी कार के कारखाने के लिये लाइसेंस देने के बारे में जो कुछ बहस हुई, वह कुछ रेडियो में आया।

**श्री एस० डी० मिश्र :** थोड़ा सा आया।

**श्री राजनारायण :** नहीं के बराबर आया।

(Time bell rings.)

श्रीमन्, अब यह सा चंदा कमेटी की रिपोर्ट और आपको पढ़ने के बाद जो हमारे अन्तर्भव है उसके संबंध में अपने कुछ विचार रखना चाहना हूँ। मैं अपने सुझाव जल्दी पढ़ूँगा, आप टोकियेगा नहीं।

**श्री उपसभापति :** ज्यादा से ज्यादा दो मिनट में आपको खत्म करना है।

**श्री राजनारायण :** श्रीमन्, हमारा कहना है कि मल्टी-चैनल, आक-धारा ट्रांसमिशन के अभाव में चौथी योजना के अन्तर्गत रेडियो के प्रसार का जो कार्यक्रम बनाया गया है वह बेमतलब और दोषपूर्ण हो जाता है। केवल बड़े नगरों, दिल्ली, कलकत्ता, बम्बई व मद्रास के केन्द्रों का प्रसार निरर्थक है और उममे ही बड़े पैमाने पर प्रसारण जनता के नजदीक नहीं पहुँच पायेगा। हमारा कहना है कि इसका विकेन्द्रीकरण किया जाय, इसको डिसेंट्रलाइज किया जाय।

इतने बड़े विविध भाग्यों और संस्कृतियों वाले देश में आकाशवाणी के केन्द्र इस प्रकार स्थित होने चाहिए कि वे हर क्षेत्र और उसकी विशिष्ट संस्कृति का पोषण कर रहे हुए राष्ट्र को एक सूत्र में रहने में सहायक हों। आदिवासियों, जनजातियों और शहरी जनदगी से कटे हुए अन्य पिछड़े इलाकों के लिए आकाशवाणी की व्यवस्था नहीं है। देश का बहुत बड़ा हिस्सा आज भी 1938-39 में लगाये गये काम-बलाऊ शार्टवेव ट्रांसमीटरों से ही काम चला रहा है। शार्टवेव पर सुनाई बढ़िया नहीं हो सकती। आकाशवाणी ने अपने प्रसार का जो कार्यक्रम बनाया है उसमें फ्रीक्वेंसी माड्यूलेशन का ध्यान

नहीं रखा। फ्रीक्वेंसी माड्यूलेशन की व्यवस्था प्रायः सभी विकसित देशों में है और इसकी सेवा मोडियम वेव, मद्धिम तरंग, से अच्छी मानी जाती है।

तकनीकी दृष्टि से आकाशवाणी का काम निहायत दोषपूर्ण है। राजस्थान, पश्चिम बंगाल और असम जैसे इलाकों में निकटवर्ती विदेशी केन्द्रों की मद्धिम तरंग सेवा अपने देश के प्रसारणों से ज्यादा साफ और बढ़िया सुनाई पड़ती है। इसलिये लोग उनको सुनते हैं।

ट्रांसमीटर क्षेत्रीय दबाव और राजनैतिक इरादों से लगाये गये हैं इसलिये जहाँ ज्यादा जरूरत है वहाँ के बजाय ऐसी जगह लगे हैं जहाँ कम जरूरत या उपयोगिता है।

ट्रांसमीटर लगाने का कोई मतलब नहीं होगा यदि सस्ते रेडियो सेट न बनें। चालीस, पैंसठ और पचहत्तर रुपये में देशी सेट बनाने की बात रिपोर्ट के 34वें पन्ने पर कही गई है। हर हालत में 25-30 रुपये तक की कीमत के सेट बनाये जाने चाहिए। योजना आयोग ने ऐसे सेट बनाने के काम को महत्वपूर्ण नहीं समझा। 1956 के बाद तो इसके लिए विदेशी मुद्रा का नियतन 30 परसेंट घटाया गया है। कम दाम के रेडियो सेट को लेवी वर्गरेह से मुक्त किया जाय और उसे अनिवार्य जरूरतों में गिना जाय।

(Time bell rings.)

श्रीमन्, मैं बहुत जल्दी-जल्दी पढ़ रहा हूँ। बहुत जल्दी मैं बोल रहा हूँ।

अब आकाशवाणी की कार्यपद्धति के खिलाफ क्या शिकायतें हैं वह मैं कहना चाहना हूँ।

अनुपयुक्त कलाकारों का चयन होता है, भाईभतीजावाद और सिफारिश वर्गरेह के जरिये गलत चुनाव होता है और उन लोगों को रखा जाता है। मैं कहना चाहता हूँ कि बासी, निर्जीव कार्यक्रमों का प्रसारण होता है। तो लोगों का चुनाव ठीक ढंग से होना चाहिये।

(Time bell rings.)

श्रीमन्, सुनिये जरा। हमारे बहुत से प्वाइंट हैं।

श्री उपसभापति : अब आप तो बैठिये । बहुत हो गया ।

श्री राजनारायण : श्रीमन्, मैं पूछता हूँ कि यह सी० आई० एस० क्या है, सेंट्रल इंफार्मेशन सर्विस क्या है ?

श्री उपसभापति : यह जो आपने लिखा है इसको मंत्री जी को दे दीजियेगा ।

श्री राजनारायण : श्रीमन्, सेंट्रल इंफार्मेशन सर्विस क्या है । ये सी० एल० भारद्वाज कांत हैं । सी० एल० भारद्वाज कितने साल से हैं । यह एम० एल० भारद्वाज हीन हैं, कितने साल से हैं । यह के० एल० शर्मा कितने साल से हैं । ये सब एक ही परिवार के सदस्य हैं, ये दस साल से बैठे हुये हैं, उनको वहाँ से कहीं हटाने की आवश्यकता नहीं है क्योंकि वर्तमान गुजरात इन्दिरा के शरणम गच्छामि हैं, जो वह चाहती हैं, करते हैं ।

श्री उपसभापति : ठीक है, अब बैठिए ।

श्री राजनारायण : मैं एक बात कहना चाहता हूँ कि इसकी जांच होनी चाहिए—अक्टूबर क्रांति हुई, अक्टूबर क्रांति का पूरा मैं समर्थक हूँ, अक्टूबर क्रांति ने भी हमको दिशा दी है, मगर अक्टूबर क्रांति के बारे में जितना प्रसारण हुआ, क्या उसके मुकाबिले में भारतीय गणतन्त्र दिवस का भी हुआ है ? अपने देश की आज की के बर्र दिन का प्रसारण क्यों कम है ? क्यों अक्टूबर क्रांति का प्रसारण ज्यादा हो ? श्रीमन्, हमको 5 मिनट और चाहिए ।

श्री उपसभापति : आपके समय में 5 मिनट ज्यादा पहले ही दे दिया ।

श्री राजनारायण : एक चेतावनी मैं और देना चाहता हूँ । मत समझना कि यह बात केवल हमारे ऊपर आ रही है । रूलिंग पार्टी का जो 'बल्लरू' है, मैं उधर भी इशारा कर देना चाहता हूँ कि आज रेडियो, श्री यशवंत राव चव्हाण

ने जो मध्यावधि वज्रट पेश किया, ने क्या समा-लोचना की है । श्री चव्हाण को रिएक्शनरी बताया जाता है । रेडियो पर क्यों बताया जाता है चव्हाण की पोजिशन को रिएक्शनरी ? इसलिए कि इन्दिरा रानी यह समझती हैं कि मोरारजी देसाई के जाने के बाद यदि उनके समझ कोई खड़ा हो सकता है तो चव्हाण हो सकता है, इसलिए चव्हाण की शकल को डेमेन करो । मैं यह पूछना चाहता हूँ, यह जो सरदार साहब बड़ा बदकते हैं रूमी नीति की आलोचना करने में, क्या एक्सटर्नल सर्विसेज डिविजन ने ...

श्री उपसभापति : ठीक है, खत्म कीजिये ।

श्री राजनारायण : उन्होंने वाक्यांश उनके मामले को देशहित कहा है (*Interruptions*) श्रीमन्, मुना जाए, आप हमें टोक रहे हैं बीच-बीच में । मैं इतने महत्वपूर्ण विषय में आपको कहना चाहता हूँ । आज के आकाशवाणी को आकाशवाणी न कह कर इन्दिरा का भोंपू कह दिया जाए । यह बार-बार होनी चाहिए और हर मानी में हस्तक्षेप करती है । इस समय वह जनतन्त्र और समाजवाद की स्तुति कर रही हैं और मोहन धारिया हमारी बात को मानेंगे, ग्यामनन्दन मिश्र हमारी बात को मानेंगे, वे सहमत भी हैं, देखिए चीनी भाषा में प्रसारण 1 घंटा 40 मिनट से घटा कर 50 मिनट कर दिया—काहे कर दिया । हम चीन के लिये रेडियो से प्रसारण करते तो वहाँ के लोग सुनते कि हम क्या कर रहे हैं वह क्या कर रहे हैं । इसी के साथ, तिब्बती में 40 मिनट चर्चा होनी है जो कि बहुत कम है । तिब्बत के बारे में, नेपाल के बारे में, कुमायूँ के बारे में गढ़वाल के बारे में उनकी बोलियों में ज्यादा से ज्यादा प्रसारण होना चाहिए ।

श्री उपसभापति : आप बैठिए ।

श्री राजनारायण : बस एक मिनट । रेडियो में जो महानिदेशक है वह, जो जोड़-ट सेक्रेट्री होता है, उसके बराबर तनख्वाह पाते हैं, और जाइन्ट सेक्रेट्री को जितना अधिकार होता है

महानिदेशक को नहीं होना, महानिदेशक जो है वह महा महानिदेशक आई० के० गुजराल की आंख से नीचे है, उनकी भूमिका के मुताबिक ही वह चल सकता है। इसलिए मेरी मांग है कि हमने जो आरोप लगाए हैं—मोहन धारिया को मैं मानने के लिये तैयार हूँ, जल्दी पर छोड़ दिया जाए, उनकी सिगल मैंन कमेटी बना दी जाए। मोहन धारिया चले लखनऊ में, कलकत्ता में और जाकर जांच करें कि हमने जो बातें कही हैं उनमें सत्यता कहां तक है वरना मैं कारपोरेशन की मांग करता हूँ और यह कहना चाहूंगा कि अगर यह जनतंत्र में आस्था रखते हैं तो इस प्रसारण की व्यवस्था का विकेंद्रीकरण करें, हर राज्यों का अधिकृत करें कि राज्य अपना रेडियो स्टेशन लगाए और प्रसारण करें, केन्द्र में एक कंट्रोल कमीशन बैठे जो गैर सरकारी हो, वह जाकर देखेगी कि उसका प्रसारण कैसे हो रहा है। अगर समाचार प्रसारण को आज की तरह केन्द्रित किया गया और रेडियो को इन्दिरा भोपू के रूप में परिणत किया गया तो यहां का जनतंत्र और समाजवाद मर जायेगा, मरने को है लेकिन खने की आशा है, इसलिए मैं बराबर चिल्ला-फिल्ला कर कह रहा हूँ ऐ सत्यानारायण सिन्हा, सन् 1942 की प्रतिभा, जो अंग्रेजों की गोली से नहीं डरे, वह इन्दिरा की बोली से न डरें। सीधा सी बात है।

*The question was proposed.*

SHRI BHUPESH GUPTA: Sir I move:

1. "That at the end of the motion, the following be added, namely—

'and having considered the same, this House is of opinion that the guiding policy of the All India Radio has not been given the correct orientation—

(i) to educate and enlighten the people in the spirit of democracy, socialism and in the fight against the Right—Reaction and communalism which today constitute the main threat to India's future;

(ii) to give proper coverage to the activities and struggles of the workers, peasants and other sections of the working people for a better life and for justice—social, economic and political;

(iii) to uphold the nation's tradition of anti-imperialism and anti-colonialism, especially our peoples' fight against U.S. neo-colonialism;

(iv) to encourage young progressive artists writers and others in the cultural field in the spirit of dedicated service to the nation;

(v) to expose the menacing activities of the Rightists and communalists who are distorting our history and playing up the backwardness and prejudices of certain sections of the people;

(vi) to facilitate fruitful consultations with the genuine democrats and socialists and other elements dedicated to the cause of the masses and to the cause of the fight against imperialists, neo-colonialists, monopolists, big landlords and other vested interests and their political representatives;

(vii) to purge the All India Radio of the reactionary and communal elements who are entrenched in key positions in the All India Radio and the Ministry of Information and Broadcasting; and

(viii) to make necessary institutional arrangements so that the guiding policy reorientated on the above lines, is faithfully implemented in cooperation with the representative personalities for the country's social, economic, political and cultural life."

SHRI S. N. MISHRA: Sir, I move:

2. "That at the end of the motion, the following be added, namely—

'and having considered the same, this House resolves that a Committee of this House may be appointed by the Chairman to enquire into the allegations.' "

(The amendment also stood in the names of Shri Godeey Murahari, Dr. Bhai Mahavir and Shri Lokanath Misra).

*The questions were proposed.*

MR. DEPUTY CHAIRMAN: The motion and the amendments are before the House. Mr. Mohan Dharia.

SHRI M. M. DHARIA (Maharashtra): Mr. Deputy Chairman, Sir, at the outset I would like to thank my colleague, Mr. Rajnath, for expressing confidence in me.

AN. HON. MEMBER: Do not betray that confidence.

SHRI M. M. DHARIA: Mr. Deputy Chairman, I have never betrayed my friends. So there is no question of betraying confidence. But it is not an ossation really

[Shri M. M. Dharia]

to think and ponder how we have been functioning in this country?

Sir, earlier the issue of unemployment was raised by my colleagues, Mr. Bhupesh Gupta, Rajnarainji and Mr. Mulka Govinda Reddy, and during this week, as per my information, a debate has been fixed on rising prices in the country. We all are aware how this rise in prices has affected the whole of the society. But we are more concerned about the All India Radio and we have no time to think about the rising prices.

**श्री राजनारायण :** मैं यह कहना चाहता हूँ कि ज्यादातर अखबार इन्दिरा के इशारे पर चलने हैं।

SHRI M. M. DHARIA: I am coming to it. Mr. Deputy Chairman, Sir, I can very well understand the anger of Shri S. N. Mishra, the hon'ble Leader of the Opposition. He has missed the bus and I am sorry for him. I can understand his anger. But is it the forum to expose the frustration in his mind keeping aside the burning issues of the country? We all should take a proper note that our functioning in Parliament, not going to the basic roots of the basic problems in the country and providing solutions, has created an atmosphere of frustration in the country and the people are gradually losing their faith in these Parliamentary institutions. Now instead of thinking of unemployment, rising prices and violent activities we are more concerned about this A.I.R. business. I can understand that the All India Radio is certainly an important media in this country and it shall have to be conducted in a good manner, in a reasonable and responsible manner. But, Sir, what were the complaints?

A motion has been moved. What are the complaints of Rajnarainji? That a representative of the A.I.R. from Lucknow did not submit his comments properly. For that purpose one letter from the hon'ble Member to the hon'ble Minister for Information and Broadcasting would have been sufficient. And had the hon'ble Minister not taken any cognizance of such a letter, I would have joined hands with the hon'ble Member in voicing my protest that it is the duty of the Government to see that any partiality or whatever it is not allowed to be committed and proper action is taken against that person. But instead of sending that letter we can afford to spend three days of this august House over such a trifling matter. Here, Sir, I would like to say that the hon'ble Member, Rajnarainji, has in this matter at least not been able to convince me as to the need for such a committee to be appointed by the Chair.

**श्री राजनारायण :** अच्छा, भाई, हमारे यहां खाने पर आओ, हम तुम्हें कन्विन्स करेंगे।

**श्री श्रीम मेहता :** दुम्हारे अंगने खाने से कुछ बचेगा तो।

SHRI M. M. DHARIA: Mr. Deputy Chairman, Sir, so far as All India Radio is concerned, I am not here as an advocate on behalf of the Minister to say that everything that is going on in All India Radio is fair. On the contrary, please allow me to say that the amendment moved by my colleague, Mr. Bhupesh Gupta, has valid grounds which the Government shall have to consider. All India Radio is an instrument to see that the socio-economic transformation of the country is brought about in an effective manner. To-day right from the morning to evening there are so many cultural programmes and there is even classical music in the morning. For what purpose? It is as if the people in this country are absolutely lazy, they have no other work and they are interested in classical music in the morning. Sir, I do not know how this complaint of Mr. Rajnarain has come that more attention is paid to political affairs. To be frank, so far as the socio-economic and political activities are concerned, All India Radio has been hardly devoting much time; they are more concerned with all these cultural activities in the country. I say, it is time to insist that such activities which can revolutionise the whole country, which can mobilise the masses for the socio-economic transformation of the country, should be given more attention. And instead of trying for such a change, we are trying to talk about some sort of grievances of a trifling nature. Why? The reason is obvious. This debate should have been for some revolutionary change in the behaviour of A.I.R. But unfortunately it is converted into a political business, it is converted into a political debate. I expected that Rajnarainji will rise to the occasion and see what is expected from A.I.R. and how it should function. Instead, they want to have that political prestige which they have lost, by bringing such motions. The prestige is a lost prestige. It is a lost image. The image of this 'grand alliance' cannot be brought by such discussions.

SHRI S. D. MISRA: What about the sinister alliance of Congress (R), the CPI and the D.M.K.?

**श्री राजनारायण :** भाई मोहन धारिया तुमने कहा था कि तुम भोंपू नहीं बनोगे, कायदे की बात बोलोगे।

**श्री उपसभापति :** आप उनकी बात भी थोड़ी सी सुन लीजिए :

SHRI M. M. DHARIA: Mr. Deputy Chairman, I would like to say to my friend,

Mr. S. D. Misra—who is under the impression that there is something sinister going on in this country—that there is nothing sinister going on in this country and that only some revolutionary change is coming in this country.

SHRI S. D. MISRA: Pseudo-radicals.

SHRI M. M. DHARIA: Unfortunately my colleagues on this side fail to understand the situation. There is a good sign to-day. Many of them have not realised that. There are statements after statements which are being referred to, even by All India Radio. Some of his own colleagues are thinking of joining hands with the progressive forces in the country. It has started in his own party and it will blow against Syndicate leaders like Morarji Bhatai and others, those who are absolutely reactionary. Sir, the time is not far off when Mr. S. D. Misra will not only see that but perhaps become a victim to it also.

Mr. Deputy Chairman, Sir, a complaint was made by Rajnarainji that no reference is being made to Mr. S. N. Mishra, the Leader of the Opposition, since the time he became the Leader of the Opposition. I was aware that this charge will be made. Since yesterday I have been going through these A.I.R. bulletins. I have got them here. Let the Members of the Opposition go through all these A.I.R. bulletins for a whole month. I have taken care to go through the bulletins for one month and 20 days.

They should go through all the AIR bulletins and they will find that more prominence is being given to the leaders of the opposition parties than to the Members on this side of the House. I am not here to advocate for the AIR, but so far as news-reporting is concerned at least this is my impression...

**श्री राजनारायण :** यह झूठ गुजराल के लिए ?

SHRI A. G. KULKARNI (Maharashtra): Mr. Dharia, what he wants is that not only should his name figure in the news bulletins, but he must be accepted by the public as the leader. He wants that he must be accepted as the leader by the public.

SHRI M. M. DHARIA: Mr. Deputy Chairman, I hardly get any opportunity to listen in to the radio. But I went through all these scripts because I wanted to be absolutely fair in this House and after going through all these scripts I have come to this conclusion that the AIR is giving actually more prominence to the leaders of the opposition than to us, and I think these are the scripts which are released by the PTI and other news agencies in the country and also by all the correspondents. I must say that in giving news to the country the AIR has remained absolutely partial and I have no doubt about it...

SHRI AKBAR ALI KHAN: Do you mean to say partial to the Opposition?

SHRI M. M. DHARIA: Yes, yes, partial to the Opposition. It is absolutely partial to them and it is leaning more favourably towards the opposition leaders. Everytime only Mr. Rajnarain, Mr. Bhupesh Gupta, Mr. S. N. Mishra, of course, sometimes myself and Mr. Krishan Kant on this side, figure in the AIR news bulletins...

SHRI S. D. MISRA: Mr. Bhupesh Gupta is not in opposition. He is with the Congress (R). Why do you include him in the opposition?

SHRI M. M. DHARIA: Sir, it is my feeling that the AIR is absolutely impartial. Rather it is leaning more favourably towards the Opposition. I even throw a challenge to the Opposition that they should kindly go through all these news bulletins; let them have their own reactions. Under these circumstances, to say that an enquiry committee should be appointed by the Chairman to go into this particular allegation will not be fair and therefore, I am here to oppose this move of my friend, Mr. Rajnarain and his other friends like Mr. S. N. Mishra and others...

**श्री राजनारायण :** अगर उनके अमेंडमेंट को हम मान लें।

SHRI M. M. DHARIA: I am coming to that...

SHRI LOKANATH MISRA (Orissa): If Mr. Dharia concedes that the All India Radio has been partial, then why should he not concede the demand for an enquiry committee? Let there be a commission of enquiry and let the commission say it clearly that the All India Radio is partial.

SHRI M. M. DHARIA: I said the All India Radio is partial to the Opposition. I feel this is the correct policy of the All India Radio that prominence must be given to all prominent personalities from all States. (Interruption). This will be my urge to the public, to all the newspapers in the country, and to the All India Radio that prominence should be given not only to the politicians, not only to the political leaders, but to all the leaders in various fields like medicine, science, technology, etc. They should also get proper prominence in the news coming from the All India Radio and also from other news agencies in the country.

Now coming to the amendment moved by Mr. Bhupesh Gupta I think there is a lot of relevance, there is a lot of substance in that amendment. I have no doubt whatsoever that the present functioning of the All

[Shri M. M. Dharia]

India Radio shall have to be changed. Though some change has been made, unfortunately the whole structure of the All India Radio is not changed. It should be changed so that it becomes the voice of the people, so that it becomes the voice of the down-trodden against the monopolists, the right reactionaries that are functioning in this country through the grand alliance. The All India Radio should become the voice of democracy against the violence-mongers in this country; it should become the voice of sacred democracy; it should become the voice of secularism...

**SHRI LOKANATH MISRA:** It is the voice of left reactionaries.

**SHRI M. M. DHARIA:** It should become the voice against the forces of obscurantism that are functioning in this country. The All India Radio should be a representative of the people. It should think of representing neither the Government nor the Opposition. It cannot be the representative of only those who are in politics. It should be the representative of the various sections in the society. And it is from this point of view that a lot of reorientation and streamlining is called for.

Therefore, I am not insisting that the amendment of Shri Bhupesh Gupta should be accepted. But an assurance must be given by the hon. Minister on the floor of the House that he will consider this amendment because I feel there is some substance and force and validity in it.

I will not prolong my speech. But I would like to warn the House that instead of spending its time on such trifling matters as this, it should come to the brass-tacks and discuss various other serious problems confronting the country. There are unemployed youngsters in the country, there are anti-democratic forces in the country and there are anti-secular forces in the country and it is for us to face these challenges. This forum should be used for finding out solutions to these problems. There is corruption, there are strikes. How can we create an atmosphere in the country where there will be no strikes at least for the next ten years? No country can progress without industrial and agricultural production. What should we do for that?...

**SHRI RAJNARAIN:** And distribution also.

**SHRI M. M. DHARIA:** Certainly distribution also. That is why we discussed the nylon affair yesterday. Instead of devoting our time on trifling matters, let us spend it usefully. I am sure my friend Shri Rajnarain will not like me... (*Interruption*). He wants to make me a judge. I can understand it. But I do not want to accept that responsibility

especially in regard to such trifling matters. There are other important issues.

I would like to tell those who have moved amendments that government has taken proper notice of them. And if the reporters are not reporting well or if there are inaccuracies in their reporting, proper action should be taken against them. But by suggesting appointment of a committee, they are bypassing the main issues facing the country. Therefore, I oppose the amendment by Shri S. N. Mishra. At the same time, I feel that government should consider the amendment by Shri Bhupesh Gupta.

**श्री राजनारायण :** मोहना धारिया गाहव, यह गवर्नमेंट तो है फिर यनिर्वमिटी ग्रांट्स कमिशन और रेलवे बोर्ड वगैरह क्यों बने । गवर्नमेंट है, सब कुछ करे ।

**श्री एम० एम० धारिया :** मैं तो इसीलिये कह रहा हूँ कि कमेटी की वजह से कोई कुछ होने वाला नहीं है । यह हाउस तो है । यह हाउस तो कमेटी है, हाउस को आप मान लीजिये ।

**SHRI M. S. GURUPADASWAMY (Mysore):** Mr. Deputy Chairman, I like one statement of my friend Shri Dharia. The rest of it was irrelevant to the debate. That was that All India Radio should be a trustee of the people and should function as the voice of the nation. Excepting this statement, I am afraid the rest of what he said was not relevant.

I would like to ask with all humility whether All India Radio is functioning as the voice of the nation. He wanted to dilute the debate and soft-peddle it by saying that it is a very trifling matter. Let me tell him that it is not a trifling matter. It is not an insignificant affair. This subject has been before us all along. Members of Parliament from this side, the public outside and the press outside have been exercised over the functioning of the All India Radio, in particular, the functioning of the news services division. I agree that All India Radio should be one of our powerful instruments through which we can satisfy the three imperatives which any radio has to fulfil—the demand for impartial information, the demand for entertainment and the demand for education.

[THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) in the Chair]

The All India Radio has got to function as a potent weapon to serve all these demands and also to serve, as my friend put it, the purpose of bringing about socio-economic changes in our society. It should also serve

the basic values which we cherish. Therefore, Sir, my question is whether this is serving this purpose at all...

(Interruptions)

**SHRI M. M. DHARIA:** I have supported the motion also. But the motion is political. Do not forget it.

**SHRI RAJNARAIN:** Is there anything which is not political?

**SHRI M. S. GURUPADASWAMY:** Do not interrupt me, Mr. Dharia. I did not interrupt you. Sir, Mr. Dharia imputes politics into this motion. Yes, there is politics in this. We are all interested in politics. But we would like to save the All India Radio from the orbit of politics, from the orbit of partisan politics. Whether the All India Radio is in the orbit of politics now or not is the issue. I do not want to quote various instances. My friend, Shri Rajnarain, has taken the pains to collect instances and incidents to show that the news broadcasts of the All India Radio have been coloured and influenced by political considerations and are very much weighted in favour of the Government and discriminatory to the Opposition. Sir, I do not want to take much of the time of the House in giving a further list. I can only point out how the All India Radio has dealt with the various crises of the past few months since the Congress split, how the Congress split itself was dealt with, and how the UP crisis, the Kerala elections, the politics of defections in various parts of the country and finally, the reports on the proceedings of the Houses of Parliament itself are handled. Are you satisfied that the All India Radio has been very fair, impartial, objective and true in reporting these various incidents and issues, or they are coloured? There are two ways of interpreting the state of affairs in the All India Radio: Either the AIR staff are congenitally incompetent and they do not know the newsworthiness of the various events and, therefore, there is no fair reporting or fair broadcast, or, in the alternative, there is continuous political intrusion into the affairs of the AIR and, in particular, political intrusion into the matters pertaining to the news broadcast. Sir, I happened...

**SHRI M. M. DHARIA:** They are talking like frustrated people. They are frustrated in their politics...

(Interruptions)

**SHRI M. S. GURUPADASWAMY:** I am not talking like a frustrated man. I am talking out of knowledge and he is talking out of ignorance.

**SHRI BHUPESH GUPTA:** When you look at each other, both of you are frustrated.

**SHRI M. S. GURUPADASWAMY:** Anyway, Mr. Bhupesh Gupta cannot provide the inspiration to both.

Sir, I happened to be a Member of the Chanda Committee. We went into these various aspects of the AIR and we devoted considerable attention and time to the character and nature of the news broadcast in this country. We studied the news broadcasts, the character and the nature of the news broadcasts in other countries also. We have not said in the Report, but we came to the conclusion that the news broadcasts of the AIR have been running on totalitarian lines.

**SHRI RAJNARAIN:** Yes.

**SHRI M. S. GURUPADASWAMY:** And we came to the conclusion that the AIR has become increasingly the mouthpiece of the Government of India, the Ministers and the officials.

We wanted the A.I.R. to be rid of that kind of influence. The AIR has been working all along under the shadow of the Government. There has been political intrusion all the time. This was our judgment and our conclusion. Therefore, we suggested various things and we suggested also basic transformation of the AIR of which my friend Mr. Dharia is very ignorant. I agree with him that the AIR should also be an instrument of socio-economic transformation. However, it was our view that the AIR has not been playing fair to the people. Various people appeared before us, most of the people associated with the AIR and public men. We have examined also the Ministers of the Government of India. It was the unanimous opinion of all the witnesses who appeared before us, including the Ministers, except the Minister of Information and Broadcasting at that time.

**AN HON. MEMBER:** Who was then the Minister?

**SHRI M. S. GURUPADASWAMY:** That was Mrs. Indira Gandhi at that time. All the people who appeared said that the AIR broadcasts are not satisfactory at all and they suffer from lack of depth, range and perspective and this vitiates its impartiality, objectivity and fairness on the part of the AIR. The news broadcasts have been undergoing changes from time to time but unfortunately even after the report of the Chanda Committee where we have suggested a few things—we have highlighted the points of impartiality and also depth of the news broadcasts—the Government of India have not taken any steps to improve. In the beginning there was a certain amount of impact on the Government of India as a result of the recommendation made by the Committee but later on, after the split of the Congress somehow there is a deterioration. Today the broadcasts of the AIR are rotten. They are just rotten. In the past so many deficiencies and omissions happened. They are there because the AIR is completely monopolised by the Government of India.

[SHRI M. S. GURUPADASWAMY:]

Take the BBC. When such things happened in England, what happened? I give you only a few instances. In 1956 there was criticism by a few Members of the Houses of Parliament at that time that the BBC broadcasts were favouring a certain group of Members from Wales. It was a wrong attack, a wrong criticism made at that time by Members of Parliament but immediately the PMG at that time set up an Enquiry Committee to find out the exact truth about it. If the AIR is playing fair with us, I will give a good certificate and all of us will agree. The demand is this. We suspect and we have some basis, to say that the AIR is not playing fair with us and therefore Shri Rajnaram and others have come with this proposition. What is the proposition? It is to hold an enquiry. After the enquiry, if there is nothing against you, certainly you will be free from embarrassment, otherwise you will suffer from this kind of attack all the time. Again in 1956 in England what happened? My friends have not realised one important development in this country. The important development is, certainly in the history of India for the first time, an official Opposition has been created. When an official Opposition is created, we have an alternative Government. The AIR should take due cognizance of this. It is not my business, it is not your business but it is their business. If the AIR is to function as the mouth-piece of the nation, as the voice of the nation, as the custodian of the trustee of the public interest, then it will have to take due notice of the new developments here. It cannot be antediluvian, feudal, mediaeval and rotten in its approach on these things. What happened in England in 1956? In 1956, when the Prime Minister of England at that time decided to broadcast through the BBC soon after the invasion of the Suez Canal area by England and France, the BBC denied the opportunity to the Leader of the Opposition at that time.

Then the Opposition made an issue of it. They said, "It is an Official Opposition. It is not just a minority." As I said, they made an issue of it. Then the BBC had to concede them the right to reply to the statement made by the Prime Minister in England at that time. The Prime Minister took the position that so far as external affairs were concerned, so far as external broadcasts were concerned, so far as statements involving other countries were concerned, the Government alone should be the spokesman, not others, and the whole nation was united, and should be united. But it was challenged by the Leader of the Opposition, and the Leader of the Opposition said, "We are not with you. The country is not with you, and we have got to make a statement." Then the BBC had to give an opportunity to the Leader of the Opposition

to appear on the BBC. And he made the reply, a scathing reply, to the statement made by the Prime Minister. I am going into this question because here are friends who take a partisan view, and Mr. Dharia has also been taking a partisan view.

SHRI M. M. DHARIA: There is politics everywhere.

SHRI M. S. GURUPADASWAMY: He says there is politics everywhere. I would like the All India Radio to function as a national instrument, a potent factor in the development of broadcasts.

SHRI M. M. DHARIA: Just a minute. Mr. Vice-Chairman, Sir, he should not distort facts. The reports of All India Radio are placed in the library. He should take care to read the reports instead of making such callous and rotten statements.

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): I expected no interruptions from you; you should not interrupt him.

SHRI M. M. DHARIA: Only when absolutely necessary I interrupted him.

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): But then the time is short.

SHRI S. N. MISHRA: He was preaching to me the other day sermons...

(Interruptions)

SHRI M. S. GURUPADASWAMY: This hon. House will judge who has made rotten statements. Sir, I said in the beginning that but for lack of time I would have given various instances. I am not lacking in material; let me tell you that. I only say that there are so many instances to show that the All India Radio is not functioning freely and independently. Keeping this in view the Chanda Committee has said that until and unless there is a structural transformation—I think many of my friends on this side also will agree with me—unless we bring about a structural change in the All India Radio, we cannot escape the politics of the Government. Day in and day out the Ministers are getting a very significant place in the news broadcasts. I do not grudge it. If there are real policy statements, if there are really significant handouts, they have got to be covered; there is no question on this because the All India Radio has to cover them, because, after all, the Government has got to function and it has got to represent the nation. And they have got to be covered, but I do not want that the handouts of the Ministries should occupy a big place, whether they deserve it or not. This is my point and we have come to this conclusion, Sir. And this trend is increasing day by day, the trend of official interference, and it is vitiating the character of the broadcasts and destroying the autonomy of the



staff who are working there. And unless and until we ensure the autonomy of the All India Radio, we cannot expect this trend to disappear or at least to lessen. Therefore we have suggested that there has got to be a structural change. And what is the structural change we have suggested? We have suggested that the All India Radio should have the monopoly, but should be converted into a corporation. There are various models open to us. In the world today we have the totalitarian model completely owned by the Government, as in Russia, and the broadcasts are controlled by the Government there. There are various other types in democratic countries. (*Interruptions*). There are corporations like the BBC. There are the private agencies as in the USA. But we have said "In the developing context, the All India Radio has to be a corporation and it should have the monopoly of the news and there should not be any other agency functioning as the All India Radio, which has got to be there."

For that we said, let there be a Corporation. I do not know whether my friend, Shri Satya Narayan Sinha, had the time or the energy to go through the Chanda Committee Report. He said that the Chanda Committee has made some...

SHRI BHUPESH GUPTA: Why do you say he has no time?

SHRI M. S. GURUPADASWAMY: I do not know; that is why I said I do not know. Sir, he said that we have made some perfunctory recommendations. I do not know whether he really thought about it before making such a remark about such an important Committee, and I do not think he has read the Report. I do not think that my friend, Mr. Gujral, has read the Report either because Mr. Gujral is accustomed to exercise his power through the officials.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): Sir, I have a great deal of respect for my hon. friend, Mr. Gurupadaswamy. He should give us the credit that, when he wrote a Report at least in deference to him we read the Report if for no other reason.

SHRI M. S. GURUPADASWAMY: He is betraying his own nature by saying that. If he has got respect for me I should have thought that he had read the Report and known that I was a party to this basic idea.

(*Interruptions*)

SHRI AKBAR ALI KHAN: You give some credit to him.

SHRI M. S. GURUPADASWAMY: All right; I stand corrected.

MBN17RSS—7a

श्री राजनारायण : ऐ गुजराल, केवल पड़ो मत, इसके मुताबिक काम करो ।

श्री आई० के० गुजराल : आप पढ़ तो लो पहले ।

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Hon. Members should know that the time is limited.

SHRI M. S. GURUPADASWAMY: I am just closing. Sir, in England they always make a distinction between public interest and Government's interest in the broadcasts but here I find a sort of mixing of both. There are times when public interest may run counter to Government interest and there are times when Government interests coincide with public interests. But a distinction has to be made between the Government interests and the public interests and public interests is more important than Government interest. I find that in the working of the All India Radio, in their broadcasts, this salutary principle is forgotten by the staff there. And we cannot expect much from the staff—we have given a good deal of time on this issue—unless the staff is given complete liberty and given sufficient scope for initiative and imagination. Sir, it will be very interesting to know from the hon. Minister, if he can enlighten us on this issue, what time is given to the Opposition. Let us go into this question of the time given to the Opposition members as such and the Government benches, and secondly what is the nature of the broadcasts? That is more important to me. Mere listing of names is nothing. Suppose the proceedings are there; while dealing with the proceedings the All India Radio may list the names of all those people who spoke on a particular issue. We have gone into this question. This is not the way of doing it. What are the aspects, What are the issues highlighted by individual members, that is more relevant, not the incidental matters. Those remarks which are critical are invariably excluded; those which are not critical and those which are incidental are highlighted. This is not the way of reporting at all, but invariably their approach is just listing of the names of members who took part in a discussion rather than giving the true nature of the debate, the issues raised and the controversies rejected. This is not the kind of broadcasts that we would like to have. I do not think any Member of Parliament would like to just hear his name mentioned in the All India Radio.

SHRI I. K. GUJRAL: Question.

(*Interruptions*)

SHRI M. S. GURUPADASWAMY: What Mr. Rajnarain wanted was to see whether the issues that are raised in Parliament,

[Shri M. S. Gurupadaswamy]

whether the proceedings of the House are truly reflected in the broadcasts. I am afraid the proceedings of the House are not reflected in the broadcasts. Between Parliament and Government, Government is getting more time than Parliament. I think this has got to be gone into. Between Government and the Parliament, when the Parliament is in session, Parliament is getting less time than the Government. However much irrelevant it may be, the Government gets more time. These are matters which have to be gone into. I feel strongly that there is discrimination, very unhappy discrimination, irrational sort of discrimination, against those who are functioning in the Opposition.

As I said, the complexion of Parliament has changed. Today we have the official opposition and, therefore, it is necessary that All India Radio should play fair to the Opposition. Therefore, I say finally that this Resolution that has been brought forward should be accepted. It can be changed slightly if you want, but it calls for an enquiry. Such enquiries have been held in England. Whenever there is an attack by Members of Parliament an enquiry is held. Why do you deny an enquiry? If you deny it, you will create suspicion and doubt amongst us that you are doing all these things and that you are not amenable to our suggestions or criticisms. Therefore, to ward off this embarrassment to the Ministers and to All India Radio itself, let there be an enquiry. The enquiry may be broad based. It may be a quick enquiry about the nature and character of the broadcasts. They need not go into anything else. Therefore, my friend should accept this proposal and if he can suggest any amendment, it would be welcome. The wording does not matter. In the interests of this House, in the interests of Parliament, in the interests of the Government and in the interests of All India Radio itself this sort of enquiry is necessary.

**श्री राजनारायण :** धारिया जी, इक्वायरी को मान जाओ, खत्म करो और हम चले ।

**श्री एम० एम० धारिया :** जी हां, ठीक है, इक्वायरी की कोई जरूरत है ही नहीं ।

**SHRI KRISHAN KANT (Haryana):** I was amazed to hear my friend, Mr. Gurupadaswamy.

**SHRI M. S. GURUPADASWAMY:** You will always be amazed.

**SHRI KRISHAN KANT:** Only a year back he was sitting with us on this Bench.

**SHRI M. S. GURUPADASWAMY:** I have signed the Report.

**SHRI KRISHAN KANT:** I have not interrupted either Mr. Gurupadaswamy or Mr. Rajnarain. I hope they will also patiently hear what I say. They have said so many things.

**SHRI M. S. GURUPADASWAMY:** I had asked Mr. K. K. Shah several times, when I was a Minister, to implement the Report in toto.

**SHRI KRISHAN KANT:** Mr. Vice-Chairman, the argument of Mr. Gurupadaswamy is self-defeating. If the report of one enquiry committee has not been implemented, how does he think that the report of this enquiry committee will be implemented? If he had asked it and if he wants that the Chanda Committee's Report should be discussed, let us discuss it. Let us discuss how to implement it. I could have understood it and I would have joined him. Perhaps he does not know that I am one of those who say that AIR should be changed into a corporation. I agree with him basically, but the present discussion has not come out of the non-implementation of the Chanda Committee's Report. Previously we used to discuss External Affairs and Foreign Affairs in both Houses of Parliament. Now, the opposition, some of the opposition, not the whole, wants to make AIR a regular feature in all the Sessions. The difficulty is they are losing ground.

**SHRI S. N. MISHRA:** How do you say that?

**SHRI KRISHAN KANT:** They are losing ground among the people. In order to gain some ground for them they have AIR as a scapegoat. They are fighting among themselves, not only among themselves, but also in their own party. In order that they may remain united, they want to create a common enemy, so that they can delude their supporters. Now, it is being said as if AIR is responsible for creating dissensions among the members of the SSP or between Cong. (O) and SSP or Cong. (O) and Jan Sangh. I am astonished that Mr. Rajnarain has been abusing AIR, but he completely forgot the Press Commission's recommendations and other things about the monopoly press, how the whole press in India is controlled by the monopoly.

To day I quote some of the things about his party from the press cuttings because he has never said that this correspondent of this newspaper has given a wrong thing. I am quoting:

**श्री राजनारायण :** देखिए, प्वाइन्ट ऑफ ऑर्डर । मैं आपसे निवेदन कर रहा हूँ कि इस समय रेडियो की चर्चा है । प्रेस की चर्चा होनी तो हम फिर भाषण शुरू कर देंगे । इस समय प्रेस

की चर्चा को हमने छोड़ दिया है कि किस तरह से प्रेस के रिप्रेजेंटेटिव खरीदे गए हैं। किन्-किन प्रेम के लोगों को यू० पी० के बारे में रेडियो से बुलाया गया है। मैं जानना चाहता हूँ : क्या इस समय विषय रेडियो का है या इस समय विषय वह है जो प्रस्ताव के अंतर्गत है ?

THE VICE-CHAIRMAN (SHRI BANKA BEHARI DAS): I request you to sit down.

श्री कृष्ण कान्त : आपने तो अंतर्गत बातें कही हैं। मैंने तो ऐसा कुछ नहीं कहा।

श्री राजनारायण : माननीय सदस्य से निवेदन है जरा एंकोट सीखें। मोहन धारिया भी बोले हैं, उन्होंने रेडियो के बारे में ही बात की। अगर यह कहेंगे अब्बायों के बारे में, तो फिर हमको परमनल एक्सप्लेनेशन देना पड़ेगा। अनावश्यक समय व्यर्थो नष्ट हो रहा है। इसीलिए मैं आपसे अर्ज कर रहा हूँ, उनसे कहिए रेडियो के विषय में बोलें

THE VICE-CHAIRMAN (SHRI BANKA BEHARI DAS): You do not reply to him. You continue. Otherwise I will not be able to help you.

SHRI KRISHAN KANT: I do not know why he got a little impatient. What I was saying was . . .

श्री राजनारायण : हम इम्पैशेंट नहीं हैं, हम तुमसे क्या इम्पैशेंट होंगे ?

SHRI M. M. DHARIA: He is not impatient. He is a political patient.

SHRI KRISHAN KANT: I was only saying whether what the All India Radio has given is something different from what the newspapers have given. Here if I start from 1st October. . .

श्री राजनारायण : तो आल इंडिया क्या न्यूजपेपर्स का गुलाम है, क्या वह पी० टी० आई० का गुलाम है, क्या वह यू० एन० आई० का गुलाम है ?

श्री कृष्ण कान्त : आप तो गुलाम हैं उन प्रेस वालों के, मोनोपॉलिस्ट के।

श्री राजनारायण : देखिए, श्रीमन्, मैं आपसे कह रहा हूँ कि हम पी० टी० आई० से निपट लेंगे, यू० एन० आई० से निपट लेंगे, हम गवर्नमेंट मशीनरी से निपट लेंगे हम। जानते हैं पी० टी० आई० के कारेस्पान्डेंट को कैसे लिखवाया जाता है, उसका फंक्शन क्या हो रहा है, गुजराल साहब प्रेस पर कैसे काबू पाते हैं, क्या उनसे निकलवाते हैं . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARI DAS): I request you to sit down.

श्री राजनारायण : मैं आपसे फोल्डेड हैंड हाथ जोड़ कर कह रहा हूँ कि आल इंडिया रेडियो पर बहस हो। इस समय पी० टी० आई०, यू० एन० आई० या भूपेश गुप्त के पेपर की बहस नहीं हो रही . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARI DAS): I am only appealing to you. Will you kindly hear me?

श्री राजनारायण : मैं यह कह रहा हूँ कि फिर नेशनल हेराल्ड की पालिसी डिमकस होगी—यह जो तेजा ने कहा है 20 लाख रुपए दीक्षित ने हमको देने को कहा है। उसकी बहस भी आनी चाहिये . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARI DAS): This is not the time for you to reply. He may refer to many questions but this is not the proper time for you to reply.

SHRI KRISHAN KANT: I am not quoting either the National Herald or the Patriot. I will try to quote from other papers, not PTI but from the correspondents of those papers which Mr. Rajnarain . . .

SHRI RAJNARAIN: I will have to explain the conduct of those correspondents.

THE VICE-CHAIRMAN (SHRI BANKA BEHARI DAS): But this is not the occasion. Will you kindly sit down? I am requesting you. When you were speaking making allegations, others were not replying at that time. I think this is not the proper time for you to stand up every now and then and reply to every point. This is not the proper time.

श्री राजनारायण : मेरी आपसे कर वद्ध प्रार्थना है कि मैं अगर संगत बोलूँ, तो भी आप

[श्री राजनारायण]

हमको रोकना चाहते हैं और वह अगर असंगत बोलें तो उनको नहीं रोकते ।

**उपसभाध्यक्ष (श्री बांके बिहारी दास) :** ऐसी बात बोलना ठीक नहीं है ।

**श्री राजनारायण :** ठीक है, तां मैं आपसे निवेदन कर रहा हूं कि वह संगत बोलें । रेडियो की बहस में, सरकारी मशीनरी की बहस में, प्राइवेट कन्सर्न को यहां डिसकस होने देने के लिए हम तैयार नहीं हैं । प्राइवेट कन्सर्न को किस तरह सरकारी बनाया जा रहा है, वह एक अलग विषय है ।

**श्री एम० एस० धारिया :** आन् ए प्वाइन्ट आफ आर्डर . . .

**श्री राजनारायण :** हां भाई, तुम मदद करो ।

**श्री एम० एस० धारिया :** मेरा सवाल यह है कि राजनारायण जी ने अपने भाषण में कहा कि आल इंडिया रेडियो के जो रिपोर्टर्स हैं, उन्होंने गलत रिपोर्ट भेजी । उसके बारे में जो 4 P.M. अखबार में खबर आई है उसके बारे में श्री कृष्णकांत चर्चा करना चाहते हैं । यह केवल आल इंडिया रिपोर्टर की ही बात नहीं है बल्कि दूसरे रिपोर्टर ने जो खबर भेजी है, उस प्वाइन्ट आफ ऐंगिल पर वह बतलाना चाहते हैं । अब यह कोई पोलिटिकल बात नहीं रह गई है । गवर्नमेंट के ऊपर इस तरह का ऐलीगेशन आया है और यह केवल श्री गुजराल की ही बात नहीं रह जाती है; क्योंकि इसके बारे में काफी लोगों ने कहा है ।

अगर इस तरह की बात श्री कृष्ण कान्त कहना चाहते हैं तो उनके पास जो एवीडेन्स है, उसको तो उन्हें पहले सुन लेना चाहिये और बाद में इस तरह की बात कहनी चाहिये ।

**श्री राजनारायण :** हम आपकी बात से सहमत हैं और श्री मोहन धारिया जी ने ऐसी बात कही जो उनकी समझ में आती है श्री कृष्ण कान्त

किसी अखबार की कटिंग की बात करना चाहते हैं और आल इंडिया रेडियो द्वारा जो असली समाचार है उसका समर्थन करना चाहते हैं । ठीक है वे करें समर्थन । मैं यह अर्ज करना चाहता हूं कि इस तरह की खबर किस सम्बाददाता ने भेजी है और वह सम्बाददाता कहां से आया, इसकी भी चर्चा यहां पर होनी चाहिये ।

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) :** This is not a matter for consideration here.

**श्री राजनारायण :** जो मैटर है उस पर बोलिये और इस पर हमें कोई एतराज नहीं होगा ।

**SHRI KRISHAN KANT :** Mr. Rajnarain has read something. I would like to tell the Government that here is some news which had appeared in the press, which Mr. Rajnarain has not contradicted for the last few months.

**SHRI RAJNARAIN :** I have issued public statements . . .

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS) :** I think you are spoiling the whole debate

**SHRI KRISHAN KANT :** What Mr. Rajnarain has said or read is not the full story. I would like to know from the Government of India whether the All India Radio covered all the things which were happening in the political life of U.P. Mr. Vice-Chairman, Sir, I know that when the Congress Party was in turmoil and it was split, many items of the news which appeared in the All India Radio, about the meetings of the Congress Party Executive—Mr. Misra was there, he knows—we have to contradict. All those things are appearing in the press. The All India Radio was giving details what was happening in the Congress Parliamentary Party. I want to know from the Government of India, from the Minister of Information and Broadcasting, Shri Satya Narayan Sinha or Shri Gujral, why they were partial in giving the whole truth. Why were they giving the news which was harmful to the Congress Party, and not to the Opposition Party? Here what I am quoting is from the press the All India Radio did not give this news. I quote:

“Five prominent SSP legislators (Mr. Saligram Jasiwal, Mr. Ram Nagina Singh, Mr. Manzoor Ahmad, Mr. Ram Charan Tripathi and Mr. Tej Bhan Singh) issued a statement, urging the party's central leadership to form a united front with socialist forces to face the challenge of the alliance of communal elements and parties opposed to land reforms . . .”

**श्री राजनारायण :** श्रीमन्, पौइन्ट ऑर्डर । 5 ताग्रेख को शालिग्राम जायसवाल जी ने और उन विधायकों ने सार्वजनिक सभा में यह एलान किया कि जो खबर निकली है वह झूठ है, गलत है । श्री शालिग्राम ने उस खबर को फौरन गलत कहा ।

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** Is it a point of order? It is not a point of order.

**SHRI RAJNARAIN:** Yes, it is.

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** No, it is not a point of order. You very well know that it is not a point of order.

**BEHARY DAS:** This is not a point of order when you are sitting there.

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** That is a different thing.

**SHRI RAJNARAIN:** You should not treat me like this. You also raise points of order when you are there.

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** This is not a point of order.

**SHRI RAJNARAIN:** It is a point of order.

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** Mr. Krishan Kant is asking this question of the Minister, he is not putting it to you. The Minister will reply.

**SHRI RAJNARAIN:** How? He is putting this question to me.

**SEVERAL HON. MEMBERS:** No, no.

**SHRI RAJNARAIN:** He is levelling charges against the SSP and how can he ask the Minister to answer?

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** He has clearly said that this has appeared in the paper and whether it is a fact or not.

**SHRI RAJNARAIN:** How can the Minister know? I know the facts.

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** Whenever any Member says anything, you will be replying every now and then.

**SHRI RAJNARAIN:** Yes.

**SHRI KRISHAN KANT:** I am putting this question to the Government—when you are giving out everything, what is happening in the Parliamentary Party, etc., what

is happening in the SSP and other opposition parties, it is not given out. Here it is—

“SSP in a dilemma”

“... Mr. Ugra Sen denied that in the process of formation of SVD of rightist parties in the UP Assembly, his party was agreeable to Mr. C. B. Gupta's leadership.”

The SSP in Bihar also opposed the formation of the SVD.

Were both these things given out by the All India Radio? Did you tell the fact that the SSP was opposed to the formation of SVD in UP? I am coming to how the Radio has been behaving with the members of the Government's party and the SSP there.

Another thing which should be expressed. Dr. Mahavir said that the Indian Express is an independent paper. Here it says—“SSP split over spoils in UP.” I do not know why the Government of India and the All India Radio did not give all this news.

“The State Parliamentary Board at its requisitioned meeting unanimously adopted a resolution this afternoon asking the Central Parliamentary Board of the party immediately to rescind its resolution charging the recommendation of the State Board. Seven out of the nine members of the State Parliamentary Board attended the requisitioned meeting.”

And it has been said by Shri Shamboo Nath Chaudhary. I am asking the Government again: Why are they afraid of pulling the legs of Mr. Rajnarain. You did not want to give that news on the All India Radio. People should know what is happening in the SSP.

**DR. BHAI MAHAVIR (Delhi):** I want one clarification from Mr. Krishan Kant. If he is so much dissatisfied with the working of the All India Radio, well, he should welcome a chance to move for an independent enquiry so that things can be put in the right light. *(Interruptions)*.

हम आपको मजेस्ट कर रहे हैं ताकि आपका परपञ्ज भी सर्व हो ।

**SHRI KRISHAN KANT:** I do not know why they are so anxious that they do not want to hear me. *((Interruptions))* I know, I do not need any indulgence from you

*(Interruptions)*

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** I cannot give you more than two minutes.

**SHRI KRISHAN KANT:** No, Sir. You were hearing what they said.

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** Instead of wasting your time, kindly go on.

**SHRI KRISHAN KANT:** Here again, on the 1st of November Mr. Shambhu Nath Chaudhary said that he had resigned from the Deputy Leadership in April last as a protest against the alterations made in the list. Mr. Chaudhary stated that they joined the Ministry without getting the party programme accepted. I do not know why the Government of India and the All India Radio did not give that.

Sir, Mr. Rajnarain always accuses others and the Prime Minister of dictatorship. Here is Mr. Kanojia, SSP MLA's statement. When the All India Radio has so many times repeatedly broadcast what the opposition parties have been saying, that the Prime Minister has become a dictator, etc. why did not the All India Radio give out what Mr. Kanojia said? He said about Mr. Rajnarain.

"Mr. Kanojia told reporters that he would fight from within against the authoritarian trend adopted by Mr. Rajnarain and others."

May I know why the All India Radio did not give out all this news and inform the people of the country as to what is happening and how Mr. Rajnarain is trying to behave as a dictator?

Mr. Vice-Chairman, Sir, again, it is a Tata paper supporting the S.V.D. Referring to Mr. Limaye, it says:—

"Mr. Limaye was furious with some of the S.V.D. colleagues for their public statements that the T. N. Singh Ministry could do without the S.S.P.'s support. This was not the way to run a coalition government, he said."

It goes on to say:—

"A senior B.K.D. leader felt that the S.S.P.'s troubles did not owe so much to the 'imaginary inactivity of the T. N. Singh Ministry' as it did to the inner struggle within the party itself."

*(Interruption by Shri Rajnarain)*

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** Will you say that this is irrelevant?

**SHRI RAJNARAIN:** This is totally irrelevant.

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** No. This is not irrelevant. You hear him.

**श्री राजनारायण :** कोई बात नहीं, हम को भी तो जवाब देने का मौका मिलेगा ही । मैं तो इसी लिए कहता हूँ कि यह अखबार झूठे हैं असत्य हैं । इसी लिए मैं कहता हूँ कि इन्क्वायरी

हो । चल कर देखें कि श्याम लाल कनीजिया क्या कहते हैं ।

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** Your time is up. I cannot give you any more time. If you go on repeating the same thing by reading from newspaper reports I am not going to give you more time.

**SHRI KRISHAN KANT:** Mr. Rajnarain had said that the A.I.R. has given out some wrong statement. I want to know from the Government whether the A.I.R. told the people of India that:—

"A senior B.K.D. leader felt that the S.S.P.'s troubles did not owe so much to the 'imaginary inactivity of the T. N. Singh Ministry' as it did to the inner struggle within the party itself."

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** Mr. Krishan Kant, one or two instances are enough to support your case. If you go on repeating and reading out I will not be able to give you any more time.

**SHRI KRISHAN KANT:** Two things I want to say. I would like to know whether the All India Radio broadcast that Mr. Ugia Sen had demanded the setting up of an Enquiry Commission to investigate allegations against several Ministers included in the SVD Ministry. He said there were allegations of corruptions against the Ministers who have been taken in the S.V.D. Was this ever broadcast by the All India Radio? I do not know why the whole truth was not said.

Mr. Vice-Chairman, I will not read from the newspapers now. But there is something which the two S.S.P. members, Shri Ram Nagina Singh and Miss Saraswati Ammal said . . .

**SHRI RAJNARAIN:** They are expelled members. They are suspended members.

**SHRI KRISHAN KANT:** Mr. Vice-Chairman, may I know whether the All India Radio told the people of Uttar Pradesh that some members of the S.S.P. had written to the High Command, to the Chairman of the S.S.P.

**श्री राजनारायण :** प्वाइंट आफ़ आर्डर । मैं यह चाहता हूँ कि यह जो वे पढ़ रहे हैं कृपया कर इसको आप अपनी कस्टडी में ले लीजिए, क्योंकि यह फोर्ज्ड है ।

**श्री शीलभद्र याजी (विहार) :** यह फोर्ज्ड नहीं है, सही है । यह अखबारों में निकला है ।

**श्री राजनारायण :** अगर यह श्रीमती सरस्वती अम्माल और श्री राम नगीना सिंह का है तो इसको कस्टडी में लीजिये, आप अपनी कस्टडी में लीजिये नहीं तो फिर यह चीज डिमिप्लिनरी ऐक्शन में आ जायगी। यह उनको मिला कैसे। जब इंवायरी होगी तो पता चलेगा कि यह सब पोलिटिकल शरारत है, यह सब गलत है।

How did he get it? We know where Saraswati Ammal is sitting these days. We know where Ram Nagina Singh is sitting these days.

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): This is no point of order. Now, Mr. Krishan Kant, I cannot give you more time.

**श्री राजनारायण :** श्रीमन्, हमारी प्रार्थना है कि आप इस चीज को अपनी कस्टडी में लीजिये। हमें कोर्ट में जाना होगा।

SHRI KRISHAN KANT: Here is what they said to the Chairman of the SSP.

"Along with all the facts mentioned above; it would not also be out of place to point out that the announcement to support the four-party S.V.D. and to join it has been through the "worthy mouth" of Shri Rajnarain Singh. Because of this fact . . ."

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Your time is over.

SHRI KRISHAN KANT: No, no. I will take my party's time.

"Because of this fact, the people of U.P. will be interpreting it in a very special way because, on the basis of definite proofs, the people of the State have been led to believe that Shri Rajnarain Singh is a "bought slave" of Shri Chandra Bhanu Gupta and the S.S.P. of U.P. is Shri Rajnarain's hand-maiden. Therefore, with the help of his money, Shri Chandra Bhanu Gupta has always been successful in buying the support of the S.S.P. and in making the party a subservient tool in his hands. The basis of this conviction of the people is the fact that after his defeat in the General Election of 1962, Shri Rajnarain Singh had fought election from the Shyam Dourwa constituency in 1963 . . ."

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): I cannot permit you

longer. Will you kindly sit down? You have already taken much time.

**श्री राजनारायण :** देखिये, आप यों ही चलने दीजिये, अभी हमारे पास चन्द्रशेखर की जो चिट्ठी आई है इन्दिरा जी के लिये वह मैं पढ़ूंगा। वह पोलिटिकली करण्ट है। बिड़ला से रुपया लेती है। श्री कृष्ण कान्त गोयनका से रुपया खाते हैं। यह जयपुरिया से रुपया लेते हैं, यह साहू जैन का खरीदा दास है, कृष्ण कान्त पोलिटिकल चोर है, साहू जैन का गुलाम है, बिड़ला का दलाल है, एजेंट है . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Will you kindly sit down?

**श्री राजनारायण :** हमारे पास चिट्ठी आई है, आई हैब गाट सो मैनी लेटर्स। उसमें लिखा है यह बिड़ला से रुपया लेता है, यह कृष्ण कान्त जो है वह गोयनका का एजेंट है। साहू जैन का गुलाम है। यह साहू जैन का खरीदा दास है। यह क्या बोलते हैं। हमारे पास चिट्ठी आई है। यह राजनैतिक दलाल है। यह साहू जैन के एजेंट है। यह बिड़ला के दलाल है। गोयनका से रुपया लेते हैं।

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Please sit down.

**श्री राजनारायण :** मुनिये, हमारे पास यह लिखित पत्र है। हमारे पास आया है। श्री कृष्ण कान्त राजनैतिक दलाल है। यह साहू जैन के एजेंट हैं। यह इस समय बिड़ला के दत्तक पुत्र हैं। यह इस समय गोयनका के खरीदे दास हैं। लिखित पत्र हमारे पास आया है। यह बिड़ला से रुपया लेते हैं। साहू जैन से रुपया लेते हैं। यह इस समय गोयनका के दास हैं।

**श्री शीलभद्र याजी :** आप बैठ जाइये, कृष्ण कान्त जो कह रहे हैं सब सही बात है। आप क्या बोलते हैं।

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): I request hon. Members that they should not interrupt the proceedings of the House in this manner.

SHRI RAJNARAIN: Who is interrupting?

SHRI SHEEL BHADRA YAJEE: Yes are.

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): I am not saying who is interrupting. I am saying that some of the Members have not behaved properly and the proceedings of the House have been unnecessarily interrupted. Mr. Krishan Kant, I request you to finish your speech within two minutes. Otherwise, I will have to see that the Members of your party will not get the advantage of speaking on this motion.

SHRI CHANDRA SHEKHAR (Uttar Pradesh): Mr. Vice-Chairman, I have to make a submission.

SHRI BHUPESH GUPTA: Sir, you can understand the difficulties of mass media. I think on such occasions, a newsreel should be arranged here. Otherwise the nation will not be informed of what is happening here.

SHRI CHANDRA SHEKHAR: Sir, there is one difficulty with us and we shall like to have your guidance. We have been patiently hearing all the accusations made against the Congress Party and its leaders and none of us has ever interrupted them...

श्री राजनारायण : किमने कहा ? क्या मुना आपने ? आप थे यहाँ पर जब रेडियो के बारे में विवाद शुरू हो रहा था ?

SHRI CHANDRA SHEKHAR: I was here. So, Mr. Vice-Chairman, I shall request you to see that there are some norms of behaviour in this House. The Members on that side, on the Opposition, who have been making accusations, should have a little patience to hear not what we say about them, but what their own party men are saying about them...

SHRI GOLAP BARBORA: They are no longer party Members.

SHRI CHANDRA SHEKHAR: They are no longer party Members...

श्री राजनारायण : यह चाहते हैं कि आज इस सदन में चन्द्रशेखर जी के बारे में उनकी पार्टी के लोग क्या कहते हैं, यही सुना जाए। अगर यही विषय है तो हमें कोई एतराज नहीं है कि चन्द्रशेखर जी के बारे में उनकी पार्टी के लोग क्या कहते हैं।

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Mr. Rajnarain, he is making an explanation. Please hear him.

SHRI CHANDRA SHEKHAR: I have never taken Mr. Rajnarain so seriously that

I should criticise him. I am never interested in accusing him because he is one of those who do not deserve my condemnation. Mr. Rajnarain should have a little patience if another Member chooses to follow him by imitating his own way and he should have the patience to hear him. I am not interested in accusing Mr. Rajnarain...

श्री राजनारायण : श्री चन्द्रशेखर जी मैं आपसे निवेदन करना कि हम तो लेकर नहीं दें। चन्द्रशेखर जी कम से कम हमको तो जानते हैं और हम भी उनको जानते हैं। मुझे केवल इतना ही कहना है कि आज तक हमने किसी पार्टी के मेम्बर को कभी कुछ कहा नहीं है। कहा है तो हमने सरकार को कहा है और इंडिविजुअल मेम्बर में फर्क है। यदि चन्द्रशेखर और कृष्ण कान्त चाहते हैं तो हम आज इसके लिए तैयार हैं और जवाब देते समय वताऊंगा कि कृष्ण कान्त के बारे में क्या कहते हैं—लोफर है, बदमाश है, किस तरह से लोगों से पैसा खाता है...

श्री चन्द्रशेखर : इसके अलावा हमें आपसे कुछ दूसरा मतलब ही नहीं है...

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Both of you kindly sit down. I do not want this mutual dialogue between you. Mr. Krishan Kant, will you kindly resume your speech?

श्री नेकीराम (हरियाणा) : वाइस चेयरमैन साहब, राजनारायण जी ने जो लफ्ज इस्तेमाल किया है बदमाश है वह रिकार्ड से निकाल दिया जाए।

उपसभाध्यक्ष (श्री बांका बिहारी दास) : वह देखा जाएगा। Why do you want to provoke him again to speak?

SHRI KRISHAN KANT: Sir, I will not refer to all that because it seems he has gone home...

श्री राजनारायण : चन्द्रभान के जूने क बराबर तुम नहीं हो, चन्द्रभान को तुम्हारा खानदान खाना है, चन्द्रभान से तुम्हारी तुलना क्या ?



**SHRI KRISHAN KANT:** I will not refer to all those things. I am only saying that the All India Radio has many other functions to perform. Is it its only duty to imitate and repeat what the newspapers say? Still, the All India Radio always covers the editorials of the Indian Express, the Hindustan Times, the Times of India and other papers. But it has got some other functions also to perform, which the Government of India has taken upon itself, that is, to transform the society and to build up a welfare and socialistic society . . .

**SHRI A. P. CHATTERJEE (West Bengal):** I do not think they are doing it.

**SHRI KRISHAN KANT:** That is what I am going to say. They are not doing it. I wish they had done it. I want to know what the Government of India is doing in this respect. The whole monopoly press was against the rationalisation of banks, the abolition of privy purses, etc. things. Even then the All India Radio read out their comments. Why should All India Radio give out their comments? The All India Radio has got a greater responsibility of bringing about a transformation of the society. My charge against the Government of India, against the All India Radio, is that they are not doing their duties properly. The All India Radio is not doing its duty properly. It is not properly doing its function which is to transform the society. No body can expect that the comments of the monopoly newspapers are going to translate the wishes, the desires and the decisions of the Government of India. I do not know what action has been taken by the Government against these monopoly newspapers. The Press Commission also recommended that the monopoly press should go. May I know what has happened to the recommendations of the Press Commission? It has been recommended that the PTI should be turned into a corporation, that other news agencies should be made trusts. In this House and in the other House we have discussed these things and the Government of India and the Minister said . . .

*(Time bell rings)*

**THE VICE CHAIRMAN (SHRI BANKA BEHARY DAS):** I cannot give you more time. I am sorry.

**SHRI KRISHAN KANT:** One minute more.

What I say is that Government of India have given us so many assurances regarding the setting up of the information agency, regarding the Samachar Bharati and regarding the PTI. So many demands have been made by us. Have they forgotten all of them? You know how the Express group of

papers function. May I know whether the Government of India are trying to curb the monopoly press which is not giving a proper picture or helping in the process of transformation of our society. All India Radio has to fill up that gap and fulfil its role of transforming our society and in this they should not allow themselves to be bullied or pressurised by whatever my friends from the other side say. All India Radio should come to its mission and that mission is to transform our society into a socialist society and All India Radio should function in this direction.

**श्री निरंजन वर्मा (मध्य प्रदेश) :** उपमहा-  
ध्यक्ष महोदय, श्रीमन्, अभी श्री राजनारायण  
ने जिस बहस का प्रारम्भ किया उसका सार  
यह था कि आकाशवाणी के उस स्वरूप की  
भर्त्सना की जाये, जिस स्वरूप के कारण आकाश-  
वाणी एक विशेष पक्ष का तो समर्थन करता है  
और दूसरे पक्ष की सही बातों को भी चित्रित  
नहीं करता है और न ही जनता के सामने लाने  
का यत्न करता है।

श्रीमन्, हमारे राष्ट्र के सामने दोनों पक्ष  
जाने चाहिये। एक पक्ष तो यह जाना चाहिये  
कि किस विशेष तथ्य के बारे में हमारा क्या खयाल  
है और दूसरा यह कि इसके बारे में जो दूसरे  
सोचते हैं उनका खयाल क्या है। सधारणतया  
जब कोई अपराधी होता है तो उसे भी अपराध  
की सफाई के लिए अवसर दिया जाता है अर्थात्  
उसके ऊपर जो अपराध लगाया गया है, उसके  
बारे में वह बतलाये कि यह बात सही नहीं है।  
लेकिन हम अपने योग्य मित्रों से पूछना चाहते  
हैं—हम श्री गुजराल की योग्यता की प्रशंसा  
करना चाहते हैं, लेकिन एक बात समझ में नहीं  
आती है कि या तो उनको अपने आकाशवाणी  
का जो कार्यालय है, उस पर प्रभाव नहीं है या  
उनकी जानकारी कर वेष्टा के कारण ऐसा हुआ  
है कि हम लोगों को उनसे इस तरह की शिकायत  
करनी पड़ रही है।

हमारे मित्र श्री कृष्ण कान्त ने अभी कुछ  
टिप्पणियाँ की, उनके विषय में मैं यह निवेदन  
करना चाहता हूँ कि उन्होंने कुछ थोड़े से शब्द  
जो बराबर हमेशा हाउस में कहा करते हैं उन्हीं

[श्री निरजन वर्मा]

को दोहराया है कि ये प्रैस जो है वे मोनोपोलिस्टिक है। हम शिष्टता के साथ उनसे निवेदन करना चाहते हैं कि ये प्रैस जिसमें ब्लिट्ज है, जिसमें पैट्रियट है, जिसमें लिंक है, जिसमें नेशनल हैराल्ड है, जिन पर आपकी छत्रछाया है, जो आपके इशारों पर चलते हैं, क्या ये मोनो-पोलिस्टिक प्रैस नहीं है ? आप इस बात को जरा बतलाने का कष्ट करें। आप इस बात को बतलाने का भी कष्ट करें कि आपकी सरकार हमें इतना भी मौका नहीं देती है, जब हमारे ऊपर इल्जाम लगाये जाते हैं, तो हम उनकी सफाई भी कर सके। यह चीज भी आप नहीं चाहते हैं।

श्रीमन्, यही क्या कम है कि आपकी सरकार के द्वारा आपकी सहेली संस्था नोवोस्की प्रैस और रूम का पीम एन्ड प्रोग्रेस के जो प्रोग्राम होते हैं, उनमें रोजाना हम को गाली दी जाती है और उन गालियों का उत्तर देने के लिए हमारे पास कोई साधन नहीं है। जब हम आकाशवाणी के पास जाते हैं कि हम लोगों की बात को प्रचारित कर दीजिये, लेकिन यह सरकार हमारी बात को तो प्रचारित नहीं करती है, वे जो कहते हैं उसी को प्रचारित करने में अपना गौरव समझती है। उनकी गालियों के संबंध में हम जो बात कहना चाहते हैं, उसको उत्तर देने का आप कोई कष्ट नहीं करते हैं।

हमारे मित्र श्री मोहन धारिया जी अभी बोल रहे थे। उन्होंने एक दो बातें बतलाई। हम धारिया जी की बुद्धि की प्रमंशा हाउस में सदैव करते रहते हैं, लेकिन आज वे इस प्रकार के प्रभाव में पाये गये कि उन्होंने भी दूसरे पक्ष की बात को सुनने का कष्ट ही नहीं किया। हम आपको बहुत दिनों की बात नहीं कह रहे हैं। आपके हाथ में जो हथियार आया है, उससे आप हमको रात और दिन कोसते रहते हैं, मौके-बेमौके जनसंघ के ऊपर भी प्रचार और प्रसार करते रहते हैं। हम इतना अवश्य कहते हैं कि राजनीति जो है वह वेश्या की तरह है।

आज उस तरफ आप बैठे हैं, इसलिए आपको यह बात अच्छी नहीं लग रही है, लेकिन कल आपको इस तरफ बैठने का मौका आए और आपके विरोधी आपके विषय में इस तरह की बातें कहें तो आपको बहुत बुरा लगेगा। मैं आज से दो-तीन दिन पहले की बात निवेदन कर रहा हूँ आकाशवाणी के सम्बन्ध में और मैं समझता हूँ कि गुजराल जी इस बात को बताने का कष्ट करेंगे। आज से दो-तीन दिन पहले 25 हजार व्यक्तियों की बड़ी सभा हुई, जिसमें आर० एस० एस० के गुरु जी बोले, आकाशवाणी से उसका कोई प्रसारण नहीं हुआ। कोई बात नहीं है, आकाशवाणी के प्रसारण पर वे जोग जिन्दा नहीं हैं। लेकिन दूसरी तरफ 25-30 आदमियों की सभा में प्रधान मंत्री जी बोली तो उसके लिए उन्होंने 5-5 बुलेटिन् प्रसारित की और उन 5 बुलेटिन् में भी, श्रीमन्, जनमंघ और आर० एस० एस० को उन्होंने कोमा। तब हम पूछते हैं श्री सिंह महोदय मे कि आपकी सरकार ने हमको एक पार्टी रिकगनाइज किया है, आपकी सरकार हमारे ऊपर दिन रात हमले करती रहती है, क्या यह शिष्टता नहीं होगी कि हमको भी उसका उत्तर देने के लिए समय दिया जाये ? नहीं दिया। जब दिल्ली प्रशासन के अध्यक्ष श्री विजय कुमार जी ने एक प्रसारण का उत्तर भेजा तो दिल्ली में क्या हुआ, कितनी बढ़ोत्तरी हुई, उसके बारे में एक-दो शब्द बता दिए गए, लेकिन जो उत्तर उन्होंने भेजा था, उसको महान आकाशवाणी खा गई, वह उत्तर इन्होंने नहीं दिया। आप ही बताइए कि अगर प्रजातंत्र में इसी प्रकार से ठर्रा चलता रहा और आकाशवाणी का दलगत स्वार्थों के प्रचार के लिए उपयोग किया जाता रहा, तो हमारे लिए उस आकाशवाणी के लिए क्या निष्ठा रह जायेगी।

अभी कुछ दिनों से उन्होंने एक युववाणी का प्रोग्राम प्रारम्भ किया है। उसमें केवल उन्हीं के लोगों को बोलने का अवसर दिया जाता है। इसके अतिरिक्त कुछ समाचार पत्रों

के विशेष व्यक्तियों व। वार्ता, भेंट के लिए बुलाया जाता है, आकाशवाणी से वे बोलते हैं। हमारे योग्य मित्र न केवल आकाशवाणी को खराब कर रहे हैं, किन्तु वे आकाशवाणी के जो ईमानदार कार्यकर्त्ता हैं, ईमानदार व्यक्ति हैं, उनको भी पक्षपात करना सिखा रहे हैं। चयन करते हैं कि कौन-कौन बोलने आगे और उसमें सबसे पहले पेट्रियट के रिप्रेजेंटेटिव आते हैं। क्या गुजराल महाशय बताएंगे कि एक वर्ष में पेट्रियट के रिप्रेजेंटेटिव कितनी बार आपके यहां बोल चुके हैं और एक दफे बोलने का जो धन देते हैं वह साल भर में कितना दिया ? ये आंकड़े बता दीजिए। इसके पश्चात् यह भी बताने का कष्ट कीजिए कि आपने आर्गेनाइजर के रिप्रेजेंटेटिव को कब बुलाया। अगर नहीं बुलाया तो, श्रीमन्, हम निश्चित रूप से यह निवेदन करेंगे कि यह न्याय नहीं हो रहा है, यह अन्याय है। हम किसी समय भी इसमें विश्वास नहीं करते कि हम गाली-गलौज की भाषा बोलें। हम दृढ़ शब्दों में अपनी बात आपके सामने रखे हुए हैं, क्योंकि श्री गुजराल महोदय जब वे मिनिस्टर नहीं थे और यहां पर हमारे पास विराजते थे, उस समय उनके भाषण का शाब्द ही कोई अंश ऐसा होता होगा जिसमें डेमोक्रेसी की बात न आई हो। उस समय हमें बड़ी प्रसन्नता होती थी कि हमारे नौजवान भाई प्रजातंत्र में कितना विश्वास करते हैं, लेकिन न जाने क्या होगा कि सत्ता की कुर्सी पर बैठ कर उनका मस्तिष्क बदल गया, अब वे प्रजातंत्र की बातों को भूल गए। वे यह समझते हैं कि इस प्रजातंत्र के युग में यह आकाशवाणी नाम का जो ब्रह्मास्त्र उनके हाथ में आ गया, उसका पूरा, पूरा उपयोग अपनी पार्टी के संरक्षण और संवर्धन करने के लिए ही नहीं, दूसरी पार्टियों का नश करने के लिए, हनन करने के लिए काम में लाएं। तब हम उनसे पूछते हैं कि ऐसे प्रजातंत्र की रक्षा कैसे हो सकती है, आप दूसरों को भी मौका दीजिए। हम यह समझते हैं कि जैसे उन्होंने कोई बात कही तो तत्काल उस बात का उत्तर देने के लिए विरोधी दल के नेता को आमंत्रित करिए।

हमारे योग्य मित्र ने ब्रिटिश कन्वेंशनस के बारे में बहुत अध्ययन किया होगा। वहां पर ब्रिटिश कन्वेंशनस के अनुसार अगर सरकारी पक्ष कोई एक तथ्य रखता है तो विरोधी पक्ष को आमंत्रित किया जाता है कि उसके बारे में उसकी क्या राय है। उदाहरण के लिए आज से 3, 4 वर्ष पहले वहां कोल काइसिस आया और जब उनकी सरकार ने यह तथ्य किया कि हम रिजाइन करने हैं, तो तत्काल दूसरे पक्ष की बात सुनी गयी और दोनों पक्षों की बातों को राष्ट्र के सामने रखा गया और राष्ट्र उस पर जो परिणाम निकाले इसकी उसको छूट दी गयी। हमारे यहां यह प्रथा आप नहीं डाल रहे हैं और प्रजातंत्र की बात करते हैं। हम कहते हैं कि आप प्रजातंत्र की बात करें और दूसरे पक्ष को आमंत्रित न करें, यह कैसे संभव है। अभी बताया गया कि 11 आदमियों ने लखनऊ में हस्ताक्षर करके दे दिये कि कांग्रेस पार्टी से हम त्याग पत्र दे रहे हैं और हम एक स्वतंत्र दल बना रहे हैं। उसके बाद अगर श्री कृष्ण कान्त जी की बात पर ध्यान दिया जाय तो क्या सारा प्रैस नहीं लिखेगा। हम कहते हैं कि सारे प्रैस आकाशवाणी के द्वारा नहीं संचालित हो रहे हैं और अगर हुजूर, आकाशवाणी को छोड़ कर सारे प्रैस और उनके मालिक धन्ना सेठ अगर बेईमानी करने पर तुल जायें तो आकाशवाणी को तो बेईमानी नहीं करनी चाहिए, क्योंकि आकाशवाणी केवल आप की नहीं है। जितना आकाशवाणी के लिए आप कर देते हैं उतना ही हम भी देते हैं। जितना आकाशवाणी आपकी संस्था हो सकती है उतनी ही हमारी भी हो सकती है। केवल सवाल यह रहता है कि तलवार किस के हाथ में पड़ जाती है। कभी-कभी तलवार भी अगर दुष्ट और खराब आदमी के हाथ में पड़ जाय तो उससे दूसरों का नुकसान हो जाता है, उससे अपना गला भी कट सकता है और उस गले को कटाने के लिए आप आगे क्यों बढ़ रहे हैं ? हमारे मित्रों ने इसका विवेचन भी किया और आप इसका उत्तर भी देंगे कि जब लखनऊ में 11 आदमियों ने इस्तीफा दिया तो उस पार्टी

[श्री निरंजन वर्मा]

के जो प्रवक्ता हैं उनकी बात अगर आप स्वीकार नहीं करते तो उन्होंने जो बात कही उसको आकाशवाणी ने प्रसारित क्यों नहीं किया ? इसमें ढील क्यों दी ? हमारे माननीय मंत्री जी को आकाशवाणी वालों की खबर लेनी चाहिए कि वे निष्पक्ष रहें। जनता बहुत जान गयी है और वह स्वयं निष्कर्ष निकाल लेगी कि बात में कितना सच है और कितना झूठ है। आप कुछ भी कहें; जो भला है वह भला रहेगा और जो बुरा है वह बुरा रहेगा। आपके कहने से भला बुरा नहीं हो सकता है और बुरा भला नहीं बन सकता। जनता का स्तर अब काफी आगे बढ़ता चला जा रहा है। हम उन से यह अपेक्षा करते हैं कि वे अपने साथी और मित्र देश रूस की तरह के कंवेशन यहां लागू न करें। क्योंकि वहां तो यह है कि वह जिसको चाहते हैं गाली देते हैं और गाली दे सकते हैं और अगर हमारी सरकार या हम लोग उसके लिए प्रोटेस्ट करते हैं तो हमारी सरकार की तरफ से कह दिया जाता है कि हम रूस वालों से इसलिए कुछ नहीं कह सकते कि वह कहते हैं कि उनके यहां का रेडियो स्वाधीन है। अगर उनका रेडियो स्वाधीन है तो वह एक अच्छी परंपरा है और हम उनसे प्रार्थना करते हैं कि चन्दा कमेटी ने जो रिपोर्ट दी है उसको आप ग्रहण क्यों नहीं कर लेते ? आपको भी उनका ही मौका मिल जायेगा। रूसी आपको कभी नहीं बढ़ायेगे और चीन भी आपको कभी नहीं बढ़ायेगा। अतः उसी तरह से ब्राडकास्ट करने के लिए आप भी मैदान छोड़ कर अलग हो जायें और उसके लिए एक कारपोरेशन बना दीजिए और उनसे कह दीजिए कि हम अब कुछ नहीं कर सकते। हमारे यहां तो उस के लिए एक निगम है, हम उस बारे में कुछ नहीं कर सकते। कनाडा में यही हाल है। ब्रिटेन में वह सरकार से अलग है, उसी की स्वतंत्र जगह है और इसी प्रकार दूसरे देशों में ब्राडकास्ट होता है और जनता को दोनों पक्षों की बात सुनने को मिल जाती है। क्या मैं मंत्री जी से आशा करूँ कि आज की बहस के

परिणामस्वरूप वह निश्चित रूप से जो पक्षपात हो रहा है उसको तो बंद करेंगे ही लेकिन उसके साथ दूसरे पक्ष को भी सुनने का मौका देगे ताकि उनकी सरकार—श्रीर मैसाझता हू कि वे इस सरकार को बहुत दिनों तक ज़िन्दा नहीं रख सकते—ग्रन्थाय का जो पक्ष लेनी जा रही है, उसको यह दूर करें, आज मेरी उनसे यही प्रार्थना है।

SHRI DAHYABHAI V. PATEL (Gujarat): Sir, unnecessarily so much heat and excitement have been generated in this debate. This House has talked of how the All India Radio should be run, more than once before, and at the instance of this House a Committee was appointed. Government have got before it the report of the Chanda Committee. Government have not given us any answer as to why the Government is not implementing that report. Sir, I belong to a small party in this House. Though mine was the largest party, our number was small. We suffered very much from mis-reporting or want of reporting by the All India Radio. But we bore up with it as we bore up with many other things. But now we have in this House an Opposition which has to be duly recognised, and I think Government would change its line, particularly in relation to the All India Radio, and follow the democratic practice and give the Opposition what is due to it. I never felt that since I did not get this fair treatment this fair treatment should be denied to others. But what we feel today is something more than that. Is democracy in this country going to be subverted into a dictatorship? Is it going to be subverted and made into a totalitarian State? At least the All India Radio's actions make us to entertain that fear. We have heard of a very efficient system of radio and propaganda evolved by a Minister who ruled Germany for several years. Is our Minister for Information learning the lessons from him? Is he trying to convert the All India Radio into his instrument to subvert democracy, to subvert truth, in this country? That is the feeling of all parties of the Opposition, and therefore this proposition has come before this House. I would appeal to all friends, who still believe in democracy, to support this demand for inquiry, and if the demand for inquiry is not accepted, at least it should be sufficient warning for people who sit on the opposition benches to realise their duties and see that the All India Radio is stopped from behaving in this partial manner.

SHRI P. C. MITRA (Bihar): Mr. Vice-Chairman, Sir, there are some grievances against the All India Radio and I feel that there may be some truth in their grievances also as we have got our own grievances.

DR. B. N. ANTANI (Gujarat): Are you now sitting there? Have you gone to that side?

SHRI P. C. MITRA: I have come to the right side.

SHRI OM MEHTA: He is sitting in the same old seat.

SHRI P. C. MITRA: Sir, actually, when the Congress was united, in all the Consultative Committee meetings we have protested that the Opposition were given too much importance in "Today in Parliament" and in other features. Except the hon. Ministers', hardly any mention was made of the speeches made by the Congress Party members then. At that time, when the Congress was united, every day we used to hear the name of Mr. Bhupesh Gupta twice or thrice as Mr. Bhupesh Gupta was then following the line which Mr. Rajnarain is indulging in now, as he then was talking anything and everything, whether it was relevant or irrelevant. Now, after the split in the Congress, Mr. Bhupesh Gupta talks sense and so hardly anything comes out in the radio. Actually, I find, persons who are making irrelevant remarks are given prominence in the All India Radio but the good speeches made by Members, whether belonging to the Opposition or to the ruling party, are hardly given any importance. This is the way the All India Radio has been functioning, and from that point of view I say that there may be some truth in the grievances. But what is the remedy? Can All India Radio devote all the time, all the 24 hours for reporting Parliament proceedings fully, how much time would you require, when we have our House and the other House? There are two Houses and can All India Radio devote six, seven or eight hours to each House? Then it has also to cover the news of whole of India and the world too. The point is, there has been too much of bullying from Members. Actually the ordinary people have hardly any interest in hearing the All India Radio news particularly during session time when most of the time is devoted to what is going on in Parliament. I have one suggestion to make in this regard "Today in Parliament" and the news that follow should be tagged together. What we find is that whatever is said in "Today in Parliament" is repeated in the news also without giving the names of Members concerned. If both are tagged together there will not be this much of repetition about Parliament affairs. So far as "Today in Parliament" is concerned, of course in ten minutes' time you cannot do justice. Formerly it was for only five minutes that were being devoted for "Today in Parliament". But later on there were protests from Members that sufficient time was not being given to reporting Parliament affairs and then it was increased to ten minutes. Now, there may be grievances here and there. As

regards Shri Rajnarain and Shri Mishra and other Opposition leaders I must say that every day we hear something or other from their mouths on the Radio. Generally I listen to the news at 8.30 or 9.00 P.M. and "Today in Parliament" and I find everyday something or other said by them; of course not everything they say.

Another suggestion I would like to make is this. All India Radio has got so many channels in Delhi, actually four channels, for transmitting news and other programmes. Why can't another channel be opened during session time for carrying speeches of Parliament Members? The whole of the time should be devoted to cover Parliament Members' speeches and then I think there will be no grievance about this and I hope that will satisfy all of us.

SHRI LOKANATH MISRA: Even then Members would be elbowed out. If there is one channel for the Ministers and another for the Members then alone we will be satisfied.

SHRI P. C. MITRA: You may make that suggestion.

SHRI ARJUN ARORA (Uttar Pradesh): There should be live broadcast of the proceedings of the House. The proceedings as they happen should be broadcast alive so that every word, even abuses, are heard by the people at large.

SHRI PITAMBER DAS: In this case you will get the greatest publicity if abuses are the c.

SHRI ARJUN ARORA: You will also get some.

SHRI P. C. MITRA: Whenever Government is charged for anything about All India Radio, Members come out with the question, why not follow the recommendations of the Chanda Committee converting All India Radio into a Corporation. We heard the other day during the discussion on a small Bill relating to Airlines Corporations, Member after Member criticised the Corporation right and left, their behaviour and everything. Persons in other Corporations were also attacked every day. The other day on the Air Corporations Bill, Mr. Mohan Kumaramangalam was attacked saying that the Chairman was doing this or that. When the power of appointment of the Chairman and Directors is in the hands of the Government, how can you think that that will be the remedy? They may be more subservient to the Government or to the particular Minister than All India Radio. Just now Parliament can criticise All India Radio day in and day out. If you form a corporation, that may not be allowed. The Government would say that the Corporation is primarily responsible for anything and everything and not the Central Government, for what has been broadcast by All

[Shri P. C. Mitra]

India Radio. So, you should have patience and if your names or some of the things do not come out in the Radio, you should not spoil the time of the House. On that ground one day no business was allowed. It is strange and they say that they are in favour of democracy. Is it a democratic procedure to give a threat to stop the House from functioning? The procedure is to give notice of a motion to the Chairman, just as you have given it. The Leader of the Opposition said: "If you do not allow this debate, we will take to some other course." It is unbecoming of the Leader of the Opposition to speak in that vein. He is part of the House and he and the Leader of the House should function collectively to maintain the dignity of the House. Therefore, that way of threat is not becoming of the leader of the Opposition. So, I would suggest that when criticising this way or that way you should not impute motives into anyone, Minister or anybody else. You should know that the script of news bulletins every day is prepared by some accredited correspondent. His name is also mentioned. He is the person who has prepared the script every day. That way it is not the monopoly of any one paper. I find that the correspondents of all the papers are given an opportunity viz., the Statesman, Indian Express, National Herald, Patriot, etc. Even certain newsagency-men are allowed to speak. In this way, there is actually wide coverage. It is not as if only one side is presented. On many controversial issues I have seen that persons holding the opposite views are allowed to speak over All India Radio. They put forward their point of view and the next day the other viewpoint is also expressed. Therefore, All India Radio is functioning as independently as possible, but you cannot have everything according to your choice. As we do not get what we want, in the same way the Opposition cannot expect that All India Radio will serve their cause. Thank you.

**SHRI BHUPESH GUPTA:** Sir, listening to the debate, I was at a loss to understand as to what was the purpose of this debate. Are we having this debate because some of our names are not appearing or are not being reported every day and frequently. Are we debating it because the Leader of the Opposition is not getting adequate attention by All India Radio? Are we discussing it because the SSP has not been correctly reported, according to Shri Rainaram or are we discussing the basic policy, the governing policy of such an important mass medium as All India Radio? If it were a question of their publicity either as a party or as an individual, this could be discussed with the Minister and otherwise settled. Obviously

full satisfaction can not be got because after all we are conflicting political parties. If, for example, my party is given a little more publicity, Shri Mishra will be angry and *vice versa*. Therefore, there will not be a common desideratum in dealing with these conflicting politics by the All India Radio so as to bring satisfaction to all. That is the reality of life.

Therefore, let us speak from the point of view of the masses, the nameless millions, who are not here present either to interject or to intervene or to interrupt or to put smart question to the Government or to be able to give smart replies. The All India Radio should be attuned to their aspirations and urges. That is why we should give guidelines for the Government in order to recapitulate the guiding policy of the All India Radio. We are small men in the context of the vast masses of Indian humanity. We shall come and go, but the people, their culture, their urges, these shall remain for ever. That is the enduring aspect of the subject which we should discuss here.

I do agree that the All India Radio's work is not satisfactory; it requires radical orientation from the point of view of the masses, then urges, their aspirations and their strivings for a better future. The All India Radio requires certain orientations in order to elevate our cultural and political life to a higher level. The All India Radio does require orientation in order that this important and significant mass medium functions in the country to avert the calamity that looms ahead, namely, the threat of right reaction in the country. Naturally the moment I say the threat of right reaction, it should be a matter of very grave concern not only for the nation but for the All India Radio. Gentlemen of the right reaction will feel that I am denying them the kind of publicity they would like to have. Therefore, let us view it from that angle.

The All India Radio should be dedicated to the cause of secularism and should be a staunch and strident weapon of struggle of the Indian people against the forces of dark communal reaction. But nobody here has complained that the All India Radio is supporting the communal forces, whether the Jan Sangh or the R.S.S. or the Jamiat Islami. Nobody has complained like that. They are complaining as to how many times their names have appeared, how many times their names have been uttered. That is not at all the main issue today. Therefore, I say what about secularism? Who is going to defend it when the forces of communal reaction are threatening it? Therefore, make criticism on this score and I shall join with you.

Mr Vice-Chairman, we have mass media also in the form of monopoly controlled

newspapers; five or six, a chain of them control 50 per cent and more of newspaper circulation. What are they writing, what are they propagating? What kind of coverage are they giving? They are distorting the people's wishes. They are distorting the activities of the masses, whether they are conducted in the urban or rural areas. They are distorting our people's fight against communalism; they are distorting the fight of the nation against the princes and for the abolition of the privy purses. They are distorting the fight of our masses against the menace of right reaction and the combination of reactionary forces. In the important mass media of the newspaper world, of the newspapers of this country, the masses are ignored and counter-revolutionary, anti-social, reactionary, retrograde communal forces are given publicity. Why not quarrel against them? Why not make up something which is missing there? The All India Radio certainly should take into account the fact that the monopoly controlled press inspired and aided by the big money and the capitalist class is carrying on a kind of monstrous war against democracy, against progress, against the traditions of this nation, against all that we cherish for which generations of our people have suffered. If that be so, why should not the All India Radio cover, in a most effective manner, in a better way, the news of the struggles of the workers in the factories and battles in the field? I think the All India Radio should neither be the radio of India Gandhi or Bhupesh Gupta or Rajnarain, or, for that matter, C. B. Gupta. The All India Radio should certainly not be the organ of Mr. Nijalingappa, or even, if you like, the organ of Shrimati Tarkeshwari Sinha. The All India Radio should be the voice of the nation . . .

SHRI ARJUN ARORA: Television should be the organ of Shrimati Tarkeshwari Sinha.

SHRI BHUPESH GUPTA: I agree with you. Mr. Tarkeshwari Sinha is better understood on the television than in her speeches!

SHRI LOKANATH MISRA: Would you like the All India Radio to broadcast the bulletins of Radio Peking or Moscow?

SHRI BHUPESH GUPTA: No. What I am saying is that the struggles of the masses, the fighting of the masses, should be reflected in the All India Radio. The All India Radio should reflect the strivings of the masses in our cultural life. We have got very good artists, we have got many

other people, who need to be given encouragement by the All India Radio. The All India Radio should have contributions from these forces of culture and literature in our country. That is not being done. Therefore, I say the mistake is there. The mistake is on that score. Mr. Gujral should be criticized not because he is giving publicity to somebody else only. He should be criticized because he is not exposing the reactions properly. You must realise that the media of mass propaganda is not a picnic party. If there is any revolution or counter-revolution, the people first want to capture the media of mass propaganda. Life is not neutral. The radio and the television play an important part. If they try to make people neutral, they can never be neutral. The forces of progress and the forces of democracy are coming into sharp conflict. Secularism and communalism are coming into sharp conflict in our life. How can we expect that this will not be reflected either in the press or in the All India Radio or in public life? If you do not do such things, if you want to stop this process, you will be mistaken. You are for what? Are you against communalism? Then you will have to take the side of secularism and make the All India Radio a vibrant voice of India Secularism . . .

SHRI M. S. GURUPADASWAMY: What about Kerala?

SHRI BHUPESH GUPTA: Kerala should be given more publicity because the counter-revolutionaries have been defeated . . .

*(Interruptions)*

SHRI A. P. CHATTERJEE: Sir, on a point of order.

SHRI A. K. A. ABDUL SAMAD (Tamil Nadu): He was a member of the Muslim League . . .

*(Interruptions)*

SHRI A. P. CHATTERJEE: What Mr. Bhupesh Gupta would call their victory and the Congress (R) there, as a matter of fact they have been decimated there. Congress (R) has a revolutionary victory as against the Communist Marxists who have already held aloft the banner of proletariat struggle and all that . . . *(Interruptions)* . . . Mr. Vice-Chairman, Mr. Bhupesh Gupta's antics are often known in this House, but this has surpassed all.

SHRI BHUPESH GUPTA: With all respect to Mr. Arun Prakash Chatterjee—he is a rising advocate in the Calcutta High Court Bar but a falling politician before the public—I must tell him that I expected better intelligence from him. What has

[Shri Bhupesh Gupta]

won in Kerala is not the Communist Party or the Congress (R) but the very concept of broad unity in the country.

(Interruptions)

SHRI A. P. CHATTERJEE: Unity of communalism.

SHRI BHUPESH GUPTA: We did not suffer...

(Interruptions)

SHRI K. CHANDRASEKHARAN (Kerala): Sir, about the claim of Mr. Bhupesh Gupta there is nothing to quarrel. The claim of Mr. Bhupesh Gupta was that unity succeeded; he did not put it on the political plane. Unity will always succeed. Unity has succeeded previously and unity will succeed hereafter also. He has not put it on the political plane.

SHRI LOKANATH MISRA: Unity does not mean what you had won under the umbrella of Mrs. Indira Gandhi. That does not mean unity.

SHRI BHUPESH GUPTA: I have been discussing All India Radio, not Mr. Indira Gandhi. I am very glad that she has created such a fear in them that all the time they say "Indira Gandhi, Indira Gandhi, Indira Gandhi". I have never known in Indian politics a lady creating such a scare in them.

SHRI A. P. CHATTERJEE: Sir, Sir...

(Interruptions)

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Mr. Chatterjee, just now you have to follow Mr. Bhupesh Gupta. If you go on interrupting I will not call you at all.

SHRI BHUPESH GUPTA: Mr. Vice-Chairman, let us not apply it to this. Now, my friend, Mr. Gurupadaswamy, is a learned man. Very often I see him carrying at least four books at a time. He thinks BBC is ideal, BBC should be our ideal, a radio, a media of mass propaganda which carries an imperialist propaganda day in and day out, which encourages racialism in Rhodesia and in South Africa, which carries on a war propaganda against the Vietnamese people, whose every syllable uttered is distorted, malicious and directed against the independence and progress of the world. Now, that BBC is cited as an example to be emulated by Mr. Gujral. My friend, Mr. Gurupadaswamy, is in such a company where BBC becomes the motto but I hope the nation will be saved from emulating the BBC which is an instrument of im-

perialist propaganda when nothing you hear about the working class movement, when nothing you hear of the struggle, when nothing you hear of the struggle for independence in other countries. When I was in England, for four years I heard the BBC broadcasts at ten o'clock every day. Well, what did you hear? Thunder against our nation. What did you hear? Accusations and lies and scurrilous statements against our freedom movement. What did I hear? Lies and slander against all that is good and decent in society. And that BBC is presented as a model to be followed and for which we are expected to pass a Resolution. Well, we cannot do it. Therefore, Mr. Vice-Chairman, I say that my friends should not think very much about the BBC. My friend, Shri Gurupadaswamy, spoke about the opposition, meaning himself as the Deputy Leader of the Opposition. He calls himself the official Opposition. I do not know. In this matter at least you follow Shrimati Indira Gandhi. He refuses to follow Shrimati Indira Gandhi in other matters. But he wants Shri Misra or his party to be given more coverage. You get a lot of coverage because you have got the monopoly press at your disposal. Enough coverage. You are still not satisfied about coverage. But do not bring in the British example. The Leader of the Opposition in England is not born in the House itself, the Leader of the Opposition is not born in the womb of the ruling party and delivered by a midwife in a matter of ten minutes on the floor of the House. The Leader of the Opposition in England is born outside, in the political life of the country, through election battle.

SHRI LOKANATH MISRA: But no Opposition in England also prospers under the umbrella of the Government like you.

SHRI BHUPESH GUPTA: I do not know whether you come under some Maharajah's umbrella or you are to be found in the hand-bag of Maharani Gayatri Devi.

SHRI LOKANATH MISRA: But you are definitely in the handbag of Shrimati Indira Gandhi. That is very much certain.

SHRI BHUPESH GUPTA: Even in having jokes, he is imitating me. When I say that I do not know whether he comes under the umbrella of a Maharajah, or is in her handbag, he in reply uses my expression.

SHRI LOKANATH MISRA: I can ideally use that about you.

SHRI BHUPESH GUPTA: Therefore, Sir, I say that my suggestions are very clear...



THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Shall I remind you that you have taken 15 minutes? I think you will cooperate

SHRI BHUPESH GUPTA: I will finish. The All Radio should be reorganised. First of all, give good guidelines. I have suggested some. Other Members can say. I am grateful to Mr. Dharia. He has broadly accepted them. We welcome that approach. Once we accept the guidelines, I can understand about the Committee. Then the Committee should be appointed to implement those guidelines. The Committee should not be appointed to find out how many times Shri Mishra is mentioned or Bhupesh Gupta is mentioned or Shri Dharia is mentioned. The Committee should be appointed, if at all, to see that the All India Radio fights against right reaction, arouses the conscience and patriotism of the nation against communalism, to see that the right reactionary forces, in the spirit of democracy, in the spirit of socialism, are not allowed. No. If at all, by Her Majesty's grace, the Leader of the Opposition and I should be repeated ten times over the All India Radio, for that you do not need a Committee at all. What is there to find out from a Committee? You can go through the scripts of the All India Radio and find out how many times a day Shri Mishra or my other friends' names have appeared. They can lodge a complaint or give notice of a question. If it is 10 times, they could say 12 times. But no Committee is needed for it, it is only the guidelines needed for the All India Radio. The structural changes should be implemented.

Sir, I would like to say here that in the All India Radio too many of communal people are sitting, and everything that happens there is reported, including the monitored script which goes there. All these things should go. I should like to say that these people should be cleared. It cannot be an RSS propaganda, directly or indirectly. I would not name them, but there are some officials in the All India Radio who are absolutely communal. You have some officials in the Ministry who are communal-minded. They should be eliminated. Those who are pro imperialists, they should be eliminated. Secular and democratic-minded people should be put in charge.

Therefore, Mr. Vice-Chairman, let us apply our minds to the problems of the All India Radio not from the usual sectarian interests. Whether it is my party or your party, let us understand the problems of the All India Radio from the tradition of the nation, for the future of the nation, in the context of the changing, moving life, of the big cultural and political aspirations and aspirations of social justice on the

part of the people. Let the All India Radio establish a healthy trend. Let the All India Radio identify with the masses who are not discussed here in that way, masses who are in the villages, in the fields and factories, who are creating wealth, and out of whom are created artists, politicians and so many others. This is the task which the All India Radio should be assigned, to find a common voice for the masses, to touch the heart of the masses, to establish a liaison with the masses, to understand their problems and project them in a manner where the masses are moved into action and inspired for doing something great, for taking the nation forward and, above all, in the present situation nothing will be worth-while unless the All India Radio, as an important media of mass propaganda, becomes an instrument of the people to fight against the rightist forces, counter-revolutionary forces, anti-popular, anti-democratic, communal forces. I hope our friends will join with me in bringing about sufficient pressure to bear upon the Government so that such changes are made.

Sir, I have offered my criticism entirely from the opposite end. They want the All India Radio to be overawed, so that the rightist propaganda is carried on more and more. But I am sure they have no chance of capturing the All India Radio. On the contrary, they are losing the race. Therefore, they now want to utilise the Parliamentary pressure to overawe the All India Radio so that progressive things are discounted and the rightist and reactionary propaganda is given more weightage and publicity. I would urge upon the Government not to be pressurised by this kind of thing.

Sir, the purpose of the Resolution is to put pressure on the Government in order to see that the All India Radio takes to the path of helping, encouraging and abating the rightist and communal forces. I would ask you to be vigilant against this kind of pressure . . .

SHRI LOKANATH MISRA: The present Government is already in the den of the left reactionaries.

SHRI BHUPESH GUPTA: I do not know. My friend, Mr. Lokanath Misra, has discovered a new word, "left reactionary" . . . (*Interruption by Shri Rajnarain*) I never think that my friend, Mr. Rajnarain, is a left reactionary even though . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Order, order.

SHRI RAJNARAIN: It is your hypocrisy . . .

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): I remind you, Mr. Bhupesh Gupta, at least give some time to others also . . .

SHRI BHUPESH GUPTA: I would not do injustice to others.

SHRI RAJNARAIN: Do not be a bureaucrat. I know what you are.

SHRI BHUPESH GUPTA: Sir, I must answer my friend. He has called me a hypocrite. I love him so much that when he calls me a hypocrite I feel a little sympathetic towards him. The only reason is this. I do not know whether I love him more or he loves Mr. C. B. Gupta more. But I would not enter into competition with him. You may disagree with me, Mr. Rajnarain. But since you are a socialist I agree with you that a change should be brought about, but not on that line. You are living under an illusion. What have you in common with them?

SHRI LOKANATH MISRA: Democracy and secularism, these are all common. It is you who do not believe in democracy.

SHRI BHUPESH GUPTA: If Mr. Rajnarain is a socialist, is the Swatantra Party a socialist party? If Mr. Rajnarain believes in secularism, does the Jan Sangh believe in secularism? Is Mr. C. B. Gupta anti-monopolist? Is the Syndicate monopolist? Therefore, if anybody is a hypocrite, it is not me, it is somebody else . . .

*(Interruption)*

SHRI S. D. MISRA: It is the C.P.I. which is a party of left reactionaries.

SHRI LOKANATH MISRA: They are opportunists.

SHRI PITAMBER DAS: I would like to say only one thing to Mr. Bhupesh Gupta. Mr. Bhupesh Gupta loves Mrs. Rajnarain; Mr. Rajnarain loves Mr. C. B. Gupta. And things which are equal to the same thing are always equal to one another.

SHRI BHUPESH GUPTA: This is a very important question.

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Is it necessary to reply to him? Should we not confine ourselves to the debate?

SHRI BHUPESH GUPTA: Bhupesh Gupta loves Rajnarain and Rajnarain loves C. B. Gupta. It does not follow that I love C. B. Gupta. But the trouble is that Jan Sangh stands between me and my love for Rajnarain. That is the only difficulty.

Now, Sir, I do not wish to say very much. I have said enough to-day. I know for the last several months, All India Radio has become a thorn in the flesh of Right reaction. Why? Because it is trying to change a little, not much. Mr. Gujral is not a man who

will easily change. He is a very respectable man, but he is trying to make a little change perhaps. That is why my friends are very upset.

I say: Go ahead, attack the Rightists, attack the communalists, and fight them. There cannot be any compromise with the Rightists and the reactionary forces. All India Radio is a weapon in our hands. Let it be wielded so long as it is in the hands of democratic and secular forces, to defeat ideologically and politically the counter-revolutionary and communal forces and put them in disarray. Expose them. Expose the reactionaries. That will be a great service to the nation. Thank you very much.

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): Mr. A. P. Chatterjee.

SHRI MAHAVIR TYAGI: How long will this go?

THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS): We propose to finish this matter to-day.

SHRI A. P. CHATTERJEE: Mr. Vice-Chairman, we have heard the declamations of Mr. Bhupesh Gupta. One thing he said, and I think that is the only true thing that he has expressed in all his speech, and it is that an instrument like Radio can never be neutralist; it has to represent the interest of a particular group or a particular caste or a particular Government. Now, as far as All India Radio is concerned, it will wilfully express the policies and programmes of the Government of India. And if Mr. Bhupesh Gupta thinks that this All India Radio can be made—I quote him—"an instrument of progress", then I think Mr. Bhupesh Gupta's lifelong learning of Marxism has all been upside down. As a matter of fact, the Government is pro-bourgeois or pro-capitalist. Certainly Mr. Bhupesh Gupta or his party does not think that Mrs. Gandhi's Government has suddenly become a socialistic Government. If he thinks like that, then, of course, it is the end of the problem. But if he still thinks that Mrs. Gandhi's Government or the present Ruling Congress Government is a pro-Capitalist Government, then how can Mr. Bhupesh Gupta expect All India Radio to be an instrument of socialistic propaganda or an instrument of progress? It must express the interests of the class which this particular Government represents. And if Mr. Bhupesh Gupta, in spite of that, says that All India Radio can be made an instrument of progress and it can propagate socialism, then I will say that Mr. Bhupesh Gupta either was indulging in meaningless demagoguery or has lost his previous intelligence and knowledge and has forgotten all he had learnt, if he had at all learnt, about Marxism. If Mr. Bhupesh Gupta

thinks that All India Radio can be converted into an instrument of progress, can be converted into an instrument of socialism, I think Mr. Bhupesh Gupta perhaps will burn all the books on Marxism in his own house or may drown them in the river Jamuna, which is not far off from where he lives. And will he kindly not give us so much trouble sitting on the Opposition Benches? He can just cross a little and go there, because that is his socialism, that is his ideal and that is the sear mark of his goal, it appears from what he has said. That is the sear mark of his journey. He thinks that socialism has already been achieved because Mrs. Indira Gandhi is the Prime Minister, because Mrs. Indira Gandhi says something about socialism now and then a little sweetly. But when there is a question of cornering her on particular issues, then she will say, "No, no. I have never said that I am bringing in socialism. I am merely trying to implement the 10-point programme of the Congress". Mrs. Indira Gandhi, the Prime Minister, herself never said that she is bringing in socialism or her Government is a socialistic Government. She only said that they were trying to implement the socialistic policies. Even the other day while proposing bank nationalisation, Mrs. Indira Gandhi said that bank nationalisation is a programme that has been accepted even in the capitalistic countries like Spain and France and that she was merely implementing the 10-point programme of the Congress. That is what she said. She said that she is not socialistic and that her Government is not being carried on as a socialistic Government. Still Mr. Bhupesh Gupta will go and tell her, "No, no. I say you are a socialist and your Government is a socialistic Government." That is what Mr. Bhupesh Gupta is dreaming of at the present moment. . .

*(Interruptions)*

**SHRI BHUPESH GUPTA:** Some may have been fools. But I understand what socialism is. I never said any such things that he is talking of now. Is he referring to my speech? I would like prominence to be given to the struggle for socialism, the struggle for a better life. That is what I said. He has not heard my speech.

**SHRI A. P. CHATTERJEE:** Mr. Vice-Chairman, . . .

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** Mr. Chatterjee, you have only three minutes more to talk about the All India Radio. You have spent seven minutes already.

**SHRI A. P. CHATTERJEE:** How much time have you given me?

**THE VICE-CHAIRMAN (SHRI BANKA BEHARY DAS):** Ten minutes. Seven minutes you have already spent for Mr. Bhupesh

Gupta. Now there are three minutes for the All India Radio.

**SHRI LOKANATH MISRA:** Whatever time my party has got, you kindly give that time to Mr. Chatterjee, Mr. Dahyabhai Patel took only ten minutes.

**SHRI A. P. CHATTERJEE:** Therefore, as the Bengali proverb goes. . .

**SHRI PITAMBER DAS:** I would like to know from Mr. Chatterjee what complaint he has against Mr. Bhupesh Gupta. He is in the habit of calling socialists those who are not socialists and Jan Sanghis those who are not Jan Sanghis. He is in the habit of doing that.

**SHRI A. P. CHATTERJEE:** Yes. As the Bengali proverb goes, Mr. Bhupesh Gupta is interested in whipping an ass into a horse. An ass cannot be whipped into a horse. Now Mrs. Indira Gandhi can never be made a socialist. Mrs. Gandhi's Government can never be made a socialist Government, whatever alliances Mr. Bhupesh Gupta may indulge in and whatever words he may use on the floor of the House. . .

*(Interruptions)*

[MR. DEPUTY CHAIRMAN in the Chair]

**SHRI BHUPESH GUPTA:** I have been a very great friend of yours and with my experience I have come to know that an ass cannot be whipped into being a horse.

**SHRI A. P. CHATTERJEE:** Now he has agreed with me. He says an ass cannot be whipped into a horse. After saying all this, I have to say that in spite of all these things, the Congress Government is a Government of capitalists, Mr. Bhupesh Gupta must admit that. And if he does not admit that, then he should not sit here. He should sit there. Mr. Bhupesh Gupta is thinking that socialism has already been achieved. I know Mr. Bhupesh Gupta has got that sense at least yet left in him that he will give in now and will not stoop down to say that Mrs. Gandhi's Government is a socialistic Government. Now, coming from that premise, starting from that premise, I will ask Mr. Bhupesh Gupta not to indulge in that day-dream that the All India Radio will be an instrument of progress and of socialism. If he day-dreams like that, that day-dream is being smashed, is being shattered everyday. As far as the All India Radio is concerned I am putting to Mr. Bhupesh Gupta and his ilk as to what happened in Bellaghata the other day at 2 o'clock in the night. The CRP and the police went into the private homes of private citizens, dragged out four young men from their beds where they were sleeping and in the view of all persons, shot them down in the open yard in the night. Now, as far as the All India Radio is concerned, what has it said? Mr. Bhupesh

[Shri A. P. Chatterjee]

Gupta said that the All India Radio has made a start, now. What start? A start to placate hooliganism on the part of the CRP and the police? Is that the start he meant?

Or, did he mean start of progress? If it is start of progress, how can Shri Bhupesh Gupta explain the way in which the news was broadcast in the All India Radio when these four young men were murdered in cold blood, which every citizen of Beliaghata will testify? Why was it reported in the All India Radio in this fashion that they were trying to throw bomb at the police and therefore they were killed? It does not end there. Thereafter, the next day there was a hartal in the Beliaghata area and there was a silent procession which went to Raj Bhavan. Shri Bhupesh Gupta was here then with his Congress (R) friends when his own party member led that silent procession of women of Beliaghata. That silent procession went to Raj Bhavan to protest against the hooliganism of the police. Did the All India Radio report about that silent procession led by a member of Shri Bhupesh Gupta's party, Smt. Ila Mitra, to protest against the deliberate murder of these four young men? Did the All India Radio flash back that report?

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI A. P. CHATTERJEE: I will take some more minutes. I am speaking on behalf of my party.

SHRI S. D. MISRA: Shri Bhupesh Gupta took twenty-six minutes.

SHRI A. P. CHATTERJEE: I will be very brief. It is not a question of the All India Radio being progressive. Shri Bhupesh Gupta is wrong there. I think he was carried away by his oratory. I have to give some credit to his honesty. Perhaps he has still some honesty left in him. Shri Bhupesh Gupta knows that there was a general strike one or two years ago. All the trains stopped moving from Howrah. But the All India Radio was sending bulletins to the effect that all the trains were moving on time and the streets of Calcutta were always crowded as if nothing had happened. You know the story of a gentleman who telephoned to the Director of the All India Radio of Calcutta station. He asked him: "Can you tell me when such and such train is leaving Howrah station?" The Director was puzzled and then said: "This is All India Radio and not the Howrah station". Then the gentleman said: "I went to the Howrah station and I did not find any train moving. But as far as your radio is concerned, it always gives out news that the trains are moving on time. Therefore I am asking you when that train is moving." This is the position of All

India Radio. It has always acted as an agent for giving bulletins on behalf of the government. It is an instrument through which government bulletins are purveyed to the people. That thing must be stopped. That will be denigrating All India Radio to a particular department of the government, which only purveys to the people what the government want to be purveyed. That has to be stopped.

Sir, I am from Calcutta. I have come from Calcutta only this morning. Every day at least three or four people are killed by the CRP and the Calcutta police combine. The other day a procession of women went to Mrs. Gandhi and explained how the women of 24 Parganas were molested. Now, you tune Calcutta station of the All India Radio. Will you ever get an inkling or idea of what is happening there? Sir, I am not exaggerating. Any day you open the newspaper and you will find that every day the CRP and the police are killing on an average two or three young men in Calcutta, not to speak of the rural areas. Is any space or place give to this hooliganism by the police in the All India Radio's programmes? Does it give any space to the urges and aspirations of the democratic citizens of Bengal? No. It always acts as an agent of the Government of India.

Therefore, Sir, as far as this motion is concerned, particularly as far as his amendment is concerned, I am under no illusion. I do not believe that the All India Radio can act as an instrument of progress. As I have already said, as long as the Indian Government is a capitalist government, it cannot act. (*Time-bell rings*). Sir, I will conclude now.

But, Sir, as far as the news is concerned—I am expressing this point—news must be objectively given and the news must not be given from an angle or at a tangent. Therefore, it is necessary that an all-party committee should go into the matter. I also know that an all-party committee can achieve nothing tangible. As I said, Sir, I have no illusions. But, then, Sir, it is better if it is looked into by an all-party committee than by one party which is killing people in the streets of Calcutta, which is molesting women in West Bengal, which is killing people in the villages of West Bengal which is trying to put jotedars there, and which is trying to go back on the United Front's action of distributing ten lakh bighas of land to the peasants, and that party's government should not be allowed to have a say in the matter, and the programme of the All India Radio. Therefore, a committee is necessary so that the things may come out in the open and this may not be the monopoly of this murderous government. As far as Bengal is concerned, we call it a murderous government. They are murdering; they have killed and they

are killing. This is a killer government, murderous government, and we do not want to put it in the hands of the murderous government, Sir.

MR. DEPUTY CHAIRMAN: Mr. Yajee.

**श्री शीलभद्र याजी :** माननीय डिप्टी चेयरमैन महोदय, श्री राजनारायण जी और श्यामनन्दन मिश्र ने जो प्रस्ताव आल इंडिया रेडियो की एक कमेटी बनाने का रखा है, उसकी सख्त मुखालफित करता हूँ।

SHRI M. SRINIVASA REDDY (Andhra Pradesh): Sir, on a point of order. Mr. Chatterjee has tried his best and he was gracious enough to hand over Shri Bhupesh Gupta to us. What right has he got over him?

MR. DEPUTY CHAIRMAN: All right, please.

SHRI M. SRINIVASA REDDY: Secondly, Sir, we are also a party. We have to consider whether we can take him. This is a strong objection, Sir. Hereafter, Mr. Chatterjee should not try in this way to hand over anybody.

SHRI S. D. MEERA: Sir, it is not a question of handing over. He is already there.

MR. DEPUTY CHAIRMAN: All right Mr. Yajee.

**श्री शीलभद्र याजी :** मैंने शुरू में कहा कि राजनारायण जी और श्यामनन्दन मिश्र जी का जो प्रस्ताव है इन्क्वियरी कमेटी बनाने के बारे में, उसकी मैं सख्त मुखालफित करता हूँ और भूपेश गुप्त जी के अमेन्डमेंट का भी विरोध करता हूँ।

डिप्टी चेयरमैन महोदय, राजनारायण जी ने यू० पी० के संबंध में कुछ बातें रखी हैं और श्यामनन्दन मिश्र जी ने भी रखीं। लेकिन सब जानते हैं कि आल इंडिया रेडियो को कहां-कहां से न्यूज मिलती है। उसके भी अप्रॉप कारेस्पॉन्डेंट होते हैं—पी० टी० आई० से होता है, यू० एन० आई० से होता है, हिन्दुस्तान समाचार से होता है। यदि आल इंडिया रेडियो के बारे में यह शिकायत है कि आल इंडिया रेडियो जो बात कहता है वह अखबारों में नहीं निकलती, तो मैं समझता हूँ इसमें कोई सच्चाई नहीं। बिन सिर पैर की बातें प्रति दिन ये करते रहते हैं। आल इंडिया रेडियो पर मिश्र जी ने इल्जाम लगाया है। मुश्किल यह है कि हम लोगों को उनकी शिकायत होती है, राजनारायण

जी को उनकी शिकायत होती है और इसलिए राजनारायण जी कटु सत्य को नहीं समझ रहे थे, जब वह उनके खिलाफ शिकायतों को पढ़ा पढ़ कर बयान कर रहे थे। यदि आल इंडिया रेडियो का यह नियम बना दिया जाए कि आल इंडिया रेडियो की सभी जगह समाचार समिति रहेगी, वह समाचार पी० टी० आई० से नहीं लेगा। यू० एन० आई० से नहीं लेगा, हिन्दुस्तान समाचार से नहीं लेगा, तो यह बात हो सकती थी राजनारायण के कहने पर, हम समझते उससे क्या होता है। यदि वह समाचार जिसके बारे में उन्होंने कहा, यदि वह सारे अखबारों में निकलता है, तो इसका मतलब यह है कि एजेन्सी की रिपोर्ट आ गई और एजेन्सी की रिपोर्ट छठी है। डिप्टी चेयरमैन साहब, हमारी शिकायत दूसरी है आल इंडिया रेडियो से। हमारी संसद् ने—इस सदन ने और उसी सदन ने—समाजवाद को स्वीकार कर लिया है। सरकार बदलती है, हो सकता है कभी यह सिडीकेट वाले रिएक्शनरी लोगों की भी सरकार बन जाए, ये भी आ सकते हैं, लेकिन संसद् का एक प्रस्ताव है कि इस देश का जो लक्ष्य है वह समाजवाद है। आल इंडिया रेडियो को हिन्दुस्तान में समाजवाद के प्रसार का जरिया बनना चाहिए कि इस तरह से यहां एक समाजवादी व्यवस्था बनेगी, उसके मुतालिक जैसा भूपेश गुप्त जी ने कहा है, उसी तरह की न्यूज रेडियो को प्रसारित करनी चाहिए। जो रिएक्शनरी है, जो प्रतिगामी हैं, वे आज सिन्डीकेट की तरफ जाने की सोच रहे हैं। श्री चटर्जी आज उधर जाने की बात सोच रहे हैं। एक दफा ये केरल में राइट रिएक्शनरी पार्टियों के साथ जा मिले थे और उसी की वजह से इनकी पार्टी की वहां पर बुरी तरह से हार हुई और आज वे फिर रिएक्शनरियों का साथ देने जा रहे हैं।

श्री चटर्जी जी तो वकील हैं और वकीलों के बारे में लेनिन ने कहा है कि ये डेनजरस लोग होते हैं कि ये डेनजरस लोग होते हैं, बड़े रिएक्शनरी होते हैं। ये लोग कोर्ट में जाते हैं और बाहर मार्क्सवादी प्रचार करते हैं और आज वह श्री भूपेश गुप्त के ऊपर उल्टे बरस पड़े केवल अपनी

[श्री शीलभद्र याजी]

कमजोरी को छिपाने के लिए। जिस समय मुस्लिम लीग के इन लोगों ने नम्बूदरीपाद से गठजोड़ किया था और केरल में गवर्नमेंट बनाई थी, उस समय ये कहां थे। आज जिस तरह की बातें कह रहे हैं, क्या उनको कहने में शर्म नहीं आती है। आज ये उधर जाने के लिए तैयार बैठे हैं और कहते हैं कि हम उनके साथ जायेंगे और इसीलिए इनकी श्री भूपेश गुप्त के साथ लड़ाई हो रही है। मैं यह पूछना चाहता हूँ कि जिस समय प्रिवी पर्स का मामला सदन में आया था, उस समय ये कहां थे। इन्होंने उसमें वोट क्यों नहीं दिया। आज वे यहां पर इस तरह की जो बातें कर रहे हैं, क्या उन्हें शर्म नहीं आती है। आज वह जो इधर बैठे हुए हैं, जो ग्रान्ड्स एलाइन्स की बात सोच रहे हैं, उनके साथ जा रहे हैं और फिर से आल इंडिया रेडियो को गाली देते हैं और कभी इन्दिरा जी को गाली देते हैं। क्या उन्हें इस तरह की बात कहने में शर्म नहीं आती है।

आज इन्दिरा जी देश में सोशललिज्म को लाना चाहती हैं, इसके लिए उन्हें उनका समर्थन करना चाहिये, लेकिन आज इन्होंने अपना रास्ता बदल लिया है। इसलिए मैं सरकार से कहना चाहता हूँ कि इस तरह के जो लोग हैं उनकी बात नहीं सुननी चाहिये। मैं राजनारायण जी को कुछ नसीहत देना चाहता हूँ और जैसा श्री भूपेश गुप्त ने कहा कि श्री राजनारायण हमको झूठ गये हैं और वे आज बेरास्ते पर जा रहे हैं। इसलिए मैं यह कहना चाहता हूँ कि उन्हें इस रास्ते पर नहीं जाना चाहिए और उनके हथकण्डे में नहीं पड़ना चाहिए। उन्हें हमारी पार्टी में आ जाना चाहिये, समाजवादी कैम्प में आ जाना चाहिये और इस तरह से देश में समाजवाद को स्थापित करने में अपना सहयोग देना चाहिये। आज हमें इस बात का खयाल नहीं करना चाहिये कि आल इंडिया रेडियो से श्री श्यामनन्दन मिश्र का बयान नहीं निकलता है या नहीं, श्री राजनारायण का बयान निकलता है या नहीं। आज तो हमें देखना चाहिये कि आल इंडिया रेडियो समाजवाद प्रोग्राम का प्रसारण करता है या नहीं।

आज आल इंडिया रेडियो को समाजवादी प्रोग्राम के बारे में अपना ज्यादा समय देना चाहिये ताकि देश में समाजवाद की स्थापना करने में जन-जनता का भी ज्यादा से ज्यादा सहयोग प्राप्त हो सके। इसलिए मैं कहना चाहता हूँ कि जो रिप्रेजेंटेटिव लोग हैं, जो प्रतिगामी लोग हैं, जो रात दिन चिल्लपों मचाते रहते हैं, उनकी कोई परवाह नहीं की जानी चाहिये।

आज आल इंडिया रेडियो को एक कारपोरेशन बनाने की बात कही जाती है और यह कहा जाता है कि जिस तरह से ब्रिटेन में कारपोरेशन है उसी तरह से यहां पर भी बनाया जाना चाहिये। अगर इस तरह का कारपोरेशन हो जायेगा तो वही बात कही जायेगी जो उससे कहलाई जायेगी। इसलिये मैं इसका विरोध करता हूँ और कहना चाहता हूँ कि संसद् ने जो प्रस्ताव समाजवाद के संबंध में पास किया उसको आल इंडिया रेडियो को जनता के सामने स्पष्ट करना चाहिए। समाजवाद की ही बात प्रसारित की जानी चाहिये और इस चीज में जो रुकावट डालते हैं या धमकी देते हैं, उनकी बातों में नहीं आना चाहिये। इन शब्दों के साथ जय हिन्द।

SHRI S. N. MISHRA: Mr. Deputy Chairman, I was very much amused at the volume of voice of my friend Shri Bhupesh Gupta but very sorry at the amount of sense it contained. I do not want to match his culture in kind but I must say that now it is crossing the limit when he comes to these ravings and rantings. I do not propose to deal with all his gibberings and froth-churnings and I know what they were meant for. I really commiserate with his party which is always very keen to show itself very loyal to the Ruling Party and in fact, by participating in a debate of this kind, I do not know whether he is serving the cause of his party because the party is shown up beyond any shadow of doubt that it is more loyal to the Government than the Ruling Party itself. Believe me, I am not given to exaggeration. I have found many persons, honest Members on that side more critical of the Ruling Party than this extreme abject, loyal to the Government, the hon. Mr. Bhupesh Gupta. Therefore I leave it to him and to the world whether he has gained by participating in a debate of this kind although he might be thinking himself that he has had a very good applause from the other side. Mr. Gupta

commented on the origin of my Party as the Official Opposition Party. I have nothing to say about it. The only pity is he has no knowledge of the history of how the Opposition was born.

But I must say that we might be legitimate Opposition or illegitimate Opposition, but he is really the legitimate child of the Prime Minister. About that I have no doubt; I don't doubt his legitimacy. (*Interruptions*). Please wait.

**SHRI BHUPESH GUPTA:** Legitimacy and illegitimacy is a subject in which he is almost a doctor.

**SHRI S. N. MISHRA:** I am not speaking of Shrimati Indira Gandhi; I am speaking of the Prime Minister, and I don't doubt his legitimacy as a child of the Prime Minister. Let that be quite clear, and that has been amply demonstrated in the course of his observations here. Now, Mr. Deputy Chairman, I would not like also to refer to some of the remarks made by some other hon. Members on that side. I have the satisfaction that the debate on the subject remains at a high level despite persistent attempts by certain hon. Members to decry the subject. The subject is not one of some Members getting time or not, and it is utter dishonesty to say that this subject has been raised in this House only because some persons want their personal aggrandisement, which is farthest from our mind. Now in front of me is a person whom I respect, but I must say that this is not going to be the end of the matter in this House. I was told by some hon. friend on the other side that I have held out a threat that the proceedings here would not be allowed to go on. On the other hand, the point is that you were not allowing our democracy to proceed on right lines. More than Rs. 200 crores investment that has been made in this All India Radio is not meant for the aggrandisement of Shrimati Indira Gandhi or Shri Satya Narayan Sinha. This is the nation's property, this more than Rs. 200 crores investment, may be Rs. 300 crores. Are we going to put up with this spectacle that this organ, that this Stage organ, is being reduced to the organ of an oligarchy? The basic question is whether All India Radio is going to be the voice of the nation, the voice of democracy, or the voice of oligarchy or a clique. This is the basic question which we have raised and no amount of jibbering and frothing on the part of Mr. Bhupesh Gupta can blur the image. (*Interruptions*). Why did you begin in that way? I have never referred to you in those terms. Now, the issue that we have raised is indeed of such a basic character. Mr. Deputy Chairman, the House would note that there is now an acrimonious controversy surrounding us and there is distrust about the objectivity of this great organisation. That also is quite

clear. There is the charge of political corruption against this organisation, and that charge has never been effectively rebutted. There is the charge of the promotion of personality cult of the Prime Minister which is indeed detrimental to democratic processes. All these charges are there. Now what is the way out? We certainly want to cooperate with the Government in thinking of and finding the way out, how to behave in future and how to avoid them in future. Now the credibility gap between the All India Radio and the people is widening and this has widened to such an extent that we will have to think of very drastic steps to set it right, and take it from me that this will be set right, this will be set right. I repeat it many times for the edification of the hon. Minister, this will be set right.

**SHRI A. D. MANI (Madhya Pradesh):** How?

**SHRI S. N. MISHRA:** I am not going to disclose all the cards to Mr. A. D. Mani because sometimes you also follow Mr. Bhupesh Gupta in supporting the Government. (*Interruptions*). But about that I have absolutely no doubt because, if the All India Radio is not corrected, democracy cannot function in this country with the vigour and the way in which we think of democracy.

It would be a completely different thing and therefore we think that this is the thin end of the wedge of totalitarianism, a creeping kind of dictatorship, and we find All India Radio taking that stance steadily as we go along. What exactly do we find as a result of the discussions that have taken place in this House? All sections of the House seem to be dissatisfied with the functioning of the All India Radio, may be for exactly divergent reasons but that should not make the Government come forward with a facile plea that all these criticisms cancel each other. And probably that was the object of Shri Bhupesh Gupta in making criticisms of that kind so that he also might support the Government in saying that since all these criticisms cancel each other there is therefore no need for a probe. This intention of Shri Bhupesh Gupta is very clear to us. This being so, when there is dissatisfaction which is irreputable, universal in this House, with the functioning of the All India Radio, what should be the attitude of the Government? If the reasons are completely diametrically opposite even so there are reasons and there is evidence that the whole House is dissatisfied with the functioning of the All India Radio. So we have suggested this; let there be a probe by a committee constituted for this purpose. In the first instance we suggested that there might be an all-party Committee to go into this matter and would it be to the disadvantage of the Government to do so? If the allegations are

[Shri S. N. Mishra]

found to be baseless it is we who made the allegations who would be exposed to the public and the Government would be benefited because of the findings of an impartial body. But even this very reasonable demand seems to be resented to by some hon. Members on the other side. I only want to plead with them that when some definite allegations have been made of partisanship in the broadcasts of the All India Radio what is the step which the Government is going to take? We know that these charges cannot be effectively met by the Government. We found on the last occasion the hon. Minister of State, Mr. Gujral, was simply evading those allegations and therefore I would advise the hon. senior Minister, Shri Satya Narayan Sinha, not to ask his Deputy to reply to the debate today.

SHRI RAJNARAIN: Yes, Yes.

SHRI S. N. MISHRA: We have found him uniformly unsatisfactory in his replies; we have found him insulting to the House and therefore it would not be fair to the House on his part that he should ask his Deputy to reply to the debate. We raised so many points on that day but all that was like throwing water on the duck's back and even that day what did we find? After three or four hours of agitation in this House the All India Radio did not correct its ways. It gave weightage to the other side whereas the important point of agitation should have brought out.

Now, Mr. Deputy Chairman, only one or two points and I will have done. There have been allegations about a complete blackout of the proceedings of the House and there has been no effective reply on any occasion so far as that is concerned.

My friend, Mr. Rajnarain, did not mention one thing. On one occasion, and a very important occasion at that, when the Fourth Five Year Plan was discussed an amendment was moved to the Fourth Five Year Plan by almost all the Opposition on this side and the fact of that amendment or the voting on that amendment was never mentioned. Even for this fact I must say that the entire Government must stand condemned and they cannot be allowed to get away with any plea they like with regard to this.

Now, Mr. Deputy Chairman, another point that has been made is with regard to the political partisanship. More important than that, the political reality in the House is not being reflected in the broadcasts of the All India Radio. The political reality is that the Government that we have today is a minority Government and the Opposition is, particularly in this House, in a predominantly larger number. Now, whether this fact should be reflected or not in the broadcasts of All India Radio

is the most important point for us to consider. Now, let me say finally that if the Government goes on repeating the same kind of untruthful replies, if it goes on making the same kind of untruthful replies, then it would be driving us to desperation. Now, it has been said by Mark Twain. (Interruption). Please wait. Now, Sir, it has been said by Mark Twain that the difference between the cat and a lie is that the cat has only nine lives. The lies of Shri Gujral, the hon. Minister of State, through All India Radio—I am not speaking of the lies here and I would not use that word here—the lies that are being propagated by All India Radio have an infinite number of lives and we cannot afford to put up with that kind of lies that are being propagated by All India Radio. Therefore, my submission would be that the Government, for its own fair name, should concede the demand for the appointment of a committee. Now, Sir, we do not ask for a particular person to be appointed. We are not going to settle the personnel of the committee. We have, in fact, through our amendment asked for the appointment of a committee by the Chairman of the House and I think there could not be any more reasonable demand than this. After having agitated for this on two occasions, I would make this humble request to the hon. Minister, Shri Satya Narayan Sinha, to come back to life. He has not been seen in the actual life of Parliament so much. There used to a person, I said on that occasion, called Shri Satya Narayan Sinha in the past who bestrode the stage very prominently, but now I am searching very corner of Parliament House to find out that Shri Satya Narayan Sinha. I want to find him in that form on this important occasion. This is my humble submission.

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA): Mr. Deputy Chairman, let me tell you at the very outset that I had no intention of intervening in this debate because my colleague, Shri Gujral, is going to reply to all the points raised by hon. Members opposite.

SHRI S. N. MISHRA: We do not want him.

(Interruptions)

SHRI SATYA NARAYAN SINHA: Having listened to some of the speeches from the Members opposite, I am constrained to say a few words which I hope my friends will not take amiss. I have failed to understand what is the grand purpose of this debate today because the entire question of All India Radio was thrashed out only in the last session of this House. I sometimes feel that perhaps some of the hon. Members



follow the dictum: Any stick is good enough to beat the Government with. Some of my friends have become allergic to AIR.

**SHRI M. S. GURUPADASWAMY:** Why do you thing so?

**SHRI SATYA NARAYAN SINHA:** You are a chronic patient there. Now, some of my hon. friends have some allergy, as I have said. In spite of the great advancement made by medical science, this malady has not been completely cured. In spite of the fact that sometimes it is . . .

**SHRI S. D. MISRA:** Only a disease can be cured and not a 'remedy'.

**SHRI SATYA NARAYAN SINHA:** Thank you. I said this malady has not been completely cured. Sometimes even when it is controlled, it recur with greater vehemence.

6 P.M.

Sir, I would with your permission like to place before the House some of the interesting analysis of content of national news bulletins of the All India Radio and of news in the national press conducted by the Indian Institute of Mass Communication. This will show how this All India Radio, which is maligned day in and day out here in this House by some of my friends, has acted *vis-a-vis* the entire press of this country. The Indian Institute of Mass Communication recently undertook a comparative study of categories of news in newspapers and AIR English news bulletins conducted on a sample of newspapers and bulletins for a three-month period, that is, October to December, 1969. The study has brought to light some interesting results and conclusions.

The proportion of national news coverage in the two media of news appeared to be equal. The proportion of State news in newspapers was greater than that in the Radio bulletins. The proportion of international news coverage was greater on AIR than in newspaper.

The proportion of political news was substantially greater on AIR than in newspapers. The newspapers were found to report economic and social news somewhat more than those in the English bulletins of AIR. The newspapers also reported sports news more than AIR.

It was striking to note that within the category of political news the attention given to news concerning political parties and Government activities was almost equal in the two media. Nearly 90 per cent or more of a political news covered the activities of political parties and those of the Central and State Governments.

Among the political parties, the Congress Party, both Congress organisations, got nearly 2/3rds of such news in newspapers and about 55 per cent of such news on AIR. Newspapers also gave somewhat greater attention than AIR to CPI and CPM. On the other hand AIR English bulletins gave somewhat greater coverage than the newspapers to Jan Sangh, SSP, PSP and Swatantra Party.

Within the category of economic news AIR gave greater coverage than newspapers to reporting Government economic policies, developmental activities and economic agitations. On the other hand newspapers gave—I am just placing before you the achievements of AIR which you have been condemning.

**SHRI S. D. MISRA:** The Minister may kindly indicate whether it is done for politics or economics and how much time is allotted.

**SHRI SATYA NARAYAN SINHA:** I am giving the break-up. Newspapers gave substantially greater coverage than AIR to news concerning business and trade.

Within the category of Government economic news the two media of news were found to give near about equal attention to nationalisation of banks and banking credit, developmental plans and agricultural development. AIR gave somewhat greater coverage than newspapers to Government statements concerning land reforms and to news concerning export and import.

**SHRI PITAMBER DAS:** I stand on a point of order. I suppose the Minister has read the motion. The motion says "perverted Government versions of various matters". The quantum is not in question. The issue is this. And, therefore, anything beyond this is irrelevant.

**SHRI SATYA NARAYAN SINHA:** The hon. Member has perhaps missed this point . . .

**SHRI PITAMBER DAS:** The quantum is not the issue. The time is not the issue. The issue is "perversion".

(Interruptions)

**SHRI SATYA NARAYAN SINHA:** The AIR gives somewhat greater coverage than . . .

(Interruptions)

**MR. DEPUTY CHAIRMAN:** One point raised was whether proper time is given to different parties. He has replied to that point, and perhaps he will reply to

[Mr. Deputy Chairman]  
other points also. You should have some  
patience . . .

*(Interruptions)*

SHRI PITAMBER DAS: Point of order, Sir. Only two words in the motion are "perversion" and "false propaganda". Only two words are material here.

AN HON. MEMBER: Does this coverage include criticism also?

SHRI SATYA NARAYAN SINHA: Certainly . . .

*(Interruptions)*

I have been giving figures about the U.P. affairs. I have said at the outset that my colleague is going to reply in detail. May I tell you, Sir, that we have been faithfully reflecting the developments in U.P.? I am just giving you the figures, that is to say, what we have done . . .

SHRI PITAMBER DAS: Things here are very specific—"perverted" and "false propaganda".

SHRI SATYA NARAYAN SINHA: I am coming to that. If the House will have a little patience about this . . .

SHRI PITAMBER DAS: Provided you talk on these two points, the House will have patience; otherwise not. The question is very specific. Two words have been definitely mentioned—"perversion" and "false propaganda".

SHRI BHUPESH GUPTA: That is a very relevant point because praising certain parties is perversion. And you have got too much of that praise.

SHRI SATYA NARAYAN SINHA: The developments in UP were faithfully reflected in the AIR news bulletins. My friend, Shri Rajnarain, has been making his grievance about it and therefore I am placing the facts before the House for it to judge. An analysis of the contents of the bulletins for the last two months shows that the SVD and its constituent parties got the lion's share both in respect of wordage and time. The political crisis in UP started . . .

SHRI S. N. MISRA: He gave you instances how that party has been maligning and you are speaking in terms of . . .

श्री राजनारायण : श्री वावू सत्यनारायण सिंह जी, आपसे हमारी करबद्ध प्रार्थना यह है कि अब आपकी जो डिगनिटी इस समय है उसको आप नष्ट न करें मैंने निश्चित आरोप लगाये हैं कि 21 सदस्यों की भीटिंग सत्रोपा की कब हुई, 16

सदस्यों की कब हुई (*Interruptions*) हम उनको सुनेंगे नहीं, हम जानते हैं कि वह कहा है। अगर सत्यनारायण सिंह जी का जवाब न देना हो तो कह दें।

SHRI AWADHESHWAR PRASAD SINHA: Sir, on a point of procedure, of the House. Will you, sitting in the Chair, allow the hon. Minister to reply to the debate and ask others not to interfere? If this sort of thing continues can the proceedings of the House go on? I would like to know this because some people over there think that they are the Chairman and they can do anything in the House. This sort of thing should not be allowed.

MR. DEPUTY CHAIRMAN: May I appeal to the hon. Members that let us give a patience hearing, please?

SHRI S. D. MISRA: Sir, he has not met the point. He says now that the SVD has been given a lot of time.

SHRI AWADHESHWAR PRASAD SINHA: He is the Minister. He can say anything that he considers proper.

श्री महावीर त्यागी : अपोजीशन पार्टीज की शिकायत यह है कि हमारा कवरेज बहुत ज्यादा किया जा रहा है, गाली-गलोच देकर, नुक्ताचीनी करके। आप बता रहे हैं कि कवरेज किया जा रहा है उससे इस बात की ताईद हो रही है कि हमारी नुक्ताचीनी का कवरेज होता है। हमारा कहना यह है कि मेलाइन करने के वास्ते काफी समय लगा अपोजीशन पार्टीज का और यह आप मान रहे हैं।

श्री सत्यनारायण सिंह : आपने जो पाइन्ट उठाया है खास और पर जायसवाल साहब के बारे में उसका जवाब गुजराल साहब दे रहे हैं।

श्री राजनारायण : आप जवाब खुद दीजिए, आप मंत्री इन्चार्ज हैं, मैंने आपको तीन बार लिख कर बुलाया है। मैं गुजराल साहब पर यकीन नहीं करता, गुजराल को सुनने के लिए मैं तैयार नहीं हूँ। अगर सत्यनारायण सिंह को जवाब देना हो तो दें।

*(Interruptions)*

श्री एस० डी० मिश्र : हम गुजराल साहब को सुनने वाले नहीं हैं।

पंडित भवानी प्रसाद तिवारी (मध्य प्रदेश) :  
आप घबराते क्यों हैं सुनने से ?

श्री राजनारायण : मंत्री खड़े ह, गुजराल  
साहब से कह दीजिए कि जो उनके पास कागज  
हो वह उनको पाठ आ कर दे दें ।

श्री उपसभापति : गुजराल साहब आखिर में  
जवाब देगे, सिंह साहब के बाद दो-चार सदस्य  
बोलने वाले हैं, उसके बाद वे जवाब देंगे ।

श्री राजनारायण : चार-चार आदमी जवाब  
नहीं देंगे, गुजराल साहब को मैं नहीं सुनूंगा,  
सत्यानारायण सिंह को हम सुनेंगे, हम गुजराल ऐसे  
असत्य आदमी को सुनने के लिये तैयार नहीं हैं ।

(*Interruptions*)

SHRI SATYA NARAYAN SINHA: Sir, I  
was placing some of the facts about the UP  
developments. And about the allegations  
made by my friend, Shri Rajnarain, my  
friend, Shri Gujral, has got the points.

SHRI S. N. MISHRA: Is it right that  
the senior Minister is intervening and the  
final reply would come from the junior  
Minister? This is what we are unable to  
understand. We want a reply from him.  
We would not like to give so much time to  
the Government side. It would be unfair.

SHRI BHUPESH GUPTA: Final reply to  
the debate comes from the Mover of the  
Motion, Shri Rajnarain. Anybody can speak.  
New rules cannot be introduced.

SHRI S. N. MISHRA: Here the ques-  
tion of time is involved. We cannot give  
that much of time to the Government  
side. We are partners so far as the time of  
this House is concerned.

श्री राजनारायण : देखिए, सुनिए । यह बात  
सही है कि फाइनल रिप्लाई हमको देना है ।  
लेकिन फाइनल रिप्लाई जिसको देना है उस के  
बीच में इंटरवीन नहीं होगा । अगर सरकार बीच  
में इंटरवीन करती है तो उस का हम नोटिस  
नहीं लेते वह हमारा प्राडवेट मोशन है और  
सत्यानारायण सिंह जी इस के इंचार्ज हैं । वह जवाब  
दें । सारे कागजात को वह ले कर जवाब दें ।  
गुजराल के मुख्याभिन्द से हम अपना जवाब  
सुनने के लिये तैयार नहीं हैं (*Interruptions*)

भूपेश गुप्त जी की जो प्वाइंट है वह ठीक है,  
लेकिन मैं भूपेश गुप्त जी को बता देना चाहता हूँ  
कि यह भारत है, रूस नहीं है । यह जनतंत्र है,  
डिक्टेटरशिप नहीं है । यहां का जो रेडियो  
चलेगा वह जनतंत्रीय होगा ।

श्री उपसभापति : यह जनतंत्र है इसलिए  
सभी की बात सुननी चाहिए ।

SHRI BHUPESH GUPTA: I agree with  
you, Sir. We are all for democracy. Let  
democracy take care of the rules of the  
House. Now, Sir, the right of reply is with  
the mover. Nobody else can give the reply.  
But anybody can intervene.

SHRI RAJNARAIN: Mr. Gujral cannot  
intervene. He is Government . . .

SHRI BHUPESH GUPTA: Any Member  
of the House can speak. It is the inherent  
right of the Member of the House, irres-  
pective of whether he is a Minister or  
not . . .

MR. DEPUTY CHAIRMAN: Order,  
order. Even before Mr. Satya Narayan  
Sinha began to speak. I had made it clear  
that he is intervening and, later on, Mr.  
Gujral will also intervene. Then Mr. Raj-  
narain will reply. I had made this thing  
very clear to the hon'ble Members even  
before Mr. Satya Narayan Sinha spoke.

श्री राजनारायण : देखिए, मैं भी अपना पेट  
किलयर कर देना चाहता हूँ गुजराल को मैं सुनूंगा  
नहीं और न उनको बोलने दूंगा । आज रेडियो  
का करप्शन नहीं होगा । इस सदन में रेडियो का  
करप्शन नहीं चलेगा । श्री सत्यानारायण सिंह को  
मैं भला आदमी समझता हूँ और जब तक गुजराल  
साहब बाहर रहे हैं, सत्यानारायण सिंह जी के  
समय में रेडियो, उन के पहले, ठीक चला है,  
आज कल के बनिस्बत । इसीलिए मैं उनको सुन  
रहा हूँ । मैं उनको क्या सुनूंगा ? आप यहां नहीं  
थे, हमको कृष्णकान्त जी को सुनवाया गया ।  
जो शान्तिप्रसाद जैन, टाटा और बिरला का  
जैपुरिया का एजेंट है, उसको हमको सुनवाया  
गया ।

SHRI S. D. MISRA: You request on our  
behalf that only Shri Satya Narayan Sinha  
should reply and not Mr. Gujral.

MR. DEPUTY CHAIRMAN: No Member can say that he will not allow other Members to speak in this House.

SHRI RAJNARAIN: We can say that. So far as the question of time is concerned . . .

SHRI S. N. MISHRA: As far as the question of time is concerned we got . . .

MR. DEPUTY CHAIRMAN: Your party got more time than the others.

SHRI S. N. MISHRA: Please do not come to their defence. What is the time taken by each party, please let us know?

You cannot say that in a blanket way.

SHRI GODEY MURAHARI (Uttar Pradesh): I would like to know whether Mr. Gujral is going to speak as a Member of the Rajya Sabha or as the Minister of Information and Broadcasting. If he wants to speak as a Member of the Rajya Sabha he has freedom to speak but he should have spoken before Mr. Satya Narayan Sinha.

SHRI AKBAR ALI KHAN: Sir, I think the Leader of the Opposition, for whom we have very great respect, I have no doubt, will help in establishing healthy precedents. Sir, so far as the reply on behalf of the Government is concerned, it is internal management of the Government. They can decide, Mr. Satya Narayan Sinha as the senior Minister can decide whether only he should reply or he and his colleague should reply. I think no party has any right to say that it will hear only A or B. I think they are trying to drive a wedge between Minister and Minister. This is very unfair.

SHRI S. D. MISRA: If the senior Minister speaks, the junior Minister cannot speak unless he wants to speak as a Member. If he wants to speak as a Member, he cannot say anything on behalf of the Government.

श्री राजनारायण : जब सीनियर है तो जूनियर को क्यों ले रहे हैं ।

श्री महावीर दास : मेरा प्वाइंट आफ़ आर्डर है । हम लोग जो है वह प्रस्ताव पर विचार कर रहे हैं और प्रस्ताव हाउस के समक्ष है, न तो मिनिस्टर के समक्ष है और न प्रस्ताव लाने वाले के समक्ष है, समूचा हाउस इस पर विचार कर रहा है । गवर्नमेंट अगर जवाब देगी तो हाउस फैसला करेगा अपोजीशन के पक्ष में और अगर गवर्नमेंट ठीक जवाब देगी तो हाउस फैसला करेगा गवर्नमेंट के पक्ष में । अगर यह रेजोल्यूशन जिनका है उनके

पक्ष में मतदान जायगा तो वह पास होगा और अगर विपक्ष में मतदान जायगा तो वह नामंजूर होगा । इसमें न तो गवर्नमेंट का सवाल है और न मूवर का सवाल है, यह हाउस का सवाल है इसलिए मेरा निवेदन है कि गवर्नमेंट की तरफ से जो भी बोलना चाहें वह बोल सकते हैं । हम हाउस वाले उसको रिजेक्ट कर सकते हैं या पास कर सकते हैं । गवर्नमेंट का रिकार्ड फाइनल रिप्लाय नहीं है, हम यह नहीं मानते कि जो गवर्नमेंट कहेगी उसको हाउस मानेगा ही या जो अपोजीशन कहेगा वह हाउस मानेगा । हाउस अपना इनिशिएटिव है और यह मोशन है, इसमें किसी को इंटरफियर करने का अधिकार नहीं है, किसी को हक नहीं है कि किसी को बोलने से रोके ।

SHRI A. P. CHATTERJEE: Sir, on a point of order. Of course, I am not allergic to Mr. Gujral speaking. But on behalf of the Government there must be only one reply. I do not understand why instead of Mr. Gujral standing up to intervene, the senior Cabinet Minister is intervening? If the senior Cabinet Minister has already stood up to intervene, then I think he should deal with all the points. Otherwise, he should surrender his place to Mr. Gujral, let him not reply at all. Let him just now say he is giving his place to Mr. Gujral. I do not know why two persons should reply on behalf of the Government.

MR. DEPUTY CHAIRMAN: Well, the Government can arrange their own business as they want. They can speak as they want. We cannot direct who should speak.

श्री राजनारायण : नो, नो, जरा हमें सुन लीजिए । प्वाइंट आफ़ आर्डर । तीन बार खत हमने आपकी खिदमत में भेजा । शुरू से हमने कहा, कल भी हमने कहा कि श्री सत्यानारायण सिंह जी यहां आये और हम लोगों की तमाम समस्याओं को सुने और सुन कर के समुचित उत्तर दें । आज भी तीन चिट्ठी भेजी, सचिव के पास भेजी आपके पास भेजी । श्री गुजराल तो हैं ही, गुजराल को कई बार सुना चुके हैं, गुजराल को सुनने की कोई आवश्यकता नहीं है । वह भी सत्यानारायण सिंह के पास सारे प्वाइंट दे दें, वह सीनियर मिनिस्टर हैं, जो उनको कहना होगा कहेंगे । इस सदन का समय गुजराल जैसे आदमी

को सुनने में नष्ट नहीं होगा। जो हमने कहा है उसका सत्यनारायण सिंह जी जवाब दें।

श्री श्यामनन्दन मिश्र : वह कमेटी के बारे में क्या कहते हैं, वह उसका तो जवाब दें।

SHRI MAHABIR DAS (Bihar): We want to hear Mr. Gujral.

(*Interruptions*)

MR. DEPUTY CHAIRMAN: Order, please.

श्री राजनारायण : हम सुनना नहीं चाहते। देखिए, मुझे जवाब देने दीजिए। मैं आपने निवेदन कर रहा हूँ कि आप भी थके हैं, सदन के सम्मानित सदस्य भी थके हैं...

श्री उपसभापति : आपको थकावट नहीं मालूम होती न।

श्री राजनारायण : ... केवल हमारी यह मांग है कि चेंबरमेन माहब एक कमेटी बना दें जो कि रेडियो के प्रसारण के सम्बन्ध में...

श्री उपसभापति : वह तो सदन कहेगा, मैं कैसे कहूँ।

श्री राजनारायण : सुनिए, अगर श्री सत्यनारायण सिंह एक मिनट में खड़े हो कर कह दें कि हमको कमेटी बनाना मान्य है सरकार को कमेटी बनाना मान्य है।

श्री उपसभापति : उसका फैसला सदन करेगा।

श्री राजनारायण : अगर हम प्रस्ताव रखेंगे और हमारा समर्थन प्रस्तुत करेंगे...

(*Interruptions*)

MR. DEPUTY CHAIRMAN: Order, order please.

श्री राजनारायण : लेकिन अगर हमारे प्रस्ताव के समर्थन में भी सत्यनारायण सिंह बोलते हैं तो मोशन पास हो जाएगा एक मिनट में।

SHRI JAIRAMDAS DAULATRAM (Nominated): May I draw your attention to the fact that when a reply has to be made by the Government it is for the Government to decide which Minister should give

the reply? Just as it is not for the Government to insist that not the Leader but the Deputy Leader of Opposition must reply, so also it is not correct for the Opposition to insist that the Minister in charge of the entire department should not reply but that somebody else should reply. It must be left to either party to decide as to who is to reply.

MR. DEPUTY CHAIRMAN: We had enough discussion on this question. Let us proceed further with our business. As I said, both the Ministers will be intervening in this debate and if Mr. Rajnarain wants to reply, he will be allowed to reply. If he does not want to reply, then the House will adjourn.

श्री श्यामनन्दन मिश्र : हम लोग गुजराल सहाय से हाथ जोड़ कर माफी चाहते हैं।

श्री आई० के० गुजराल : आप घबराते क्यों हैं?

SHRI SATYA NARAYAN SINHA: I was just going to tell this House about the developments in U.P. in the month of September. The latest things, as I have already said, my friend will tell you (*Interruptions*). The political crisis in U.P. started on the 24th September when the Chief Minister divested thirteen Ministers of their portfolios... (*Interruptions*). Please hear me. I am telling you what happened in U.P. has figured most. In all the subsequent developments the SVD parties were most active. They first demanded the continuation of Mr. Charan Singh and then held meetings and issued statements to keep the Congress (R) out of power, made attempts to form the SVD, criticised the Governor's action, opposed President's rule, objected to Mr. Giri signing the Proclamation abroad, and finally succeeded in electing a leader and forming the Government. All these activities have been mirrored in the bulletins which show that all the time limelight was on the parties which subsequently formed the SVD. Here are some of the figures of the bulletins. Out of the total wordage of 29,040, the SVD and its constituent parties got 24,000; the wordage given to the BKD was 6,500; the wordage given to the SSP was 4,730...

SHRI S. N. MISHRA: Poison is in a small particle...

(*Interruptions*)

SHRI SATYA NARAYAN SINHA: I am placing the figures before you. The wordage given to the Congress (R) was only 3,890. The SVD and its constituent parties got nearly 84 per cent of the total wordage...

SHRI BHUPESH GUPTA: Mr. Sinha, how many words were given to the Communist Party?

SHRI RAJNARAIN: There is no difference between your party and the ruling Congress.

SHRI BHUPESH GUPTA: I know there is no difference between you and the Syndicate. Anyway, Mr. Sinha, how many words were given to the Communist Party? (Interruptions). The SSP has got 29 Members. We have got 4 Members all right. But tell me how many words were given to the Communist Party, and I shall see to the percentage and *pro rata*...

श्री राजनारायण : फोर मेम्बर नहीं है। वह कमलापति के साथ 112 हैं।

श्री भूपेश गुप्त : आप तो सी० बी० गुप्त की पाकेट में हैं।

श्री राजनारायण : सी० बी० गुप्त आप जैसे लौंडे को खिलते हैं। आप जैसे लौंडों को पाने हैं।

SHRI BHUPESH GUPTA: How many words were given for the Communist Party? (Interruption). It is quite clear that certain parties are ignored, smaller parties in U.P. are ignored.

MR. DEPUTY CHAIRMAN: Please sit down... (Interruption). राजनारायण जी आप बैठ जाइये।

(Interruptions)

SHRI RAJNARAIN: Who are you? You are a pigmy...

(Interruption)

MR. DEPUTY CHAIRMAN: Can't you sit down?

SHRI RAJNARAIN: What?

MR. DEPUTY CHAIRMAN: व्हाट नहीं, आप बैठ जाइये।

श्री राजनारायण : ऐसा कहिए।

This is what I was saying.

श्री राजनारायण : आप वाक्यदा चुने हुए हम लोगों द्वारा यहां पर प्रतिनिधि हैं।

श्री उपसभापति : मैं अपनी जिम्मेदारी को जानता हूं। आप बैठिए और इस तरह से इन्टरप्ट न कीजिए।

श्री राजनारायण : आप इन्टरप्ट कर रहे हैं।

श्री उपसभापति : मैं जानता हूं कि कौन इन्टरप्ट कर रहा है।

SHRI SATYANARAYAN SINHA: I was saying... (Interruption). Total time devoted to U.P. developments—53 hours; to SVD—45.30 hours; Congress (R) 7 hours. Apart from the extensive...

(Interruptions)

MR. DEPUTY CHAIRMAN: Order, order.

SHRI SATYA NARAYAN SINHA: Apart from the extensive coverage given to the SVD parties, the criticism of the Congress (R)... (Interruptions). Central Government, Governor, and President was noticed fully...

MR. DEPUTY CHAIRMAN: Hon. Members are not interested in knowing the figures about the words. Please say something about the distortion of news. That is what they want.

SHRI SATYA NARAYAN SINHA: The bulletins have been placed in the Library. Let them point out...

(Interruptions)

श्री राजनारायण : श्री सत्यनारायण सिंह जी आप यह बतलाने की कृपा करें कि इन दो बार वोटों में जो कुछ कहा गया है वह किस प्वाइंट पर कहा गया है, मैं यह जानना चाहता हूं।

MR. DEPUTY CHAIRMAN: Do not waste time in this way.

श्री राजनारायण : मैं श्री सत्यनारायण जी से यह प्रार्थना करना चाहता हूं कि हमने जो प्वाइंट कहे हैं उनके बारे में बतलाने की कृपा करें और इधर उधर की बातों में सदन का समय नष्ट न करें। जिस दिन 21 आदमियों की बैठक हुई थी, जिस दिन 16 आदमियों की बैठक हुई थी (Interruption) तो डिप्टी लीडर कब चुना गया था। सवाल दूसरा और जवाब दूसरा।

श्री उपसभापति : याजी आप बैठ जाइये।

(Interruptions)

श्री महावीर त्यागी : कमेटी बनाने के बारे में भी तो बतलाईये।

**श्री सत्यानारायण सिंह :** जो एलियेशन लगाये गये थे उनके बारे में हमारी तरफ से जो दो आदमी बोले उन्होंने एक एक करके प्वाइंट्स का जबाव दे दिया ।

**श्री राजनारायण :** सुनिए श्री कृष्णकान्त ने जो कुछ कहा वह श्री सत्यानारायण जी का जबाव है तो मैं भी उनको जबाव देना चाहता हूँ । क्या श्री सत्यानारायण जी यह चाहेंगे कि जो बातें श्री कृष्णकान्त ने कही हैं वे सब सही हैं । अगर वे उनको मानते हैं तो इसी सदन में श्री कृष्णकान्त ने श्री सत्यानारायण जी के बारे में कहा था कि ये बिरला के दलाल हैं । मैं यह जानना चाहता हूँ क्या श्री सत्यानारायण जी इस बात को सही मानते हैं । *(Interruption)*

MR. DEPUTY CHAIRMAN: Please sit down.

SHRI SULTAN SINGH (Haryana): On a point of order . . .

*(Interruptions)*

**श्री महावीर त्यागी :** सब लोग खामोश हो जाइये, आराम के साथ सुनिए । अब यह बताइए कि कमेटी के बारे में आपकी क्या राय है ।

**श्री सुलतान सिंह :** यह देखकर दुख होता है कि राजनारायण जी बार बार कोशिश करते हैं कि मिनिस्टर साइब वह स्टेटमेंट दें जो उनकी सूट करता है । यही नहीं वे इस बात का भी फैसला खुद करना चाहते हैं कि वह मिनिस्टर जबाव दे जिसके । सत्यानारायण जी कहें । इस हाउस के चेयरमैन आप हैं ।

**श्री उपसभापति :** आप बैठिए ।

**श्री सुलतान सिंह :** यह तरीका अच्छा नहीं है ।

MR. DEPUTY CHAIRMAN: Order, order, please.

**श्री राजनारायण :** यह बदतमीजी नहीं चलेगी ।

MR. DEPUTY CHAIRMAN: It is rather very bad that every Member gets up one after another. The hon. Minister is standing

on his legs. You are a responsible Member. It does not befit you . . .

*(Interruptions)*

SHRI SATYA NARAIIN SINHA: Sir, in order to cut short my speech, I would say about this committee. Let me come to that. We are not going to accept the committee which has been suggested. . . . *(Interruptions)*. . . . We have got a Consultative Committee where all the parties are represented. . . .

*(Interruptions)*

MR. DEPUTY CHAIRMAN: Please listen to the reply.

SHRI SATYA NARAIN SINHA: Then, we have already constituted a Central Advisory Committee in which the Leader of the Opposition and other Members of Parliament are there.

SHRI S. N. MISHRA: We do not attach any importance to it.

SHRI SATYA NARAIN SINHA: Their advice will be respected by the Government. . . .

*(Interruptions)*

SHRI S. N. MISHRA: Sir, on a point of order.

MR. DEPUTY CHAIRMAN: Please listen to the reply.

SHRI S. N. MISHRA: Sir, I have to rise on a point of order.

*(Interruptions)*

SOME HON. MEMBERS: No point of order.

MR. DEPUTY CHAIRMAN: All right, please.

SHRI K. CHANDRASEKHARAN: He should be allowed to raise a point of order.

*(Interruptions)*

**श्री राजनारायण :** क्या हल्ला हो रहा है ?

**श्री उपसभापति :** राजनारायण जी, आप बैठिए। आर्डर, आर्डर ।

*(Interruptions)*

**श्री राजनारायण :** कोई तमाशा है ।

MR. DEPUTY CHAIRMAN: Let us listen to the point of order. . . . *(Interruptions)*. . . . Let us see what the point of order is. . . . *(Interruptions)*. Mr. Mishra is a responsible Leader of the Opposition and when he rises on a point of order, I think he will make a definite point of order. Let us expect so and hear him

SHRI S. N. MISHRA: Sir, my point of order is precisely this. Certain criticisms with concrete instances of the broadcasts of the All India Radio were made by the hon. Members. Now, the hon. Minister says that those points, those criticisms, have been replied to by two hon. Members of his party. The Minister does not think it necessary to reply to those points. I ask you, Sir—This is for your consideration—whether any hon. Minister can say that the points made by us have already been replied to. . . . (*Interruptions*). . . . Please wait . . . Please wait . . . (*Interruptions*) . . . Why don't you wait?

(*Interruptions*)

MR. DEPUTY CHAIRMAN: Please listen.

श्री राजनारायण : यह क्या हो रहा है ?

SHRI S. D. MISHRA: You sit down . . .

(*Interruptions*)

श्री राजनारायण तुम बैठो ।

MR. DEPUTY CHAIRMAN: Order, order, please.

SHRI S. D. MISHRA: Let him sit . . .

(*Interruptions*)

SHRI S. N. MISHRA: So, Sir, . . .

(*Interruptions*)

श्री सुलतान सिंह : श्रीमन्,

श्री उपसभापति : आप पहले बैठिए ।

श्री सुलतान सिंह: मिनिस्टर साहब जब जवाब दे रहे हैं . . . . .

श्री उपसभापति: आप बैठिए पहले : यह बात गलत है ।

SHRI S. N. MISHRA: So, Sir, my submission is that the points which we made during the course of the debate are not going to be replied to by the hon. Minister.

(*Interruptions*)

MR. DEPUTY CHAIRMAN: Order, order, please.

SHRI S. N. MISHRA: Earlier, Mr. Deputy Chairman, the Minister said to us that the Minister of State would reply to many of these points later. Now he comes forward and says that the points that have been made by us have already been replied to by two Private Members of his Party. Secondly, it so seems that the Government had no intention of replying to the points we

had raised. As the Minister, without any rhyme or reason has rejected the plea for the appointment of an impartial probe committee, we do not think any useful purpose would be served by listening to a thoroughly vacuous, irrelevant speech of the Minister. So we leave the House.

(Many hon. Members left the Chamber)

SHRI SATYA NARAYAN SINHA: I have said what I had to say. I would request Mr. Gujral to reply now.

SHRI CHANDRA SHEKHAR: I suggest that the Minister should not curtail his speech. He should give the full reply.

MR. DEPUTY CHAIRMAN: I have asked him to continue his speech.

SHRI SATYA NARAYAN SINHA: So far as the allegations about UP are concerned, I have already said what the AIR has done. It is proved that if the AIR had been partial, it has been partial to the Opposition and not to the Ruling Party.

I would say a word about the points raised by some of my friends about converting the AIR into a Corporation. In this connection we have examined all recommendations made by the Chanda Committee, most carefully. Many of them have been accepted. We could not, however, agree with the Committee's conclusion about AIR's alleged failures and the remedy which was prescribed.

The House will appreciate that Government could not have accepted the recommendation about change in the organisational set-up of AIR which was not supported by a careful and deep study. The gravamen of the charge against the present organisational set-up of AIR is that it is functioning as Government department and as such, functions under some constraints of Governmental rules and regulations. These are the charges made. Government have carefully considered this and decided upon a set of measures to give AIR the maximum possible operational autonomy. These are the alternatives which we are going to bring into existence as an alternative to converting it into a Corporation. One measure is decentralisation of administration of AIR. Government have decided that AIR's administration should be decentralised to establish zonal offices. This will entail a larger measure of delegation of Government's powers to the Director General and again a sizeable delegation of power from the DG to the zonal offices. The zonal offices will attend to all administrative matters and programme planning matters pertaining to stations falling in the respective zones. This will enable AIR's stations in different parts of the country to function better in response to the local and regional needs. At present there is much delay because for everything they have to come to the Directorate here. Another



very important decision which Government have taken in this direction is to set up a civil engineering unit in AIR. AIR's construction work will be done by its engineering organisation and it will not be tied up to the CPWD.

SHRI A. P. CHATTERJEE: Civil engineering works and all that, has it any relevance to the motion under discussion? Actually the question was before this House so far as we are concerned—I am not concerned with what they said—was, our specific complaint was this that, as far as the All India Radio is concerned, the news bulletins there are purely the bulletins of Government and they do not reflect the sentiments of the people, the movements of the people, they do not reflect the truth about the state of affairs. *(Interruptions)*. He is speaking about engineering work and all that. I do not understand the relevance of this.

MR. DEPUTY CHAIRMAN: Mr. Gujral is there and he will reply to all these points raised.

SHRI A. P. CHATTERJEE: Please do not talk about engineering and all that.

SHRI SATYA NARAYAN SINHA: This is in connection with the reorganisation of the AIR.

SHRI A. P. CHATTERJEE: We are not concerned with the buildings and organisation and all that; we are not concerned with how much mortar came, how many bricks came.

SHRI BAHAR JL ISLAM (Assam): You may not be concerned with them but we are concerned with them.

SHRI SATYA NARAYAN SINHA: The building has very much to do with the development programme.

*(Interruptions)*

SHRI A. P. CHATTERJEE: I am a Member of the House also and I have a right to point out to the Chair how far it is relevant to the motion under discussion.

MR. DEPUTY CHAIRMAN: Please have a little patience, Mr. Chatterjee.

SHRI A. P. CHATTERJEE: There is no point in what he says.

MR. DEPUTY CHAIRMAN: You please go ahead.

SHRI SATYA NARAYAN SINHA: The House will appreciate that Government could not have accepted the recommendation about a change...

SHRI A. P. CHATTERJEE: He may proceed to say what is the age of the actors and the singers there. All this is not relevant at all.

MR. DEPUTY CHAIRMAN: It is on the recommendation of the Committee on which he is speaking now.

SHRI SATYA NARAYAN SINHA: The House will appreciate that Government could not have accepted the recommendation about a change in the organisational set-up of the AIR which was not supported by a careful and deep study. The gravamen of the charge against the present organisational set-up of the All India Radio is that it is functioning as a Government Department and as such functions under some constraints of Governmental rules and regulations. These are the charges. Government has carefully considered these and decided upon a set of measures to give the All India Radio the maximum possible operational autonomy. One measure, as I have said, is decentralization. Another very important decision is what I have said, in addition to this measure. These measures, and a few more, which are under consideration, will give the necessary operational autonomy to the AIR and will remove the constraints under which the AIR may have been functioning as a Government Department. The objective of Government in deciding upon these measures is to ensure that all the benefits in operational matters which are sought to be achieved by converting it into a Corporation are also achieved by this method. In addition, we have established the Central Programme Advisory Committee—it is a very important committee—with myself as the Chairman. This Committee includes the Leader of the Opposition and two Members of Parliament as its members. In addition, there are twelve experts from various fields of specialisation with which the AIR is concerned. Such committees have been formed in every State where the Chief Minister is the Chairman. The advice of this Committee will always receive the utmost respect and consideration by the Government.

SHRI K. CHANDRASEKHARAN: One thing for your information. It is now more than a year since such Committees have been constituted. That Committee has never met as far as Kerala is concerned.

SHRI SATYA NARAYAN SINHA: The Central Committee has been constituted and is going to meet very shortly. I am sure there will be no occasion when we may have to reject its advice on any account.

SHRI BHUPESH GUPTA: With regard to the Central Committee, on what basis the MPs have been selected? I am not talking about the Government but about the Leader of the Opposition. As you know, the Opposition is divided, and the Opposition is by no means what it is in England or in the United States of America. What about the other segments of the Opposition, which is diametrically opposed to the so-called Leader of the Opposition. I should like to know

[Shri Bhupesh Gupta]

whether they are going to have any representation, or not.

SHRI SATYA NARAYAN SINHA: We shall consider it. There are strong reasons why...

SHRI BHUPESH GUPTA: What about that?

SHRI SATYA NARAYAN SINHA: We already have two Members. We shall consider about it.

It will thus be seen that what we are doing is to give the AIR the necessary operational autonomy which was sought to be given by converting it into a Corporation. There are strong reasons why the corporate set-up is not advisable at present. So long as AIR remains a Government Department, Government is accountable to Parliament for its functioning, and the control which it has over the organisation is exercised in full public view. If it is converted into a Corporation, I tell you, my friends, it will be, I think, more convenient for us because, in that case, we will not have to answer all your questions on the day-to-day work there, but so far as Government control is concerned, it will be there. Your control will go. I hope the House will appreciate that the greatest safeguard of AIR's impartiality and objectivity is that Government is accountable to this august body for its functioning. This will not be the case once the AIR is converted into a Corporation. In that event on the one hand Government's accountability to Parliament for the functioning of AIR will be diluted but at the same time the possibility of Government exercising indirect and remote influence over the functioning of this organisation cannot be altogether ruled out. This indirect and remote control without full accountability to Parliament can be pernicious. The House may kindly appreciate that what we are trying to safeguard is that accountability to Parliament for the functioning of the AIR should not be toned down. Those who demand a corporate setup for AIR on the BBC model appear to forget that each country must evolve its own institutional pattern suited to its problems and the genius of its people. We just cannot copy what the BBC is doing. BBC has got so many difficulties and if I had the time I would have placed before you the criticisms made against the BBC in their own country. Many times the BBC has to offer apologies and we do not want to emulate them. The BBC model is not the ideal to be aimed at. That system has its own drawbacks and many critics have pointed that out. I feel that Government should continue to have control over this organisation and should continue to be accountable to Parliament for its functioning till our political system as acquired a degree of stability and policies of broad national consensus have emerged in this country.

I would like to say a word about the amendment of my friend, Mr. Bhupesh Gupta. The Government appreciate the spirit underlying his amendment and I can assure him that we shall give full consideration to the points mentioned in his amendment. In view of this may I request him to withdraw his amendment?

MR. DEPUTY CHAIRMAN: That will be later on. Now the hon. Minister has replied to the points that have been raised in the debate.

SHRI A. D. MANI: I do not think there will be any point in continuing the debate.

MR. DEPUTY CHAIRMAN: But some points have been raised and if necessary, I think, Mr. Gujral may be heard.

SHRI I. K. GUJRAL: Mr. Deputy Chairman, Sir, I am grateful to you for giving me a few minutes. Unfortunately having wasted one and a half days earlier demanding a discussion I was hoping that when the discussion actually came having made their points they will have the courage to face the reply. It is very unfortunate that this should have been a type of debate where having made out one side of the picture they decided to go away.

My friend, Mr. Rajnarain, and some people who followed him have tried to make out a point that whatever the quantum they were now getting which they were not getting earlier, they were not getting in quality. Previously they were saying they were not getting the quantum. But this you will appreciate is a new stand. Whenever there has been a debate or a discussion about All India Radio their basic contention has always been that they are not given any attention. Now that my hon. senior colleague has put before the House full facts it stands beyond doubt that every utterance of every political party which makes news gets All India Radio's attention. My friend, Mr. Rajnarain, read out a long list and he tried to use the words lies, etc. and other adjectives to which I am not used. It was a long list which was passed on to me across the Table. I am not going into that long list: I will take only three items out of it, and point out to this House how my hon. friend, Mr. Rajnarain, is more worried about, as I said the other day, what is happening in his party and his being called upon to establish his own leadership in his own rank and file. He thinks nobody should look into it. He must understand and realise that in democracy every political party is exposed to public gaze and whether it is radio or any other mass media or the newspapers, everyone has the right to say and write about happenings in the political parties as long as we are in a democratic structure. He was very keen about safeguarding democracy and

talked a lot about it. I will take this example.

He read out this as the All India Radio having said on 1-1-1970 that "the Deputy Leader of the U.P. S.S.P. Legislative Party, Mr. Shamboo Nath Chaudhary told newsmen in Lucknow today that he has decided to resign from the Deputy Leadership in protest against the manner of selection of candidates".

Then, the next para followed. "He also said that about 100 SSP legislators have already expressed their displeasure at the way things are going on in the party." This is what the Radio said. I have with me the *Hindustan Times*. I have also with me the *Times of India* and the *Statesman*. Now, I will not take your time and the time of the House in reading what these papers have written, but I would like anyone, including Mr. Rajnarain, to point out where the discrepancy is between what the Radio said and what these three newspapers have said. I have only chosen three papers. I have also a bigger number of papers from all over India to prove that this statement was made by his party, colleague, Mr. Shamboo Nath Chaudhary. It was uncomfortable to him, but his discomfort I cannot help. Similarly Mr. Rajnarain made reference to another All India Radio broadcast, to the 2nd of November morning bulletin and the burden of the bulletin was that the UP office-bearers of the State Parliamentary Board, Mr. Ugra Sen, and the Secretary, Mr. Abbas, had written to their party high command, etc. I have with me the newspapers, the *Indian Express*, *Hindustan Times*, the *Times of India* and the *Statesman*. Again, I leave it to the fair judgment of the House and to your judgment and to tell me whether All India Radio's announcement has been different from what the Press has said. Now, I am neither his friend nor his enemy, but I am sure there should be objectivity in reporting. My promise to the House and commitment to the House is that the news shall be fair, the news shall be objective, the news shall be straight and whatever pressure may come from Mr. Rajnarain or from Mr. Shyam Pandan Mishra, I can tell you, All India Radio shall not deflect from this path. Similarly, my friend, Mr. Rajnarain, had also objected to a bulletin of 21st August about the SVD, etc. Again, I will not read it because I know that you are all in a hurry to go back. I am only drawing your attention to the creed message of PTI and the bulletin of All India Radio. These four instances I have given you to prove my point and I will not give more, because I know that I should not take more of your time. Mr. Rajnarain's speech was mainly divided into two parts. One, his wails, which I can choose to call a widow's wails, and then what he read from written pages which somebody else has written for him

because I am sure Mr. Rajnarain does not understand the details of All India Radio. If he did, he would not have delivered the type of speech that he had delivered. Mr. Rajnarain has given us a long lecture on what the All India Radio should do, how it should be run, how it should be done objectively. I take it in good spirit and I take it in the spirit in which he has given it. If he wishes some improvements to be effected, they shall definitely be effected. I think I have covered all that Mr. Rajnarain had said in relevance. I am deliberately avoiding his noises and his cries.

My friend, Mr. Mohan Dharia, in his forthright voice which I would call the voice of the times, drew our attention to things that the mass media today is called upon to do. It is not only a question of All India Radio. It is also a question of the entire approach of the mass media in this country. The mass media must conform to the times if it wants really to serve the people, if it wants to serve democracy. The mass media all the time has to remain relevant and unless it remains relevant not only in the news, but also in its cultural projects, in its music projections and in the projection of views, it will not serve democracy. In All India Radio we are trying to march in tune with the times. That is why we are becoming uncomfortable to some friends. They were very much used to the fact that, whenever a crisis arose, whenever there was an upsurge and ferment in the country, All India Radio did not bother about it. They would rather prefer a radio which is isolated, a radio which is not relevant, a radio which does not conform nor represent the ferment of the people, than a radio which is representational. Another contradiction which has arisen is this. Time and again here and elsewhere I have raised my voice against the monopoly Press.

My friends have also raised it. I think my voice is becoming uncomfortable because whenever I say that monopoly Press is trying to serve certain vested interests, they also wish that they can bully the All India Radio to follow the same line. I would only say this thing that the All India Radio must remain in conformity with the times.

My friend, Shri Gurupadaswamy, has spoken with a great deal of what he thought was learning and wisdom, and he has drawn attention to the fact that he was a member of the Chanda Committee. I wish he had taken more interest in the Chanda Committee proceedings when he was there. If he had taken interest, he would also have remembered what the Chanda Committee had suggested. My senior colleague has dealt with the policy aspect of it. I would only say this thing that the Chanda Committee report—which is a learned document, because I think Shri Chanda gave a good deal of his time to it and put labour into it; it is a

[Shri I. K. Gujral]

very good analysis made for us—in this analysis they have pointed out how it should become autonomous, how its autonomy should be safeguarded. He there suggested that perhaps the best way of safeguarding that autonomy would be to set up a BBC pattern corporation. The world over BBC is not the only pattern available. The world over today every Radio set-up is trying to conform to the needs and genius of its own people. Therefore, though I may not claim that what we are doing may be the ideal, I also do not want to agree that a Radio station run in a small island with one studio set-up in one city, that its pattern can also respond to the needs of a sub-continent like India. We have a number of transmitters; we have a variety of culture; we have a variety of music; we have a variety of approach in every area. If we change at all anything at any stage, the change must be well thought over and it should conform to our own needs. Otherwise we might realise that we have done a mistake.

My friend, Mr. Varma, has delivered a long and sweet speech. I would only take one point out of that. He said that Guru Golwalkarji spoke in a rally which, according to him, comprised of 25,000 or 30,000 people. I do not question the figure. But I definitely question what he said. What did he say? He said according to Press within our country there were nation's enemies. The hint was very obvious. He also said that aggression was made on this country one thousand years ago. The hint again was very obvious. I am sure that this House would not like that the All India Radio should become the mouthpiece of virulent communalism. If we are committed to any values, the basic value of secularism stands foremost, and from whomsoever the voice may come and by whatever name he may choose to call himself, the All India Radio will never submit to these things and we will not co-operate in this.

My friend, Shri Bhupesh Gupta, has correctly drawn attention to the social needs of our times and I will only say one word that my senior colleague has already given promise in a detailed way.

I do not like to dispose of Mr. Mishra's speech without a word. He will very much mind it. If I do not pay him attention, he thinks he suffers from lack of attention and he would very much mind it. What did he say? With all my capacity I was sitting all the time trying to listen to a word of wisdom which might fall from his lips. I was expecting that in a discussion like this he would enlighten us with something. First my disappointment came when he yielded ground to Mr. Gurupadaswamy. After that he rises himself thinking that he is an oracle and his must be the last word. I have seen the Gods failing but today I saw the oracle failing. He said the whole House is dissatisfied

with the AIR. I am quoting him. Unfortunately Mr. Mishra is in the habit of thinking that he is the world and the centre of it. He represents nobody, not even within his party. Therefore, I would not take him more seriously than this.

My friend, Mr. Dahyabhai Patel, has demanded the acceptance of the Chanda Committee report. About this, Sir, my senior colleague has dealt with in detail. I will take only one minute and finish.

Sir, some time ago in U.S.A., a committee was set up, called the "Hutchins Committee". This "Hutchins Committee" went into length of details as to what should be the role of mass media. You know the mass media in the U.S.A. is privately-owned. And I will only quote one para of the Hutchins Committee report. It says:

"The Hutchins Committee in USA was quite critical of the so-called 'self-righting' process in the Press for three reasons: (a) the drift towards concentration of ownership, (b) the prevalence of 'sales talk', and (c) the appetite for sensational news.

"Our people have put too much trust in the automatic tendencies of our society to right itself. We have found that we cannot depend on unmanaged processes, whether in economics or in communication. We need more effective methods of self-correction".

It went on to recommend:

"We recommend that the government, through the media communication, inform the public of the facts with respect to its policies and of the purposes underlying those policies and that, to the extent that private agencies of mass communication are unable or unwilling to supply such media to the government, the government itself may employ media of its own.

"We also recommend that, where the private agencies of mass communication are unable or unwilling to supply information about this country to a particular foreign country or countries, the government employ mass communication media of its own to supplement this deficiency."

This is the rethinking going in the societies which we want to emulate, because their own mass media has not met with their own needs.

Sir, only one point remains. Lot of things have been said about the BBC. I am not going in details. But I would only like to quote the "London Times" on 23.10. It says:

"Where there is a consensus it is not the BBC's task to redress the balance in favour of the small minorities at every mention of the issues which divide them from the majority..."

Then it proceeds. Whenever there is difference of opinion, it says:

"Then it is that keen supporters of each side in a controversy complain that the BBC, which has no editorial opinion of its own, is paying too much attention to their opponents (or too little attention to them)".

Sir, this is a complaint which is universal. Let us fight our battles politically. Let us settle with the help of the people. Let us not bring in the media, because media deserves sympathy and attention.

I can only assure the House that the All India Radio will continue to keep the basic policies of the nation before it, will always follow them, and will not be bullied by anybody.

MR. DEPUTY CHAIRMAN: There are two amendments. Mr. Bhupesh Gupta, are you pressing your amendment?

SHRI BHUPESH GUPTA: In view of the assurance given by the hon. Minister, Shri Satya Narayan Sinha, that it will receive due consideration, full consideration, and also because of the very positive response which it has received from those benches and these benches, I do not wish to press my amendment.

MR. DEPUTY CHAIRMAN: Is it the pleasure of the House that leave be granted to Shri Bhupesh Gupta to withdraw the amendment?

*\*Amendment No. 1 was, by leave, withdrawn.*

MR. DEPUTY CHAIRMAN: There is another amendment in the name of Shri Mishra, and that has been moved. It cannot be withdrawn, as he is not present.

SHRI BHUPESH GUPTA: Point of order. Now we know that we have a 'walk out' democracy here. They go like a rocket,

*\*For text of the amendment, vide cols. 153-154 supra.*

and when it comes to the final test, they walk out.

SHRI M. M. DHARIA: This is 'Talk out and walk out'.

SHRI BHUPESH GUPTA: I will only request, Sir, that the All India Radio will kindly cover this fact. They went like a rocket and came down like a stick.

MR. DEPUTY CHAIRMAN: What Mr. Bhupesh Gupta has stated is to some extent correct. While the hon. Minister was speaking, he interrupted. The Leader of the Opposition got on his feet and said that he wanted to raise a point of order. There was objection from a large number of members on this side. But I allowed him because I thought that he is a responsible Opposition leader and he would definitely make some valid point of order. He spoke something, and without hearing anything what I have to say on the point of order, he staged a walk out of this House. This was not proper. In spite of the opposition from the members on this side I allowed him to raise his point of order, and then, without hearing any observations from the Chair, he walked out from the House. It is not fair. Anyway, that amendment is still there and we have to vote it before the House.

The question is:

2. "That at the end of the motion, the following be added, namely:—

'and having considered the same, this House resolves that a Committee of this House may be appointed by the Chairman to enquire into the allegations.'"

*The motion was negatived.*

MR. DEPUTY CHAIRMAN: As there is no amendment adopted by the House, I do not think we have to put the motion before the House now. Therefore, there is no business before the House. The House stands adjourned till 11.00 A.M. tomorrow.

The House then adjourned at eleven minutes past seven of the clock till eleven of the clock on Thursday, the 26th November, 1970.